

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge
Criminal Cause List Dated 28-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	15/2016	28620/2016	STATE Vs. AHSAN	600 /2015 (DBG Road)
2	SC		707/2017	STATE Vs. MAKSUD AHMED	253 /2008 (Kashmere Gate)
3	SC		818/2018	STATE Vs. VIKAS @ SANJU	98 /2018 (Sadar Bazar)
Misc. cases/purpose					
4	CA		138/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	/0 ()
5	CA		139/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	/0 ()
Misc./ Appearance					
6	SC		657/2019	STATE Vs. ANKIT@PAUL@VISHAL	77 /2019 (I.P. Estate)
For Ball					
7	Bail Matters		1963/2019	STATE Vs. SADDAM	303 /2018 (Kamla Market)
Misc./ Appearance					
8	SC		799/2019	STATE Vs. BABLU @ TAPPU AND ORS.	303 /2019 (Kamla Market)
9	Cr Rev		644/2019	NARESH MOHAN SINGLA Vs. RANJANA BHATIA	/0 () - 18-07-20
For Ball					
10	SC		968/2019	STATE Vs. VINEET KUMAR	113 /2019 (Sadar Bazar)
11	SC		1017/2019	STATE Vs. MADAN LAL @ BADAL	254 /2019 (Subzi Mandi)
Misc./ Appearance					
12	Cr Rev		38/2020	TENTIWAL METAL PRODUCTS LTD AND ORS Vs. VIRENDER KUMAR GUPTA	/0 () - 21-07-20
13	CA		30/2020	MUKESH BALOTIA Vs. BHAWNA	/0 () - 20-07-20
14	SC		120/2020	STATE Vs. MITHLESH	226 /2019 (Subzi Mandi)
15	Cr Rev		138/2020	STATE Vs. ABDUL WAJID AND ORS	/0 () - 22-07-20
16	CA		92/2020	GURVINDER SINGH COCHAR AND ORS. Vs. WILDLIFE CRIME CONTROL BUREAU AND ORS.	/0 () - 23-07-20
Charge					
17	SC		29037/2016	STATE Vs. MAHESH ORS.	410 /2014 (Pahar Ganj)
18	SC		211/2018	STATE Vs. VIJAY SINGH	231 /2016 (Kashmere Gate)
Prosecution Evidence					
19	SC	85/2011	28368/2016	STATE Vs. DHARMENDER KUMAR	418/10 /2010 (Sarai Rohilla)
20	SC	26/2012	28267/2016	STATE Vs. KAUSHAL KUMAR ETC.	248 /2010 (DBG Road)
21	SC	25/2015	28197/2016	STATE Vs. DANISH	170 /2015 (I.P. Estate)
22	SC	44/2015	28037/2016	STATE Vs. LALLU RAM	356 /2015 (Rajinder Nagar)
Defence Evidence					
23	SC	27/2013	27948/2016	STATE Vs. SANJAI KUMAR	296 /2007 (Anand Parbat)
Final Arguments					
24	SC	25/2013	27174/2016	STATE Vs. FULENA YADAV	295 /2007 (Anand Parbat)
Arguments					
25	CA		64/2020	RAKESH KUMAR Vs. PRAMOD KUMAR AGGARWAL AND ORS.	/0 () - 21-07-20

Application 1 194/09
 Prasad naga

1/1 State vs Anil @ Wedy

Court No 149

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Deepika Singh
Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:23

S.No	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		15233/2017	PRABHA Vs. PARVESH KUMAR PANDEY	/0 (Burari)
2	Ct. Cases		4957/2018	GARIMA BHUTANI ARORA Vs. ATUL ARORA	/0 (Subzi Mandi)
3	Ct. Cases		9038/2018	PREETI MEHRA Vs. DEEPAK MEHRA	/0 (Burari)
4	EX CRL		100/2018	HEMLATA SHARMA Vs. NEERAJ KUMAR SHARMA	/2018 ()
5	CA		1/2018	CHONGNEO MISAO Vs. THENLAL KIPGEN	/2018 (Subzi Mandi)
6	Ct. Case		8657/2018	STATE Vs. ANIL KUMAR	129 /2016 (Kashmere Gate)
7	Ct. Case		11495/2018	STATE Vs. SANTOSH J. DASS	718 /2015 (Timar Pur)
8	Ct. Case		12726/2018	STATE Vs. HEMANT HANDA	152 /2018 ()
9	Ct. Cases		17889/2018	ESHA RAJPAL Vs. SUMEET HANDA	/2018 (Subzi Mandi)
10	Ct. Cases		20691/2018	SUPRIYA HENRY Vs. NITIN SOLOMON	/2018 (Burari)
11	Ct. Cases		1339/2019	SONALI Vs. SURESH MALHOTRA	2019 ()
12	Ct. Cases		7589/2019	SHEETAL NAGAR Vs. SATENDRA KUMAR BHATI	/2019 (WAZIRABAD)
13	Ct. Cases		10733/2019	RAMA RAWAT Vs. PUSHKAR SINGH RAWAT@PUSHKAR DHARATAL	2019 (Burari)
Prosecution Evidence					
14	Ct. Cases	37/1/2013	519314/2016	HEMLATA SHARMA Vs. NEERAJ KUMAR SHARMA	/0 (Timar Pur)
15	Ct. Cases	79/1/2013	524109/2016	INDU Vs. BRIJ MOHAN	/0 (Subzi Mandi)
16	Ct. Case	103/2/2015	289985/2016	STATE Vs. MUKESH KASHYAP	790 /2014 (Timar Pur)
17	Ct. Cases	60/1/2016	531132/2016	BALJEET KAUR Vs. GURPREET SINGH	/0 (Burari)
Arguments					
18	Ct. Cases		11865/2018	JYOTI Vs. RAKESH MUNJAL	/2018 ()
19	Ct. Cases		18011/2018	DURGESH Vs. BHUPENDER BHARTI	/2018 (Burari)
20	Ct. Cases		373/2019	RUCHIKA JAIN Vs. ABHISHEK JAIN AND ORS	/2019 ()
21	Ct. Cases		2085/2019	KANCHAN Vs. SANTOSH	/2019 ()
22	Ct. Cases		6175/2019	SONAM SARAF Vs. SACHET SARAF	/2019 ()
23	Ct. Cases		7401/2019	ANJALI TRIVEDI Vs. ABHISHEK KUMAR SINGH	/2019 ()

29/6/2020

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	1576/2011	96478/16	HARIPAL SINGH TANDON Vs. NIRMALA DHIR
2	CS SCJ		3657/18	M/S KIRAN ENTERPRISES Vs. M/S YOUSUFAIN BAZAR
3	CS SCJ		914/19	MUNNI DEVI Vs. UCO BANK
4	EX		2172/19	M/S. HOME CREDIT INDIA FINANCE P LTD Vs. CHARANJIT
5	CS SCJ		3410/19	BANK OF BARODA Vs. MONIKA SHARMA AND ANR.
6	CS SCJ		176/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S GARG SAREE PALACE
7	CS SCJ		177/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S ZENISHA
8	CS SCJ		178/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S DHARMENDRA CLOTH HOUSE
9	CS SCJ		179/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S. GHUNGHAT DESIGNER SAREES
10	CS SCJ		180/20	M/S. PRIYANSH TEXTILES Vs. M/S TRIPTI CREATION
11	EX		171/20	ARMAN ULLAH QURESHI Vs. PARVINDER SINGH @ SANDEEP SINGH
Issues				
12	CS SCJ		1804/18	SMT. PARUL RANI Vs. SMT. SUCHETA BANSAL AND ANR.
Plaintiff/Petitioner Evidence				
13	CS SCJ		1592/18	VIJAY KUMAR Vs. MINDER
14	CS SCJ		922/19	SAROJ Vs. PANKAJ KUMAR
Misc. Arguments				
15	EX	152/2011	95375/16	ACHHARAJ RAM KAPOOR Vs. KEWAL KISHAN JAITLEY
16	CS SCJ		1489/19	MAHINDER SINGH AND ANR. Vs. ANURADHA GUPTA AND ANR.
Final Arguments				
17	CS SCJ	5/2016	627/16	REKHA GOEL Vs. DINESH KUMAR GUPTA
Judgement				
18	CS SCJ	653/2013	99613/16	SARASWATI HOUSE PVT LTD Vs. CHC LOGISTIC PVT LTD

ND 04-

04/7/20

16/5/20

(ROOM NO. 137-A)

District and Sessions Judge, Central, THC
 IN THE COURT OF Ms. Nisha Saxena
 DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
 CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:11

COURT NO
115

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	OMP (COMM.)		33/20	UNION OF INDIA Vs. M/S SAGAR ELECTRICAL AND EQUIPMENTS
2	CS DJ		19677/16	RAJESH KUMAR SHARMA Vs. PUSHPENDRA KUMAR SHARMA
3	CS (COMM)		492/18	HOSHIYAR SINGH SURESH CHANDRA SAREES PVT. LTD. Vs. M/S SILKY MATCHING CENTER
4	CS (COMM)		493/18	HOSHIYAR SINGH SURESH CHANDA SAREES PVT. LTD Vs. M/S MEM SAHEB
5	CS (COMM)		95/19	BIKRAMA PRASAD Vs. M/S ASSOCIATED LIGHTING SYSTEM PVT. LTD.
6	ARB. A. (COMM.)		10/19	AMIT JAIN Vs. VIPIN JAIN
7	CS (COMM)		2642/19	DASSOLER AGRONEGOCIOS LTD Vs. R D ENTERPRISES
Case Management Hearing / Pre - Trial Conference				
8	CS DJ		2310/18	M/S KARAMSAR ELECTRONICS PRIVATE LIMITED Vs. DELHI PUBLIC SCHOOL, GHAZIABAD AND ANR.
Issues				
9	CS (COMM)		522/18	AMIT GUPTA Vs. PRAVEEN KUMAR
10	CS (COMM)		340/19	GAURAV AGGARWAL Vs. PARVEEN KUMAR MITTAL
11	CS (COMM)		513/19	M/S JAGDAMBA SALES CORPORATION Vs. STATE (GOVT. NCT OF DELHI)

23/4

COURT ROOM NO.
307

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Sunil Rana
Additional District Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	CS DJ	553/2016	17246/16	LIC HOUSING FINANCE LTD. Vs. SH. PAWAN KUMAR	13/7/20
2	CS DJ	551/2016	18073/16	LIC HOUSING FINANCE LTD. Vs. SH. ATUL KAPOOR	
3	CS DJ		2260/17	MANOJ KUMAR GARG Vs. VIJAY KUMAR SHARMA	
4	EX		1113/17	BALDEV KUMAR SAWHNEY Vs. VEENA ANAND	
5	CS DJ		1017/18	MADAN LAL Vs. SATISH KUMAR	
6	Misc DJ		327/18	LIC HOUSING FINANCE LTD. Vs. RAJENDER PRASAD GUPTA AND ORS.	
7	Misc DJ		329/18	LIC HOUSING FINANCE LTD. Vs. NITESH SHETTY AND ORS.	14/7/20
8	Misc DJ		331/18	LIC HOUSING FINANCE LTD. Vs. ANJALI VERMA AND ORS.	
9	PC		45/18	SHUSHILA NARULA Vs. THE STATE AND ANORS.	
10	CS DJ		6046/18	M/S R.S. TRADERS Vs. JENEOON CRAFTS	16/7/20
11	Misc DJ		568/18	RAJ KUMAR AND ORS Vs. MURTI DEVI AND ORS	
12	EX		6226/18	AYODHYA PARSHAD SHARMA Vs. MANOJ KUMAR JHA	
13	CS DJ		927/19	SHOBHA RANI Vs. VIKRAM KUMAR RUKHER AND ORS.	16/7/20
14	MPC		27/19	JAGMOHAN MANCHANDA Vs. STATE AND ORS.	
15	CS DJ		1267/19	HARI GOPAL Vs. VINOD KUMAR	
16	CS DJ		6/20	SUNITA AND ANR Vs. BEENA	
17	CS DJ		126/20	RAJ KUMAR DIXIT Vs. SUSHMA AND ANR	
18	Misc DJ		135/20	NARINDER SABHARWAL AND ORS Vs. ASHOK KUMAR SABHARWAL	
19	RCA DJ		28/20	MOHD AFSARUN @ MEHBOOB KHAN Vs. NORTH DELHI MUNICIPAL CORPORATION AND ORS	
Plaintiff/Petitioner Evidence					
20	CS DJ	42/2012	11165/16	RATTAN LAL AGGARWAL Vs. SANDEEP CHANANA ORS.	17/7/20
21	CS DJ	118/2014	11578/16	SATISH SHARMA Vs. MS WIANXX IMPEX PVT. LTD.	
22	PC	74/2015	42312/16	SHIVENDER CHUDHARY AND ANR Vs. STATE AND ORS	20/7/20
23	CS DJ	212/2016	14343/16	VISHWANT KUMAR Vs. BSES RAJDHANI POWER LTD.	
24	CS DJ		2728/17	UMESH KUMAR Vs. DINESH TYAGI AND ORS	
25	CS DJ		653/18	LAXMI GUPTA Vs. NITIN MITTAL	23/7/20
26	CS DJ		656/18	PANKAJ GUPTA Vs. NITIN MITTAL AND ORS	
Defendant/Respondent Evidence					
27	PC	116/2015	42231/16	KAILASH NATH GUPTA Vs. THE STATE	22/7/20
Misc./ Arguments					
28	PC	271/2006	21271/06	SMT. DEEPA CHAKRABORTY Vs. STATE	24/7/20
Misc. Arguments					
29	Misc DJ		338/18	LIC HOUSING FINANCE LTD. Vs. RAJESH KUMAR AND ORS	
Final Arguments					
30	PC		42/18	RAKESH KAKAR Vs. STATE AND ORS.	24/7/20
31	CS DJ		31/19	KANTA RANI Vs. RAJESH KAPOOR	

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	4/2014	96012/16	MOHD. REHAN Vs. MOHD YASIN - 31/07/20
2	Misc SCJ	1/2016	59416/16	DELHI ARYA PRATINIDHI SABHA Vs. BALJEET SINGH - 05/8/20
3	CS SCJ		2128/18	SHYAM SUNDER Vs. A.K.L.DAS - 06/8/20
4	CS SCJ		2934/19	BASANT KUMAR Vs. ANJU - 06/08/20
5	EX		2404/19	ANITA GUPTA Vs. M/S. PUSH PUMPS INDUSTRIES - 07/08/20
Misc./ Appearance				
6	CS SCJ		3633/19	H.R. MAHESHWARI AND CO. Vs. AVDESH KUMAR - 04/08/20
Misc. cases/purpose				
7	CS SCJ		30/20	VIMAL BHUSHAN Vs. NAVAL KISHORE SHAKKERWAL - 05/8/20
Issues				
8	CS SCJ		1581/18	SMT. RENU Vs. GAJRAJ SINGH - 04/08/20
Plaintiff/Petitioner Evidence				
9	CS SCJ	294/2014	94283/16	RAJENDER KUMAR Vs. PRITAM SINGH - 05/08/20
10	CS SCJ	1285/2014	95915/16	PEER SAYYAD MAIRAJUDDIN Vs. D. W. B. ORS. - 06/8/20
11	CS SCJ		2453/17	TEK CHAND Vs. NARENDER - 10/08/20
12	CS SCJ		2834/17	JITENDER KUMAR JAIN Vs. DASSANI ELECTRA PVT LTD - 11/08/20
13	CS SCJ		2121/18	SHAM SUNDER Vs. SMT. SONAM @ ROSHNI - 07/08/20
14	CS SCJ		2621/19	JITENDER KUMAR JAIN Vs. NARENDER KUMAR JAIN - 11/08/20
Defendant/Respondent Evidence				
15	CS SCJ	118/2012	93893/16	INDU SAHNI Vs. RAJENDER SINGH NEGI - 04/08/20
Misc. Arguments				
16	CS SCJ	137/2012	93312/16	AMIT CHAUDHRY Vs. BITOO PASI - 04/08/20
17	Misc SCJ		421/19	MANGAL IMPEX Vs. ABHIJEET GOSWAMI
18	CS SCJ		3628/19	TILAK Vs. SHRIPAL - 05/08/20
Final Arguments				
19	CS SCJ	116/2011	96012/16	DELHI ARYA PRATINIDHI SABHA Vs. BALJEET SINGH ADITYA - 27/07/20
20	Misc SCJ		214/18	DELHI ARYA PRATINIDHI SABHA Vs. BALJEET SINGH ADITYA - 27/07/20

Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 28-03-2020 Total Cases:31

IIIrd Floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS	
Misc./ Appearance						
1	Ct. Cases	705/2012	324583/2016	BSES RAJDHANI POWER LIMITED Vs. MOHAN LAL AND ANR.	/0 (Rajouri Garden) 13.4.2020	
Misc. cases/purpose						
2	SC	55/2013	27876/2016	STATE Vs. MOHD. KHALID ANR.	21 /2013 (Jama Masjid) 18.5.2020	
Misc./ Appearance						
3	Ct. Cases	159/2015	325025/2016	BSES RAJDHANI POWER LTD. Vs. SYEDA REHMAN	/0 (Jama Masjid) 23.7.2020	
4	Ct. Cases	88/2016	325281/2016	BSES YAMUNA POWER LTD. Vs. XEN E M SPC DEL JAL		
Misc. cases/purpose						
5	Ct. Cases	1528/2016	322483/2016	BSES RAJDHANI POWER LTD. Vs. ARJUN /0	15.9.2020	
6	SC		29023/2016	STATE Vs. MOHD. UMAR	210 /2016 (Chandni Mahal) 23.7.2020	
Misc./ Appearance						
7	SC		253/2017	STATE Vs. KASAN	553 /2015 (Kamla Market) 24.07/2020	
8	SC		324/2017	STATE Vs. SUNITA		502 /2014 (Burari)
9	SC		90/2018	STATE Vs. MD. ASIF		188 /2015 (Sadar Bazar)
Misc./ Appearance						
10	SC		190/2018	STATE Vs. MAHASHANKER	70 /2017 (Bara Hindu Rao) 25.7.2020	
11	SC		535/2018	STATE Vs. PARVESH KUMAR		261 /2015 (Chandni Mahal)
12	SC		880/2018	STATE Vs. KAMAL KANT HANDA		696 /2015 (I.P. Estate)
13	Ct. Cases		910/2018	BSES YAMUNA POWER LTD. Vs. BHIM SAIN	/0 (Anand Parbat) 15.9.2020	
Misc. cases/purpose						
14	Ct. Cases		911/2018	BSES YAMUNA POWER LTD. Vs. ANOOP TIWARI	/0 (Anand Parbat)	
15	Ct. Cases		912/2018	BSES YAMUNA POWER LTD. Vs. REKHA	/0 (Patel Nagar)	
16	Ct. Cases		914/2018	BSES YAMUNA POWER LTD. Vs. MOHD. ARIF INTIZAR	/0 (Lahori Gate) 16.9.2020	
17	Ct. Cases		983/2018	BSES YAMUNA POWER LTD. Vs. SANJEEV KUMAR AND ANR	/0	
18	Ct. Cases		984/2018	BSES YAMUNA POWER LTD. Vs. RUBINA AND ANR	/0 (Jama Masjid)	
Misc./ Appearance						
19	SC		1010/2018	STATE Vs. SANJEEV DUA	256 /2017 (Mundka) 27.7.2020	
20	SC		51/2019	STATE Vs. KHURSHEEDA BEGUM		1243 /2015 (Haji Nagar)
21	Ct. Cases		131/2019	BSES RAJDHANI POWER LTD. Vs. ANJU	/0 (Khyala)	
22	Ct. Cases		132/2019	BSES RAJDHANI POWER LTD. Vs. KAUSHALYA	/0 (Tilak Nagar) 17.9.2020	
23	Ct. Cases		133/2019	BSES RAJDHANI POWER LTD. Vs. BIMLA	/0	
24	SC		353/2019	STATE Vs. MEHFUZABEGUM	320 /2016 (Subzi Mandi) 28.7.2020	
25	SC		460/2019	STATE Vs. HARVINDER SINGH @ LOVELY	601 /2016 (Tilak Nagar)	
Prosecution Evidence						
26	Ct. Cases	1223/2014	323156/2016	TATA POWER DELHI DISTRIBUTION LIMITED Vs. BABU LAL	02.6.2020	

Room No 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 28-03-2020 Total Cases:31

IIIrd floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Ct. Cases		328419/2016	BSES YAMUNA POWER LTD. Vs. MUMTAZ ALI	02.6.2020
Misc. Arguments					
28	Ct. Cases		328084/2016	BSES RAJDHANI POWER LTD. Vs. SURESH	/0 04.7.2020 /0
29	Ct. Cases		328632/2016	BSES RAJDHANI POWER LTD. Vs. CHETNA	
30	Ct. Cases		1165/2017	BSES RAJDHANI POWER LTD. Vs. BASANTA AND ANR	/0
31	Ct. Cases		929/2018	BSES RAJDHANI POWER LTD. Vs. KRISHNA DEVI	06.7.2020 /00

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
	CS DJ		3544/17	KRISHAN KUMAR SHARMA Vs. ASHOK KUMAR SHARMA	18/5
	CS DJ		4282/17	NOOR AHMAD Vs. MOHD. ZAHEER	
	RCT ARCT		64/19	SURESH CHAND SHARMA Vs. CHANCHAL GUPTA @ CHINTU	
	Misc DJ		443/19	SH. SHANTI SARUP (SINCE DECEASED) Vs. STATE	
	RCT ARCT		116/19	ONIL GULATI Vs. KASHMIRI GATE CHARITABLE TRUST(REGD.)	
	Misc DJ		702/19	RANJEET SINGH Vs. STATE	
	Misc DJ		41/20	ICICI BANK LIMITED Vs. RACHNA SHAH	
	Misc DJ		42/20	ICICI BANK LIMITED Vs. VIPIN RATHI	
	I.P.C		22/20	CHANDER PRAKASH Vs. YASHWANT SINGH	
Defendant/Respondent Evidence					
10	CS DJ	16/2016	17251/16	ASHOK MALHOTRA Vs. BSES YAMUNA POWER LTD.	28/4
11	CS DJ		2323/18	SH. PAWAN KUMAR Vs. SH. DARSHAN	
Misc. Arguments					
	RCT ARCT		18/19	CHAMAN LAL MARWAH Vs. NAZIR-UL-ISLAM	27/4 27/4
	Misc DJ		706/19	VIJENDER SINGH Vs. UNION OF INDIA	
Misc./ Arguments					
14	I.P.C		16/20	M/S ASB NEON SIGNS Vs. INDIABULLS FINANCIAL SERVICES LTD.	28/4
Final Arguments					
15	MHA	1/2015	1/16	DR. VIMLA MENON Vs. STATE OF NCT OF DELHI	9/4 9/4
16	CS DJ		3822/17	ICICI BANK LIMITED Vs. SUNIL MALHOTRA	7/4
17	RCT ARCT		62/18	MAGHENDER WALLA Vs. KANHAIYA LAL BHARGAVA	23/5
18	RCT ARCT		181/18	ASHOK KUMAR Vs. PADAM CHAND VAISH	
19	RCT ARCT		182/18	BANWARI LAL AND SONS Vs. PADAM CHAND VAISH	
20	RCT ARCT		183/18	BANWARI LAL Vs. PADAM CHAND VAISH	
21	RCT ARCT		32/19	SOM NATH (SINCE DECEASED) THROUGH LRS Vs. PADAM CHAND VAISH	
22	RCT ARCT		130/19	TARA SINGH Vs. PADAM CHAND VAISH	
Final Arguments					
23	Cr Rev		442/2019	HIMANSHU BAROT Vs. PARAS HOLIDAYS PVT. LTD.	28/5
24	Cr Rev		443/2019	HIMANSHU BAROT Vs. PARAS HOLIDAYS PVT. LTD.	
25	Cr Rev		685/2019	INDER SINGH Vs. STATE	

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases

MS PINKI

ROOM - 202

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		2988/19	CORPORATION BANK Vs. RAKESH
2	CS (COMM)		2990/19	CORPORATION BANK Vs. SAVITA VALECHA AND ANR
Case Management Hearing / Pre - Trial Conference				
3	CS (COMM)		1677/19	ICICI BANK LIMITED Vs. PIYUSH SHARMA
Plaintiff/Petitioner Evidence				
4	CS (COMM)		2/18	ICICI Bank LIMITED (COMMERCIAL) Vs. SONAM CHADHA
Judgement				
5	CS (COMM)		422/19	ICICI Bank Vs. EKTA VIJAY
Order				
6	CS (COMM)		2577/19	SUREKHA DESIGNS PVT. LTD. Vs. M/s ABHILASHA COLLECTION

04/04/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:24**

27/6/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		11508/2017	STATE Vs. SANDEEP SILAS	395 /2015 (Civil Lines)
2	Cr. Case		6463/2019	STATE Vs. SIRAJ AHMED	000270 /2018 (Civil Lines)
3	Cr. Case		8376/2019	STATE Vs. SUMIT	000273 /2018 (Civil Lines)
4	Cr. Case		10030/2019	STATE Vs. DINESH KUMAR	59 /2019 (Civil Lines)
5	Cr. Case		10160/2019	STATE Vs. GAURAV@KALA	00370 /2019 (Sadar Bazar)
6	Cr. Case		11951/2019	STATE Vs. UNTRACE	000098 /2019 (Sadar Bazar)
7	Cr. Case		13017/2019	STATE Vs. ANKIT	109 /2019 (Civil Lines)
8	Cr. Case		14457/2019	STATE Vs. VINOD KUMAR	00278 /2018 (Civil Lines)
9	Cr. Case		14696/2019	STATE Vs. JASPAL SINGH AND ORS	197 /1994 (Civil Lines)
Charge					
10	Cr. Case		13575/2017	STATE Vs. DEEAK ARORA	236 /2017 (Civil Lines)
11	Cr. Case		14364/2019	STATE Vs. GAURAV @ NONU	0171 /2019 (Civil Lines)
Prosecution Evidence					
12	Cr. Case	554/2/2012	296619/2016	STATE Vs. MD JAMEEL	294 /2006 (Sadar Bazar)
13	Cr. Case	98/2C/2012	293810/2016	STATE Vs. DINESH SHARMA	102 /2005 (Civil Lines)
14	Cr. Case	63/2C/2013	294235/2016	STATE Vs. AJAY ETC	158 /2013 (Civil Lines)
15	Ct. Cases	4/1C/2014	522334/2016	JAGMOHINI KWATRA Vs. REKHA BHATLA	/0 (Civil Lines)
16	Cr. Case	45/2C/2016	301768/2016	STATE Vs. MANGAL	285 /2015 (Civil Lines)
17	Cr. Case		309529/2016	STATE Vs. SHAIKH SALMAN	343 /2015 (Subzi Mandi)
(Main Matter : Cr. Case/0058740/2016)					
18	Ct. Cases		16718/2017	TASLEEM Vs. FARHAN	/0 (Sadar Bazar)
19	Cr. Case		11258/2018	STATE Vs. ARJUN @ GUJJAR	008836 /2018 (Civil Lines)
20	Cr. Case		11276/2018	STATE Vs. ARJUN@GOPU@SAHIL	150 /2018 (Civil Lines)
21	Cr. Case		9880/2019	STATE Vs. MANISH	00472 /2019 (Sadar Bazar)
22	Cr. Case		10026/2019	STATE Vs. ARJUN	115 /2019 (Sadar Bazar)
Defence Evidence					
23	Cr. Case	86/2C/2016	301045/2016	STATE Vs. JAGDISH SHARMA	45 /2015 (Civil Lines)
Misc. Arguments					
24	Ct. Cases	80/1C/2015	531061/2016	TILAK RAJ Vs. KANIKA TULI	/0 (Civil Lines)

27/6/2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. RISHABH KAPOOR
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:43

07/7/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc. cases/purpose</u>					
1	Cr. Case	196/6/2014	301355/2016	STATE Vs. FIROJ	93 /2006 (I.P. Estate)
2	Cr. Case	199/2/2015	297346/2016	STATE Vs. UNTRACE	02 /2015 (I.P. Estate)
3	Cr. Case	224/2/2015	290707/2016	STATE Vs. OKEKE PHILIP OKEY	165 /2015 (Rajinder Nagar)
4	Ct. Cases		543181/2016	KAMAL MEHRA Vs. DINESH MAHAJAN	/0 (I.P. Estate)
5	Cr. Case		4123/2017	STATE Vs. UNTRACE	130 /2011 (Rajinder Nagar)
6	Cr. Case		7978/2017	STATE Vs. PRADEEP DANGI	429 /2015 (Rajinder Nagar)
7	Cr. Case		8414/2017	STATE Vs. UNTRACE	751 /2015 (I.P. Estate)
8	Cr. Case		9933/2017	STATE Vs. UNTRACE	000087 /2016 (Rajinder Nagar)
9	Cr. Case		11730/2017	STATE Vs. UNTRACE	000173 /2016 (Rajinder Nagar)
10	Cr. Case		207/2018	STATE Vs. MOHD SOHAIL	306 /2017 (I.P. Estate)
11	Ct. Cases		12483/2018	SWAMI SHANKARANAND Vs. DUSHYANT KUMAR	/0 (I.P. Estate)
12	Cr. Case		9516/2018	STATE Vs. VIVEK KUMAR @ VICKY	271 /2016 (Rajinder Nagar)
<u>Misc./ Appearance</u>					
13	Cr. Case		4669/2019	STATE Vs. UNTRACE	64 /2017 (Rajinder Nagar)
<u>Misc. cases/purpose</u>					
14	Cr. Case		9189/2019	STATE Vs. DEVENDER UPADHAYA	83 /2019 (Rajinder Nagar)
15	Cr. Case		11374/2019	STATE Vs. SAMEERUDDIN @ SABLU	147 /2016 ()
16	Cr. Case		937/2020	STATE Vs. CANCELLATION	000390 /2019 (Rajinder Nagar)
17	Cr. Case		979/2020	STATE Vs. UNTRACE	000319 /2019 ()
18	Cr. Case		980/2020	STATE Vs. CANCELALTION	000364 /2019 ()
19	Cr. Case		981/2020	STATE Vs. CANCELLATION	000396 /2019 ()
20	Cr. Case		1594/2020	STATE Vs. BRIJESH BARNWAL	256 /2019 (I.P. Estate)
21	Cr. Case		2418/2020	STATE Vs. UNTRACE	000018 /2020 (Rajinder Nagar)
22	Cr. Case		2420/2020	STATE Vs. UNTRACE	000019 /2020 (Rajinder Nagar)
23	Cr. Case		2421/2020	STATE Vs. UNTRACE	000003 /2020 (Rajinder Nagar)
<u>Charge</u>					
24	Cr. Case		5070/2019	STATE Vs. SANJAY	246 /2013 (I.P. Estate)
25	Cr. Case		10024/2019	STATE Vs. BIKRAM SINGH	76 /2019 (Rajinder Nagar)
26	Cr. Case		803/2020	STATE Vs. SALIM	242 /2019 (I.P. Estate)
<u>Prosecution Evidence</u>					
27	Ct. Cases	8/1/2013	514414/2016	PREM KUMAR NIJHARA Vs. RAJENDER TYAGI	/0 ()
28	Cr. Case	53/6/2014	288008/2016	STATE Vs. TARUN KUMAR	1 /2013 (Rajinder Nagar)
29	Cr. Case	300/5/2014	296811/2016	STATE Vs. BHOPAL SINGH	157 /2000 (I.P. Estate)
30	Cr. Case	46/2/2014	298651/2016	STATE Vs. SURJIT SINGH	413 /2007 (I.P. Estate)
31	Ct. Cases		11988/2017	GULSHAN KUMAR Vs. MEERA SAHNI	/0 (Rajinder Nagar)
32	Cr. Case		8739/2018	STATE Vs. RAJ KUMAR	410 /2010 (I.P. Estate)
33	Cr. Case		11295/2018	STATE Vs. VED PARKASH	384 /2010 (I.P. Estate)

07/7/20

Chief Metropolitan Magistrate, Central, THC
 IN THE COURT OF MR. RISHABH KAPOOR
 Metropolitan Magistrate
 Criminal Cause List Dated 28-03-2020 Total Cases:43

7/7/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Cr. Case		3483/2019	STATE Vs. ASHISH	276 /2010 (I.P. Estate)
36	Cr. Case		3624/2019	STATE Vs. DALJIT SINGH	295 /2010 (I.P. Estate)
37	Cr. Case		3909/2019	STATE Vs. NAVEEN KUMAR	323 /2013 (I.P. Estate)
38	Cr. Case		4811/2019	STATE Vs. JEETU @ NIKHIL	163 /2018 (Rajinder Nagar)
39	Cr. Case		5158/2019	STATE Vs. AJAY KUMAR	216 /2010 (I.P. Estate)
40	Cr. Case		13817/2019	STATE Vs. MOHD SARIF	215 /2019 (I.P. Estate)
<u>Arguments</u>					
41	Ct. Cases	118/6/2014	536861/2016	RAJ GARG Vs. SATINDER OBERIO	/0 (Rajinder Nagar)
<u>Order on Misc. Application</u>					
42	Ct. Cases		13379/2018	MEHTAB SINGH Vs. DR. BRIG. STENDRA KATOCH	/0 (Rajinder Nagar)
<u>Final Arguments</u>					
43	Cr. Case		3382/2019	STATE Vs. DEVI DIN	000138 /2018 (I.P. Estate)

7/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	191/2016	13000/16	S. MAHINDER SINGH ORS. Vs. S. LAHORA SINGH
2	CS DJ		19237/16	LIC HOUSING FINANCE LTD. Vs. AASHISH SHARMA
3	CS DJ		163/20	MOHD IDRIES @ RAJU Vs. SMT. CHHAMO BEGUM AND ORS
Plaintiff/Petitioner Evidence				
4	CS DJ	291/2008	15291/08	RAKESH Vs. BHOLE -19/8/20
Defendant/Respondent Evidence				
5	CS DJ	154/2016	11806/16	SHIAM KISHORE Vs. RAM KISHORE ETC. -19/8/20
Misc. Arguments				
6	CS DJ		833/19	VIJAY KUMAR AGGARWAL Vs. PRATAP SINGH
7	Misc DJ		811/19	VIJAY KUMAR Vs. PARTAP SINGH
Final Arguments				
8	CS DJ	88/2016	10543/16	VIRAJ IMPEX PVT LTD Vs. AMI CHAND
9	CS DJ	448/2016	14075/16	MS.VIRAJ IMPEX 9P) LTD. Vs. TARA CHAND (SINCE DECEASED) THROUGH LRS.
10	CS DJ	104/2016	11361/16	JITEDNER KUMAR Vs. SMT SUMITRA DEVI

Form No
264

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Abhilash Malhotra
Metropolitan Magistrate**

Criminal Cause List Dated 28-03-2020 Total Cases:30

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		✓ 6155/2018	STATE Vs. MD. SALMAN	67 /2017 (Kashmere Gate) 17/10/20
Misc. cases/purpose					
2	Cr. Case		✓ 8417/2019	STATE Vs. UNTRACE	352 /2018 (Kashmere Gate)
✓	Cr. Case		✓ 12106/2019	STATE Vs. MADAN LAL@BADAL 7/c	175 /2019 (Subzi Mandi) 9/4/20
4	Cr. Case		✓ 12392/2019	STATE Vs. SUMITRA	DD23B /2015 (Kashmere Gate) 17/10/20
5	Ct. Cases		✓ 12231/2019	RANI Vs. PARMANAND AND ORS	/2019 (Kashmere Gate) 4/6/20
Misc./ Appearance					
6	Cr. Case		✓ 14244/2019	STATE Vs. GURMIT SINGH	411 /2016 (Kashmere Gate) 17/10/20
7	Cr. Case		14662/2019	STATE Vs. UNTRACE	275 /2018 ()
8	Cr. Case		14668/2019	STATE Vs. MOHD MUBARAK	0127 /2019 () 5/6/20
Misc. cases/purpose					
9	Cr. Case		2399/2020	STATE Vs. HARI OM CHAUHAN	354 /2018 (Kashmere Gate) 17/10/20
10	Cr. Case		259/2020	STATE Vs. AMANDEEP SINGH	217 /2019 (Kashmere Gate) 5/6/20
11	Cr. Case		855/2020	STATE Vs. VIKAS PRASAD YADAV	390 /2017 ()
12	Cr. Case		1046/2020	STATE Vs. TASLIM	000088 /2019 () 20/6/20
13	Cr. Case		1786/2020	STATE Vs. SANJAY KUMAR	286 /2019 (Kashmere Gate)
14	Ct. Cases		2545/2020	JYOTI MALIK Vs. KAMLA DEVI DALAL	/2020 (Kashmere Gate) 14/5/20
15	Ct. Cases		3145/2020	PRAVIN KUMAR AGGARWAL Vs. GURU NANK ENTERPRISES INDIA	/2020 (Subzi Mandi)
16	Cr. Case		2739/2020	STATE Vs. UNTRACE	126 /2016 (Kashmere Gate) 17/10/20
17	Ct. Cases		3405/2020	SAROJ Vs. DEEPAK	/2020 (Subzi Mandi) 15/5/20
Charge					
18	Ct. Cases	135/1/2013	511812/2016	SANDEEP GROVER Vs. PRIYANKA BATRA	/0 (Subzi Mandi) 22/7/20
(Main Matter : Ct. Cases/0511812/2016)					
Sub Matter : Ct. Cases/0511812/2016					
19	Cr. Case		4513/2018	STATE Vs. KUNAL KANOJIA	96 /17 (Kashmere Gate) 17/10/20
20	Cr. Case		15736/2018	STATE Vs. VINAY	292 /2018 (Kashmere Gate)
Prosecution Evidence					
21	Cr. Case	89A/2/2012	298450/2016	STATE Vs. MOHD. ANWAR	106 /2012 (Kashmere Gate)
22	Cr. Case	18/4/2015	292263/2016	STATE Vs. MANISH KUMAR	483 /2014 (Kashmere Gate)
23	Ct. Cases		7494/2017	MANISH KUMAR SINGH Vs. SHARAT SHARMA	/0 (Subzi Mandi) 17/10/20
(Main Matter : Ct. Cases/0013105/2017)					
24	Cr. Case		3571/2019	STATE Vs. SURAJ	001274 /2018 (Kashmere Gate)
25	Cr. Case		9054/2019	STATE Vs. ZAKIR	78 /2019 (Kashmiri Gate (Metro))
✓	Cr. Case		11485/2019	STATE Vs. VINEET@MOHIT@NANGA 7/c	348 /2018 (Subzi Mandi) 12/4/20
Misc. Arguments					

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Abhilash Malhotra
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:30**

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Ct. Cases (Main Matter : Cr. Case/0516431/2016)	105/1/2013	516431/2016	STATE Vs. RAM SHANKAR	172 /2013 (Subzi Mandi) - 18/10/20
28	Ct. Cases Arguments		15406/2018	SURESH KUMAR MALHOTRA Vs. RANJANA BAMMI	/2018 (Subzi Mandi)
29	Ct. Cases (Main Matter : Ct. Cases/0526850/2016) Sub Matter : Ct. Cases/0526850/2016	649/1/2008	526850/2016	MOHINDER LAL NANDA Vs. CHANDAN BANSIWAL	/0 (Subzi Mandi) - 20/8/20
30	Ct. Cases		6140/2018	SANJAY KUMAR Vs. KANWAR RAJ SINGH AND ANR	/0 (Subzi Mandi)

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Gajender Singh Nagar
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:28**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	9cb/2006	293513/2016	STATE Vs. SEEMA VATS	224 /2002 (Kashmere Gate) - 29/5
2	Cr. Case	56B/2/2013	296419/2016	STATE Vs. RAEES AMED	50 /2010 (Bara Hindu Rao)
3	Cr. Case		12490/2018	STATE Vs. KAPIL SHARMA	60 /2018 (NDRS)
4	Cr. Case		15902/2018	STATE Vs. SUDHIR PRASAD SINGH	134 /2016 ()
5	Cr. Case		2297/2019	STATE Vs. RAHUL	1405 /2016 (NDRS)
6	Cr. Case		7516/2019	STATE Vs. RIZWAN	45933 /2018 ()
7	Cr. Case		13766/2019	STATE Vs. BIJENDER	124 /2019 (Hauz Qazi)
8	Cr. Case		15695/2019	STATE Vs. UNTRACE	000131 /2019 (Hauz Qazi)
9	Cr. Case		15696/2019	STATE Vs. UNTRACE	000109 /2019 ()
10	Cr. Case		2474/2020	STATE Vs. UNTRACE	000129 /2017 ()
11	Cr. Case		2475/2020	STATE Vs. UNTRACE	21132 /2019 ()
12	Cr. Case		2820/2020	STATE Vs. RUKHSANA	000136 /2019 (Hauz Qazi)
Charge					
13	Cr. Case	58B/2/2013	299359/2016	STATE Vs. RAJ KUMAR @ RAJU	170 /2006 (Bara Hindu Rao) - 23/5
14	Cr. Case		1343/2018	STATE Vs. GANESH BAHADUR KHATRI	156 /2017 (GULABI BAGH)
(Main Matter : Cr. Case/0003774/2018)					
15	Cr. Case		6494/2019	STATE Vs. ASHOK JAIN	79 /2018 (Bara Hindu Rao)
16	Cr. Case		9936/2019	STATE Vs. KAPIL GUPTA	184 /2018 ()
17	Cr. Case		15613/2019	STATE Vs. MUSTKEEM	000462 /2017 (Railway Main Delhi) - 4/6
Prosecution Evidence					
18	Cr. Case	47CB/2006	295267/2016	STATE Vs. NIHAL CHAND KHATRI	102 /2006 (Maurice Nagar)
19	Cr. Case	2/CB/2007	296655/2016	STATE Vs. SATISH KUMAR ETC	340 /2007 (Kotwali)
20	Cr. Case	10/1G/2015	299151/2016	STATE Vs. TRILOK SINGH @ TERSEM	38/11 /2011 (GULABI BAGH)
21	Cr. Case		308823/2016	STATE Vs. KALWAY HASSAN	194 /2016 (Hauz Qazi)
22	Cr. Cases		2770/2017	NARESH TREHAN Vs. RAM KUMAR	/0 (Bara Hindu Rao)
23	Cr. Case		6258/2017	STATE Vs. MD VIQAR @ VICKY	/0 (Kashmere Gate)
(Main Matter : Cr. Case/0008466/2017)					
24	Cr. Case		2230/2018	STATE Vs. KAUSHAL SINGH	109 /2016 (EOW)
(Main Matter : Cr. Case/0006681/2018)					
25	Cr. Case		14904/2019	STATE Vs. SURYA	74 /2019 (Railway Main Delhi)
Arguments					
26	Cr. Case	62/CB/2006	294900/2016	STATE Vs. DHEERAJ KAKKAR	278/06 /2006 (Civil Lines) - 6/5
Final Arguments					
27	Cr. Case	7/3GB/2015	303018/2016	STATE Vs. MAYA	57 /2012 (GULABI BAGH) - 24/4
Order					
28	Cr. Case	35/CB/2012	288946/2016	STATE Vs. SATISH KUMAR JAIN	261 /2009 (EOW) - 25/4

COURT NO. - 288

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Shama Gupta

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	6/3/2011	522970/2016	MANISH CHADDHA Vs. GURPREET KAUR	/0 (Civil Lines) 16/05/2020
2	Cr. Case		305578/2016	STATE Vs. MOHD. IQRAR	49 /2016 (Civil Lines) 23/05/2020
3	Ct. Cases		1667/2016	GURPREET KAUR Vs. MANISH CHADHA	/0 (Civil Lines) 16/05/2020
4	Ct. Cases		5505/2017	REKHA VERMA Vs. RAJ KUMAR	/0 (Roop Nagar) 23/05/2020
5	Cr. Case		614/2018	STATE Vs. ANIL GANDHI	300 /2017 (Pahar Ganj) 23/05/2020
6	Cr. Case		16848/2018	STATE Vs. KISHORE KUMAR LOHAT	28 /2018 (Civil Lines) 23/05/2020
7	EX CRL		78/2019	KEHKASHAN Vs. MOHD JAVED	/2019 (Pahar Ganj) 30/05/2020
8	Cr. Case		8464/2019	STATE Vs. TUSHAR GANDHI	46 /2019 () 30/05/2020
9	Cr. Case		8466/2019	STATE Vs. ANSH MALHOTRA	47 /2019 (Pahar Ganj) 30/05/2020
10	EX CRL		106/2019	REKHA VERMA Vs. RAJ KUMAR AND ORS	/2019 (Roop Nagar) 30/05/2020
11	Cr. Case		14265/2019	STATE Vs. ALOK KUMAR AGGARWAL	305 /2018 (Prashad Nagar) 06/06/2020
12	EX CRL		32/2020	MANJU Vs. SUNITA KANOJIA	/2020 (Civil Lines) 06/06/2020
Charge					
13	Cr. Case		14023/2017	STATE Vs. VIKASH VERMA	315 /2016 (Roop Nagar) 06/06/2020
14	Cr. Case		2125/2018	STATE Vs. ARIF	212 /2017 (Civil Lines) 06/06/2020
15	Cr. Case		12716/2019	STATE Vs. NEERAJ KUMAR	174 /2017 (Prashad Nagar) 27/06/2020
Prosecution Evidence					
16	Cr. Case	48/2/2014	292059/2016	STATE Vs. NAIMUDDIN	122 /2014 (Civil Lines) 30/05/2020
17	Ct. Cases		2438/2017	KASMEERA Vs. MHD ARIF	/0 (Civil Lines) 16/05/2020
18	Ct. Cases		2533/2017	REKHA Vs. JUGAL KISHOR	/0 (Prashad Nagar) 23/05/2020
19	Cr. Case		3501/2017	STATE Vs. SANJEEV SINGH @ KALA	324 /2014 (Pahar Ganj) 30/05/2020
20	Cr. Case		231/2018	STATE Vs. MUKESH JAIN	237 /2017 (Roop Nagar) 06/06/2020
21	Cr. Case		7879/2018	STATE Vs. SHIV KUMAR CHAUDHARY	259 /2017 (Prashad Nagar) 06/06/2020
22	Cr. Case		15530/2018	STATE Vs. VIMAL HARSHADRAI JANI	217 /2017 (Pahar Ganj) 06/06/2020
Statement of Accused					
23	Cr. Case		864/2017	STATE Vs. RAHUL	141 /2016 (Pahar Ganj) 02/05/2020
Misc. Arguments					
24	Ct. Cases	69/6/2014	511690/2016	SHANTI DEVI Vs. SUNITA RANI	/0 (Prashad Nagar) 02/05/2020
25	Ct. Cases		16247/2018	MANJU Vs. SUMIT JANOJIA	/2018 () 16/05/2020
26	Ct. Cases		3564/2019	ANUPRIAYA Vs. RAHUL KUMAR	/2019 (Karol Bagh) 23/05/2020
27	Ct. Cases		6923/2019	KIRAN Vs. VIMAL	/2019 () 30/05/2020
28	Ct. Cases		10843/2019	PUJA SHARMA Vs. NAVEEN SHARMA AND ANR	/2019 (Karol Bagh) 30/05/2020
Order on Misc. Application					
29	Ct. Cases	62/1/2008	526759/2016	GURPREET KAUR Vs. MANISH CHADHA	/0 (Civil Lines) 16/05/2020
Final Arguments					
30	Cr. Case	30/2/2012	289494/2016	STATE Vs. PREM KUMAR	148 /2010 (Prashad Nagar) 25/04/2020
Order on Misc. Application					
31	Ct. Cases	38/1/2013	520450/2016	GEETA Vs. TEETU	/0 (DBG Road) 02/05/2020
Order					
32	Cr. Case		11589/2018	STATE Vs. NARESH KUMAR	363 /2016 (Pahar Ganj) 23/05/2020

R. No. 323

R. No. 323

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Ms. Shefall Barnala Tandon
Administrative Civil Judge Cum Addl. Rent Control
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		65/19	UNITED INDIA INSURANCE COMPANY LTD. Vs. SURESH KUMAR JAIN - 24/4/20
2	EX		800/19	M/S RAI MOGLA AND ASSOCIATES (INTERNATIONAL). Vs. SANJIB KAKKAR - 24/4/20
3	Succ. Court		100/19	RAJENDRA CHADHA Vs. STATE AND ORS. - 4/5/20
4	Succ. Court		146/19	URVASHI ROHATGI Vs. THE STATE (NCT OF DELHI) AND ORS. - 4/5/20
5	EX		126/20	SANJAY BHATIA Vs. DELHI WAKF BOARD - 24/20
6	Succ. Court		16/20	ANJALI MUKHI SHARMA Vs. STATE AND ORS. - 4/5/20
7	Misc SCJ		96/20	KANWAR SAIN BHAMBRI Vs. THE STATE AND OTHERS. - 21/5/20
Plaintiff/Petitioner Evidence				
8	Succ. Court		35/17	RAJ RANI TYAGI Vs. STATE
9	Succ. Court		43/17	MOHD. ARIF Vs. THE STATE AND ORS
10	Succ. Court		121/17	KAMAL KISHORE VERMA Vs. THE STATE
11	Succ. Court		151/17	HARJEET KAUR AND ORS Vs. STATE
12	Succ. Court		79/18	RAHUL ARORA Vs. THE STATE
13	Succ. Court		14/19	SANDEEP MEHTA Vs. THE STATE AND ORS.
14	Succ. Court		64/19	KIRTI Vs. STATE AND ORS
15	Succ. Court		81/19	PRAMOD DASS KHANNA Vs. STATE AND ORS.
16	Succ. Court		144/19	SANGEETA SHARMA Vs. THE STATE AND ANR.
17	Succ. Court		150/19	NEETA MEHRA Vs. THE STATE AND ORS
18	Succ. Court		158/19	IQBAL PARVEZ Vs. STATE AND ORS
Misc. Arguments				
19	Succ. Court		59/17	USHA Vs. STATE - 25/4/20
20	RC ARC		514/19	MUNNA LAL RAM DAYAL(HUF) Vs. VIJAY KUMAR JAIN - 21/4/20
Final Arguments				
21	Succ. Court		32997/16	SANJULA DEVI Vs. STATE ORS. - 25/4/20
Consideration				
22	EX		2200/19	GOVIND RAM Vs. MOHD. MUBASHISHIR - 24/4/20

16/5/20

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF Sh. Vipin Kharb

Senior Civil Judge Cum Rent Controller

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:16

Sl. No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	CS SCJ		3749/19	BHOLA NATH Vs. GEETA KHANNA	
2	Misc SCJ		40/20	SAGAR ELECTRICALS AND EQUIPMENTS Vs. UNION OF INDIA	} 30/5/20
3	CS SCJ		260/20	CHANDER PRAKASH Vs. M.C. SHARMA	
4	CS SCJ		318/20	ICICI BANK LTD. Vs. PINTU SINGH	
ISSUES					
5	CS		8/19	SURENDER DHOUNDHIYAL Vs. EMPLOYEES STATE INSURANCE CORPORATION	- 2/5/20
Plaintiff/Petitioner Evidence					
6	CS SCJ	11/2015	99653/16	KRITENDER SHARMA Vs. SHASHI KHANNA	
7	RC ARC		80872/16	AJAY KUMAR AGGARWAL Vs. MALKEET SINGH	} 6/6/20
8	RC ARC		80873/16	AJAY KUMAR AGGARWAL Vs. SURJEET SINGH	
9	RC ARC		80905/16	FIROZ AHMED Vs. FAHIMUDDIN	
Misc. Arguments					
10	CS SCJ	51/2012	99855/16	MALAY BASU Vs. JAIGURU SAMPRADAYA DELHI	
11	Misc SCJ	60/2012	60034/16	MALAY BASU Vs. KVS PANWAR, PRESIDENT, JAIGURU SAMPRADAY, DELHI	} 4/7/20
12	RC ARC	E-264/2012	78797/16	NAWAL KISHORE Vs. MOHD YAKUB	
13	Misc SCJ	1/2013	59459/16	MALAY BASU ANR Vs. JAIGURU SAMPRADAY ORS	- 4/7/20
14	RC ARC	E-268/2013	77263/16	ANGOORI DEVI Vs. OM PRAKASH	- 25/4/20
Misc./ Arguments					
15	RC ARC	6/2015	78899/16	RAM NIWAS GUPTA Vs. SURESH BANSAL	- 2/5/20
Misc. Arguments					
16	Misc SCJ		374/18	MALAY BASU Vs. JAI GURU SAMPRADAYA	- 4/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Mr.Naveen Kumar Kashyap
Additional Sessions Judge
Criminal Cause List Dated 28-03-2020 Total Cases:6

ROOM NO
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		185/2019	STATE Vs. LUVKUSH JAISWAL	261 /2016 (Kamla Market) - 27/4/20
Prosecution Evidence					
2	SC		28909/2016	STATE Vs. SANJAY	231 /2016 (Sadar Bazar) - 23/7/20
3	SC		747/2017	STATE Vs. MOHD KHALIL	148 /2017 (Chandni Mahal) - 24/7/20
4	SC		485/2018	STATE Vs. MANOJ	291 /2014 (Sadar Bazar) - 27/7/20
Statement of Accused					
5	SC		287/2019	STATE Vs. SANJAY TIWARI	478 /2018 (Burari) - 20/4/20
Arguments					
6	CA		281/2019	MOHD. NAWAB AND ORS Vs. THE STATE AND ORS	100 - 29/7/20

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Hem Raj

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:37

S.N	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	56/2015	24194/16	GURCHARAN SINGH ANR. Vs. UNION OF INDIA ANR.
2	CS DJ	63/2016	15236/16	JARNAIL SINGH Vs. GURDEEP KAUR
3	CS DJ	170/2016	18170/16	SMT. HARJINDER KAUR @ RAJINDER KAUR Vs. SH. JAI DEV SINGH
4	EX		25358/16	JASWANT SINGH ANAND AND ORS. Vs. UNION OF INDIA
5	CS DJ		1055/17	MRS. VIMLA OBEROI AND ORS. Vs. MS. CHANCHAL DUA AND ORS.
6	CS DJ		4009/17	M/S RAJESH BHEARING PVT LTD. Vs. VIKAS GUPTA
7	M Ex		151/18	TARLOK SINGH ANAND Vs. UNION OF INDIA
8	M Ex		152/18	DR. H N AGARWAL Vs. UNION OF INDIA AND ANR
9	EX		6458/18	AMLEEK RATTAN Vs. UNION OF INDIA AND ANR
10	EX		6459/18	S.P. BATRA (DECEASED) THROUGH LRS Vs. UNION OF INDIA AND ANR
11	EX		6460/18	SATISH KUMAR MITTAL Vs. UNION OF INDIA AND ANR
12	EX		6461/18	GOVINDRAM @ KHIMU JARANI Vs. UNION OF INDIA AND ANR
13	EX		6466/18	WADHURAM KEWALRAMANI AND ANR Vs. UNION OF INDIA AND ANR
14	EX		6467/18	JYOTI P KEWALRAMANI AND ANR Vs. UNION OF INDIA AND ANR
15	EX		6468/18	JYOTI PARMANAND WADHWANI Vs. UNION OF INDIA AND ANR
16	EX		183/19	SUDHA NATH AND ORS. Vs. UNION OF INDIA AND ORS.
17	EX		184/19	KANHIYA LAL KEWALRAMANI AND ORS. Vs. UNION OF INDIA AND ORS.
18	EX		185/19	ARUN KUMAR NIGAM Vs. UNION OF INDIA AND ORS.
19	EX		205/19	DHANLAXMI BANK LTD. Vs. MANISH GOEL
20	EX		472/19	C.L. CHIKERSAL Vs. UNION OF INDIA AND ORS.
21	CS DJ		68/20	JAI SINGH Vs. Delhi Transport Corporation And Others
Plaintiff/Petitioner Evidence				
22	CS DJ	332/2015	16598/16	PRAMOD KUMAR Vs. GOBIND LAL ARORA
23	CS DJ		2078/17	CENTRAL BANK OF INIDA Vs. M/S HIDE MAN
24	CS DJ		4070/17	SWASTIK TRADERS Vs. OM FIRE SAFETY COMPANY PVT. LIMITED
Misc. Arguments				
25	CS DJ	279/2015	12009/16	ABDUL SAMI Vs. GAHAZALA BEGUM ORS.
26	Misc DJ	23/2015	60564/16	ROOP BASANT Vs. SH. RAVI ARORA ANRS
27	Misc DJ	22/2015	61267/16	RUP BASANT Vs. RAVI ARORA
28	CS DJ	12/2016	14088/16	SHAHABUDDIN ORS Vs. MOHIUDDIN
29	CS DJ	400/2016	12420/16	SAURABH GARG ORS. Vs. BANK OF RAJASTHAN LTD.
30	Misc DJ		61449/16	SMT. USHA Vs. RAKESH
31	CS DJ		21039/16	ICICI Bank Vs. PRERNA SHARMA
32	Misc DJ		162/18	AJEET SINGH OBEROI AND ANR. Vs. SUHAG RANI AND ORS.
33	RCA DJ		41/20	ISHWAR LAL Vs. THE COMMISSIONER MCD DELHI AND ORS.
Order on Misc. Application				
34	CS DJ	242/2015	16832/16	KIRPI DEVI SHIV MANDIR AND ORS. Vs. RAJU KHANNA AND ORS.
Final Arguments				

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6/8

11/5

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Hem Raj

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:37

S	Case Type	Old Case No.	Case No.	Title
35	CS DJ	321/2016	12616/16	DROPTI SHARMA Vs. HARKANWAL PAL SINGH
	Order on Misc. Application			
36	CS DJ		1169/18	ASHOK KUMAR KAPOOR Vs. RAJU KHANNA
	Judgement			
37	RCA DJ		61907/16	RAM PARKASH (DECEASED THR. LRS.) Vs. SH. CHHOTE LAL

2/5

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Deepak Dabas
ASJ/SPECIAL JUDGE (NDPS)
Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
✓1	SC		120/2018	STATE Vs. SONU @ SUMIT	75 /2017 (Kashmere Gate) → 05/9/2020
✓	SC		79/2019	STATE Vs. SEEMA	0141 /2018 (Kamla Market) → 14-8-2020
Misc./ Appearance					
✓3	Cr Rev		104/2020	RAJNI VERMA Vs. PRAMILA KAUSHIK	10 () → 13/8/2020.
Prosecution Evidence					
✓	SC	42/2015	27761/2016	STATE Vs. SHIKH ATTAULLAH	21 /2015 (Crime Branch-Central Delhi) → 01-5-2020
✓	SC		651/2017	STATE Vs. HASIM	133 /2017 (Nabi Karim) → 05-9-2020
✓8	SC		710/2018	STATE Vs. JAVED	160 /2018 (Kamla Market) → 16-9-2020.
✓	SC		747/2018	STATE Vs. URMILA	238 /2018 (Sarai Rohilla)
✓8	SC		473/2019	STATE Vs. URMILA	34 /2019 (DBG Road) → 19/9/2020

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:46**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	320/P/2014	295856/2016	STATE Vs. MANSIH JAIN ORS.	203 /2012 (Pahar Ganj)
2	Ct. Cases		538228/2016	LUK SCHAEFFLER KG Vs. UNKNOWN PERSONS	/0 (Kashmere Gate)
3	Ct. Cases		15275/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. PHUL CHANDRA	/2018 ()
4	Ct. Cases		1451/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SUDERSHAN GUPTA	/2019 ()
5	Ct. Cases		2392/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. K K TRANSPORT COMAPNY	/2019 ()
6	Cr. Case		6848/2019	STATE Vs. CHANDRESH KALRA	531 /2018 ()
7	Ct. Cases		5789/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. AHUJA FOOD PRODUCTS	/2019 (Kashmere Gate)
8	Ct. Cases		6169/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. AMIT KHARI	/2019 ()
9	Cr. Case		8351/2019	STATE Vs. UMESH SINGH	351 /2018 (Karol Bagh)
10	Cr. Case		9210/2019	STATE Vs. ABHILASH CHHABRA	103 /2019 ()
11	Cl. Cases		8681/2019	TATAPOWER DELHI DISTRIBUTION LTD Vs. SAROJ	/0 ()
12	Ct. Cases		8682/2019	TATAPOWER DELHI DISTRIBUTION LTD Vs. RAVINDER	/2019 ()
13	Ct. Cases		8683/2019	TATAPOWER DELHI DISTRIBUTION LTD Vs. VICKY	/2019 (Kashmere Gate)
14	Cr. Case		11397/2019	STATE Vs. RAVINDER SINGH	000229 /2018 (Pahar Ganj)
15	Cr. Case		12097/2019	STATE Vs. UNTRACE	380 /2019 (Pahar Ganj)
16	Cr. Case		12262/2019	STATE Vs. UNTRACE	000137 /2016 ()
17	Cr. Case		12263/2019	STATE Vs. UNTRACE	000609 /2017 (Pahar Ganj)
18	Cr. Case		12265/2019	STATE Vs. UNTRACE	000436 /2017 ()
19	Cr. Case		12940/2019	STATE Vs. UNTRACE	290 /2013 ()
20	Cr. Case		12941/2019	STATE Vs. UNTRACE	467 /2014 (Pahar Ganj)
21	Cr. Case		30/2020	STATE Vs. SANJEEV MALHOTRA	134 /2019 ()
22	Cr. Case		34/2020	STATE Vs. UNTRACE	246 /2019 (Pahar Ganj)
23	Ct. Cases		863/2020	NARAYAN SHARMA Vs. SI KISHORE KUMAR	/2020 (Pahar Ganj)
24	Ct. Cases		1076/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MANOJ KUMAR	/2020 ()
25	Ct. Cases		1078/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. GURU BHOG FOODS	/2020 ()
26	Ct. Cases		1079/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. AKASHAY	/2020 ()
27	Ct. Cases		1083/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. PRATAP PARASHAR	/2020 (Kashmere Gate)
28	Ct. Cases		1084/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. GURU BHOG FOODS	/2020 ()
29	Ct. Cases		1085/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. VISHAL KUMAR	/2020 ()
30	Ct. Cases		1086/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. GURU BHOG FOODS	/2020 ()
31	Cr. Case		2790/2020	STATE Vs. SAULAHEEN	280 /2019 (Pahar Ganj)
Charge					
32	Cr. Case	186b/2004	289975/2016	STATE Vs. VIJENDER KUMAR AGGARWAL ETC.	522 /2001 (Pahar Ganj)
33	Doc. Filing Criminal	248/P/2015	9/2016	STATE Vs. SHASHANK @ SONU ORS.	429 /2015 (Pahar Ganj)

95-7-20

3/7/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:46**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Doc. Filing Criminal	85/P/2016	40/2016	STATE Vs. NARAYAN SHARMA ORS.	399 /2015 (Pahar Ganj)
35	Cr. Case		12620/2017	STATE Vs. GAGANDEEP OBERAI and ORS	NCR 0003 /2017 (Pahar Ganj)
36	Cr. Case		11209/2018	STATE Vs. JAIVEER SINGH	179 /2018 (Pahar Ganj)
Prosecution Evidence					
37	Cr. Case	57/CR/2009	300059/2016	STATE Vs. RAM UJAGAR PANDEY	37 /2008 (EOW)
38	Cr. Case	5/CR/2012	293628/2016	STATE Vs. GAURAV SHARMA	43 /2011 (Crime Branch-Central Delhi)
39	Ct. Cases	50/1/2012	526231/2016	SUKHDEV SINGH Vs. SHEETAL SURI	/0 (Pahar Ganj)
40	Cr. Case	19/P/2013	289060/2016	STATE Vs. MOHD. FURKAN@MENDA ETC.	251 /2010 (H. Nizamuddin)
41	Ct. Cases	9/1/2015	529944/2016	KRBL LTD Vs. R.K MANCHANDA	/0
42	Ct. Cases	172/1/2015	523556/2016	RAVI KUMAR Vs. V2 INTERNATIONAL PVT LTD	/0 (EOW)
43	Doc. Filing Criminal	249/P/2015	18/2016	STATE Vs. SHASHANK @ SONU ORS.	539 /2015 (Pahar Ganj)
44	Ct. Cases		538155/2016	IKRAMUDDIN Vs. SURINDER SHARMA	/0
Misc. Arguments					
45	Ct. Cases		16867/2018	RAJ SHARMA Vs. R.K VERMA(Senior DEN/Works)	/2018 0
Order on Misc. Application					
46	Cr. Case		7546/2018	STATE Vs. VARUN ANAND @VINNI	126 /2017 0

3/2/20

22/7/20

19/5/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	
(Urgent Cases)					
Misc. Arguments					
1	OMP (COMM.)		62/19	SH KISHAN PAL Vs. MS SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	11/5
2	OMP (I) (COMM.)		78/19	TATA CAPITAL FINANCE LIMITED Vs. PEAYUSH MACHINERIES PVT LTD AND ANR.	11/5
Misc. cases/purpose					
3	CS (COMM)		177/18	ARCHANA AGNIHOTRI Vs. BHARTI AXA LIFE INSURANCE COMPANY LTD	12/5
4	CS (COMM)		2515/19	GREEN INDIA EXHIBITIONS AND INTERIORS PVT. LTD. Vs. ONEDERS EVENTS SOLUTIONS PVT LTD AND ORS	12/5
Misc./ Appearance					
5	CS (COMM)		100/20	L OREAL INDIA PRIVATE LIMITED Vs. ASHOK KUMAR	14/5
6	CS (COMM)		627/20	ICICI Bank Vs. MOHIT MALIK AND ANR.] 2/6
7	CS (COMM)		630/20	ICICI Bank Vs. PRADEEP KUMAR	
8	EX		249/20	VIKAS VERMA Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.	18/5
Plaintiff/Petitioner Evidence					
9	CS (COMM)		341/19	PRADEEP GUPTA Vs. KRANTI YADAV	15/5
Final Arguments					
10	ARBTN		424/18	PRIME HITECH INFRASTRUCTURE LTD. Vs. M/S APEX BUILDSYS LIMITED	8/5

NOTE:

Due to Corona Virus advisory issued by Hon'ble High Court vide circular No.79/RG/DHC/2020 dated 16.03.2020, this case is simply adjourned for further proceedings.

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

R.No
217

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:35

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	183/2011	96110/16	MS B.L.A. CHIT FUND (P) LTD. Vs. POONAM SAHINI
2	EX	182/2011	96113/16	MS B.L.A. CHIT FUND (P) LTD. Vs. POONAM SAHINI
3	EX	20/2013	96475/16	SMT SONIA KOHLI, WO SH RAJESH KOHLI. Vs. SMT KAMLESH KIRAN DEVI, WO SH LAXMAN SINGH
4	EX	4/2014	95139/16	BRAHAM PRAKASH Vs. DTC
5	EX	11/2014	96436/16	STATE BANK OF INDIA Vs. KIRAN MARWAH
6	EX	85/2014	97247/16	RAMJAS FOUNDATION Vs. KAILASH CHAND
7	EX	84/2014	97256/16	RAMJAS FOUNDATION Vs. SHISH PAL SINGH
8	EX	48/14/2014	96060/16	SHIKHA GUPTA Vs. RAJPAL
9	EX	270/2014	97021/16	ASHA Vs. KRISHNA
Misc./ Appearance				
10	EX	216/2014	96463/16	RAM CHANDER Vs. BABU RAM
Misc. cases/purpose				
11	EX	19/2015	96759/16	SHARMA ELECTRICALS Vs. MS AGGARWAL AND CO.
12	EX	26/2015	97816/16	GURPAL SINGH Vs. KAPIL CHOPRA
Misc./ Appearance				
13	EX	57/2015	97477/16	SH. GYAN CHAND KOLI Vs. SH. VED PRAKASH
Misc. cases/purpose				
14	EX	20/2015	97703/16	GUPTA SAREE HOUSE Vs. GEETA BANSAL
15	EX	3/2016	97579/16	NAND LAL DOGRA Vs. RAJ KUMAR
Misc./ Appearance				
16	EX	27/2016	97767/16	BHARTI DEVI DUGAR Vs. MS ACCURATE TRANSFORMERS
Misc. cases/purpose				
17	EX		955/17	DINESH KUMAR Vs. SANJAY SINGH
18	EX		144/18	SHAMSHAD ALI Vs. VAKILA BEGUM
19	EX		1346/19	SUMIT KHANNA Vs. HARVINDER SINGH
20	EX		1624/19	THE JAMMU AND KASHMIR BANK LTD. Vs. KAMAL KUMAR PAL
21	Misc Ex		88/19	MOHD. RAFI Vs. MOHD. NADEEM
22	EX		2505/19	SANTOSH KUMARI Vs. KENU AGARWAL
23	EX		2506/19	HDFC BANK LTD. Vs. AAKASH GOEL
24	EX		2507/19	HDFC BANK LTD. Vs. MOHD. AMIR
25	EX		2508/19	HDFC BANK LTD. Vs. UMAIR SHAFIQ
26	EX		2509/19	HDFC BANK LTD. Vs. ABRAIZ DELHI VI
27	EX		524/20	VIJAY LAXMI TANWAR Vs. ANIL KUMAR
28	EX		536/20	SUPER HOZE INDUSTRIES PVT. LTD. Vs. SHREE RAM HYDRAULICS AND LUBRICANTS
Plaintiff/Petitioner Evidence				
29	CS SCJ		2630/16	ONKAR SINGH Vs. REKHA
30	CS SCJ		2552/17	SANDEEP GOEL Vs. SURAJ KIRYANA STORE
Misc. Arguments				
31	CS SCJ	325/2014	94634/16	RAVI SINGH Vs. ARUN KUMAR
32	EX		758/19	THE BALUSSERY BENEFIT CHIT FUND PVT. LTD. Vs. DEV SINGH ADHIKARI
Final Arguments				
33	CS SCJ	81/2016	96770/16	SADA RAM Vs. DURGA PRASHAD
Order on Misc. Application				

T^o Dhirender
Rana, JSCC
Curdian Judge

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Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

R.No
217

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:35

S.No.	Case Type	Old Case No.	Case No.	Title
34	CS SCJ	259/2014	98262/16	RAJU Vs. SH. LAXMI NARAIN ORS. 04/7/20
35	CS SCJ		626/18	GUDDI Vs. STATE OF DELHI 04/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge

Court No 31

Criminal Cause List Dated 28-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		713/2019	RAKHI Vs. BHAGWAN DASS	/0 (Sarai Rohilla) 14/5/20
2	SC		706/2019	STATE Vs. AMIT SHARMA	120 /2019 (Sarai Rohilla) 15/5/20
3	Cr Rev		775/2019	RAJESH CHOUHAN Vs. M/S SHRI RAM ENTERPRISES	/0 () 16/5/20
4	CA		51/2020	YOGESH SHUKLA Vs. ASHWANI KUMAR	/0 () 18/5/20
5	Cr Rev		108/2020	SUDHIR KUMAR JAIN Vs. DARSHAN PAL SINGH AND ANR	/0 () 19/5/20
For Bail					
6	Bail Matters		376/2020	STATE Vs. VISHAL @ MUKUL	361 /2019 (Kotwali)
7	Bail Matters		502/2020	STATE Vs. AMIR @ ABID	12 /2020 (Kashmiri Gate (Metro))
Charge					
8	SC		835/2019	STATE Vs. AJMER SINGH	121 /2019 (Sarai Rohilla) 06/5/20
Prosecution Evidence					
9	SC	181/2013	27719/2016	STATE Vs. LAXMI KANT MANDAL	91 /2013 (Karol Bagh) 23/4/20
10	SC		701/2019	STATE Vs. VIMAL SINGH HARIT	98 /2019 (Civil Lines) 08/5/20
Defence Evidence					
11	SC		58/2017	STATE Vs. SUFIYAM	502 /2016 (Kotwali) 11/5/20
Misc. Arguments					
12	CA		298/2019	S. RAJU Vs. STATE	/0 () 12/5/20
Final Arguments					
13	SC	15/2012	28243/2016	STATE Vs. RAJAN @ MUNDAN	206 /2011 (Subzi Mandi) 16/4/20
14	SC	54/2015	27557/2016	STATE Vs. DANISH @ BEHRA .	84 /2014 (Darya Ganj) -17/4/20
15	SC		305/2019	STATE Vs. PRAKASH @ AKASH @ CHINU	398 /2018 (Nabi Karim) 29/4/20
Judgement					
16	CA		372/2019	ANKUR GUPTA AND ANR Vs. RUCHI AGGARWAL @ RUCHI GUPTA AND ORS	/0 () 13/4/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		65/19	HARJEET KAUR Vs. SUMITI GUPTA
2	CS SCJ		1952/19	DHIRAJ NATH SHARMA Vs. SHRI DEV
3	CS SCJ		2154/19	SUREKHA DESIGNS PVT. LTD. Vs. KALYANI SAREE AND SUITS COLLECTION
4	CS SCJ		2155/19	SUREKHA DESIGNS PVT. LTD. Vs. Shree Giriraj Saree House
5	EX		2064/19	ASTER HANDICRAFTS LIMITED Vs. MOHD. NADEEM
6	CS SCJ		3241/19	MITTAL FINSEC PVT. LTD. Vs. SUMAN JAISWAL
7	CS SCJ		3243/19	MITTAL FINSEC PVT. LTD. Vs. NIKHIL SACHDEVA
8	CS SCJ		3245/19	MITTAL FINSEC PVT. LTD. Vs. RAHUL AGGARWAL
9	CS SCJ		3247/19	MITTAL FINSEC PVT. LTD. Vs. ROHIT CHAUHAN
10	CS SCJ		3357/19	RAJENDRA KUMAR MEHTA Vs. CRYOSTAR TANKS AND VESSELS PVT. LTD.
11	CS SCJ		624/20	MANISH KUMAR Vs. RELIANCE HOME FINANCE LIMITED
Plaintiff/Petitioner Evidence				
12	CS SCJ	128/2015	99361/16	PUNAM JAIN Vs. GUNMALA JAIN
13	CS SCJ	194/2016	1004/16	NIDHI PARKASH Vs. MADHAV ROY
14	CS SCJ		317/19	TARUN MATHUR Vs. JAMEELA KHATUN
15	CS SCJ		2330/19	RAKHI SACHDEVA Vs. RENU NAYYAR
Defendant/Respondent Evidence				
16	CS SCJ	350/2014	1311/16	SMT. NIRMALA DEVI GUPTA Vs. SMT. VEENA GUPTA
Misc. Arguments				
17	CS SCJ	637/2014	96823/16	NIYAZ ALI Vs. MITHLESH KUMAR
18	CS SCJ	59/2016	98561/16	MANVIR SHARMA Vs. SAROJ SHARMA
Order on Misc. Application				
19	CS SCJ	127/2014	1356/16	RAMESH PRAKASH Vs. DAYA KAUR
Final Arguments				
20	CS SCJ		3203/16	RAM PYARI DEVI SHARMA Vs. RAJENDER SHARMA
21	CS SCJ		679/18	ICICI BANK LIMITED Vs. TARUN KUMAR

→ 30/05/20

→ 04/07/20

06/06/20

→ 06/06/20

06/06/20

→ 06/06/20

COURT OF SH. VINOD JOSHI
CJ-05, CENTRAL

R. No :- 125

COURT No-38

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Arul Varma
Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		4252/2017	STATE Vs. UNTRACE	275 /2016 (DBG Road)
2	Cr. Case		4537/2017	STATE Vs. ABDUL RASHID	146 /2016 (GULABI BAGH)
3	Cr. Case		1043/2019	STATE Vs. RAMESH CHAND	217 /2018 (DBC Road)
4	Misc CrI		41/2020	IDFC FIRST BANK LTD Vs. RAJ KISHORE AND ANR	/2020 (Pahar Ganj)
5	Misc CrI		42/2020	IDFC FIRST BANK LTD Vs. MOHD SHAMSHAD	/2020 ()
Charge					
6	Cr. Case		13451/2018	STATE Vs. BABU LAL	23 /2017 (GULABI BAGH)
Prosecution Evidence					
7	Cr. Case	224/2/2014	295611/2016	STATE Vs. ROHIT GUPTA	229 /2014 (DBG Road)
8	Cr. Case		11341/2017	STATE Vs. MAGAN KUMAR	156 /2016 (DBG Road)

13-7-2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. PRIGYA GUPTA
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:30

06-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	128/1/2014	523420/2016	TEJPAL PURI Vs. MANINDER SINGH NARULA	/0 (Kotwali)
2	Cr. Case		12469/2017	STATE Vs. ASMAUL SHEKH	197 /2017 (Kamla Market)
3	Cr. Case		15539/2018	STATE Vs. BADSHAH	92 /2015 (Chandni Mahal)
4	Cr. Case		12463/2019	STATE Vs. AMAAN @ FATEH	101 /2019 (Chandni Mahal)
Misc. cases/purpose					
5	Cr. Case		13303/2019	STATE Vs. UNTRACE	000088 /2019 (Kamla Market)
Misc./ Appearance					
6	Cr. Case		2176/2020	STATE Vs. FIROZ KHAN	01395 /2019 (Kotwali)
7	Cr. Case		2188/2020	STATE Vs. ARJUN	257 /2018 (Kotwali)
8	Cr. Case		2202/2020	STATE Vs. IQBAL	363 /2018 (Kotwali)
Charge					
9	Cr. Case		9910/2019	STATE Vs. YOGESH @ AJAY	172 /2019 (Kotwali)
10	Cr. Case		13239/2019	STATE Vs. ANKUR KUMAR	01261 /2017 (Kotwali)
11	Cr. Case		2536/2020	STATE Vs. ABDUL VAASE	113 /2019 (Chandni Mahal)
Prosecution Evidence					
12	Ct. Cases	61/1/2014	525091/2016	UMESH GUPTA Vs. SPAROMA HAPPINESS PVT LTD ORS	/0 (Kotwali)
13	Cr. Case	796/2/2015	293679/2016	STATE Vs. MAZID	55 /2015 (Chandni Mahal)
14	Cr. Case	202/3/2015	293674/2016	STATE Vs. 1 KAPIL TYAGI 2 AJAY KR. SHAH	175 /2015 (Kamla Market)
15	Cr. Case	252/K/2016	302128/2016	STATE Vs. VIKAS WALTER	DD4PP /2016 (Kotwali)
16	Ct. Cases		539582/2016	Syed Amir Ali Vs. Mohd Yunus	/0 (Chandni Mahal)
17	Cr. Case		8707/2017	STATE Vs. SANJEEV JAIN	139 /2017 (Kotwali)
18	Ct. Cases		8026/2018	MANISH GOEL Vs. ANIL GUPTA	/0 (Kamla Market)
19	Cr. Case		10878/2018	STATE Vs. NARESH	54 /2018 ()
20	Cr. Case		11851/2018	STATE Vs. AAKASH	56 /2018 (Kamla Market)
21	Cr. Case		13208/2018	STATE Vs. RAMAN KUMAR	000539 /2017 (Kotwali)
22	Cr. Case		13243/2019	STATE Vs. JAVED	DD NO 22A /2019 (Kotwali)
23	Cr. Case		969/2020	STATE Vs. SHIV SINGH	387 /2018 (Kotwali)
Statement of Accused					
24	Cr. Case		12617/2019	STATE Vs. ABHISHEK	200 /2019 (Kamla Market)
Defence Evidence					
25	Cr. Case	178/3/2010	302647/2016	STATE Vs. SUNIL KUMAR	135 /2009 (Kamla Market)
Misc. Arguments					
26	Ct. Cases	64/1/2014	514652/2016	BHIM RAJ VERMA Vs. SHRI SAGAR SINGH KALSHI	/0 (Kotwali)
27	Ct. Cases	43/1/2015	525778/2016	SUJAUDDIN Vs. MOHD. RAFIQ @ BABU	/0 (Chandni Mahal)
Final Arguments					
28	Cr. Case	223/3/2010	302716/2016	STATE Vs. USHA SAXENA	93 /2009 (Kamla Market)
Order on Misc. Application					

06-06-20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. PRIGYA GUPTA

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:30

06-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		6178/2019	SITA RAM SUREKA(HUF) Vs. BASANT KUMAR BIYANI	/2019 (Kamla Market)
Arguments					
30	Ct. Cases		7442/2019	AAMIR AHMED Vs. MOHD DANISH	/2019 ()

06-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:58

ANNEX
I

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	229/1/2014	521704/2016	AMAR SINGH Vs. TEJPAL SINGH	/0 (Subzi Mandi)
2	Ct. Cases	882/1/2015	519006/2016	NABCO BATTERIES Vs. KEVIN POWER SOLUTIONS LTD	/0 (Maurice Nagar)
3	Ct. Cases	696/1/2015	516476/2016	MS LAXMI PUBLICATIONS PVT. LTD Vs. HARINDER SINGH	/0 (Darya Ganj)
4	Ct. Cases	234/1/2015	520280/2016	SATISH GUPTA Vs. DINESH DUTT	/0 (Roop Nagar)
5	Ct. Cases	2534/2015	513790/2016	RAJA POCKET BOOKS Vs. MANORAMA BOOK DEPOT	/0 (DBG Road)
6	Ct. Cases		541686/2016	RAMGARHIA COOPERATIVE BANK LTD Vs. GURDEV SINGH	/0 (Pahar Ganj)
7	Ct. Cases		254/2017	VIJAY KUMAR SAURAN Vs. M/S KINGEL	/0
8	Ct. Cases		2448/2017	VISHAL GUPTA Vs. SABIR KHAN	/0 (Kamla Market)
9	Ct. Cases		3311/2016	SHABANA PRAVIN Vs. KHUSHNUMA	/0 (Kotwali)
10	Ct. Cases		6130/2017	BHUSARI AND SONS Vs. JAGDISH SHARMA	/0 (Pahar Ganj)
11	Ct. Cases		6433/2017	NAVI SHER Vs. B A LATEEF	/0 (Hauz Qazi)
12	Ct. Cases		6206/2018	EVEREST TRADERS Vs. NEHA KALRA	/0 (Sadar Bazar)
13	Ct. Cases		12330/2018	RAMGARHIA COOPERATIVE BANK LIMITED Vs. ARVINDER SINGH	/2018 ()
14	Ct. Cases		16338/2018	AJAY HARDWARE INDUSTRIES PRIVATE LIMITED Vs. ALL TECH BUILDING SYSTEMS LIMITED	/2018 (Kotwali)
15	Ct. Cases		18618/2018	GOBIND RAM AND SONS Vs. S S ENGINEERS AND CONSULTANTS	/2018 (Hauz Qazi)
16	Ct. Cases		19386/2018	SANDEEP GOEL Vs. MOHD REHAN	/2018 ()
17	Ct. Cases		20448/2018	R K SAFETY CARE PVT LTD Vs. CORK JOINTINGS AND PACKINGS AND ANR	/2018 ()
18	Ct. Cases		2623/2019	RAMESH DUBEY Vs. SARDAR RANJIT SINGH	/2019 ()
19	Ct. Cases		2652/2019	ADITIA REALITY PVT LTD Vs. SHISHIR VERMA	/2019 ()
20	Ct. Cases		2736/2019	MOHIT KUMAR Vs. OM PRAKASH MISHRA	/2019 ()
21	Ct. Cases		8707/2019	MOHD RASHID QURESHI Vs. THE SILVER HOUSE	/2019 (Kashmere Gate)
22	Ct. Cases		9486/2019	VIKRANT JOHAR Vs. TYBROS INDIA TOURS PVT.LTD	/2019 (Rajinder Nagar)
23	Ct. Cases		9936/2019	SWAMI KAPILANAND Vs. NOOTAN MISHRA	/2019 (Civil Lines)
24	Ct. Cases		12674/2019	SAMEER GUPTA Vs. DHARMENDRA JAIN	/2019 (Kotwali)
25	Ct. Cases		129/2020	DEVRAJ AGGARWAL Vs. AJAY GOYAL	/2019 ()
26	Ct. Cases		145/2020	ANU PRODUCTS LTD Vs. PAMMI SEETA RAMULU	/2019 ()
27	Ct. Cases		148/2020	ANU PRODUCTS LTD Vs. P NARAYANA REDDY	/2019 ()
28	Ct. Cases		149/2020	ANU PRODUCTS LTD Vs. ROHTASH KUMAR	/0 ()
29	Ct. Cases		156/2020	ANU PRODUCTS LTD Vs. W K RAMESH	/2019 (Darya Ganj)
30	Ct. Cases		157/2020	ANU PRODUCTS LTD Vs. SRIDHARALA PUSHPALATHA	/2019 ()
31	Ct. Cases		158/2020	ANU PRODUCTS LTD Vs. JASBIR SINGH	/2019 ()
32	Ct. Cases		159/2020	ANU PRODUCTS LTD Vs. RAJ KUMAR	/2019 ()
33	Ct. Cases		160/2020	ANU PRODUCTS LTD Vs. SURINDER SINGH	/2019 ()

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**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:58

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		161/2020	ANU PRODUCTS LTD Vs. SUNKARI PADMA	/2019 ()
35	Ct. Cases		162/2020	ANU PRODUCTS LTD Vs. VIRENDER	/2019 ()
36	Ct. Cases		163/2020	ANU PRODUCTS LTD Vs. BALINDER KUMAR	/2019 ()
37	Ct. Cases		164/2020	ANU PRODUCTS LTD Vs. PARVEEN KUMAR	/2019 ()
38	Ct. Cases		165/2020	ANU PRODUCTS LTD Vs. PAVAN KUMAR NANDYALA	/2019 ()
39	Ct. Cases		167/2020	ANU PRODUCTS LTD Vs. RAJENDER SINGH	/2019 ()
40	Ct. Cases		168/2020	ANU PRODUCTS LTD Vs. POOSARALA SRIHARI	/2019 ()
41	Ct. Cases		169/2020	ANU PRODUCTS LTD Vs. PULLESHWARA RAO TONDAPU	/2019 ()
42	Ct. Cases		171/2020	ANU PRODUCTS LTD Vs. SAVEEN KUMAR	/2019 ()
43	Ct. Cases		173/2020	ANU PRODUCTS LTD Vs. SURESH KUMAR	/2019 ()
44	Ct. Cases		688/2020	RITU JAIN Vs. RAMESHWAR	/2020 (Sarai Rohilla)
Charge					
45	Ct. Cases	465/1/2015	519018/2016	INA SARIN Vs. MS FILTER MANUFACTURING INDUSTRIES PV.T LTD. AND ORS.	/0 (Karol Bagh)
46	Ct. Cases		4490/2017	AHSAN AKHTAR Vs. AKHTARUDDIN JAVED	/0 (Darya Ganj)
Prosecution Evidence					
47	Ct. Cases	631/1/2012	522142/2016	ASHISH JAIN Vs. MS AAGREE CONTRACTS PVT. LTD	/0 (Kotwali)
48	Ct. Cases	993/1/2014	527683/2016	SMT. KAMLA DEVI Vs. BHANU PRATAP	/0 (Sarai Rohilla)
49	Ct. Cases	1333/2016	514107/2016	RASTRIYA MAHILA KOSH Vs. COUNCIL OF PROFESSIONAL SOCIAL WORKERS	/0 (I.P. Estate)
Defence Evidence					
50	Ct. Cases	484/1/2016	511967/2016	MANOJ KUMAR Vs. MS HITECH BULK HANDLING SYSTEMS PRIVATE LIMITED	/0 (Karol Bagh)
Misc. Arguments					
51	Ct. Cases	1287/2015	516079/2016	HARSHIT INFRATECH PVT LTD Vs. KAPIL ARORA	/0 (Rajinder Nagar)
52	Ct. Cases	569RT/2016	529930/2016	SIR GANGA RAM HOSPITAL Vs. MS SAI ENTERPRISES ORS	/0 (Rajinder Nagar)
53	Ct. Cases	563RT/2016	530402/2016	SIR GANGA RAM HOSPITAL Vs. SAI ENTERPRISES	/0 (Rajinder Nagar)
54	Ct. Cases	512RT/2016	520217/2016	GANGA RAM HOSPITAL Vs. SAI ENTERPRISES	/0 (Rajinder Nagar)
55	Ct. Cases	1306/2016	524144/2016	HARI SHANKAR Vs. SH. ARVIND	/0 (Burari)
56	Ct. Cases		942/2016	DORSET KABA SECURITY SYSTEMS PVT LTD Vs. NORTH METAL TRADING	/0 (Rajinder Nagar)
57	Ct. Cases		17380/2018	SHALU WALIA Vs. ALOK NANDA	/2018 (Roop Nagar)
Final Arguments					
58	Ct. Cases	937/1/2011	517161/2016	SHARDA SHARMA Vs. AJAY VERMA	/0 (Darya Ganj)

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District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge
Criminal Cause List Dated 28-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Misc./ Appearance SC	15/2016	28620/2016	STATE Vs. AHSAN	600 /2015 (DBG Road)
2	SC		707/2017	STATE Vs. MAKSUD AHMED	253 /2008 (Kashmere Gate)
3	SC		818/2018	STATE Vs. VIKAS @ SANJU	98 /2018 (Sadar Bazar)
4	Misc. cases/purpose CA		138/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	10 ()
5	CA		139/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	10 ()
6	Misc./ Appearance SC		657/2019	STATE Vs. ANKIT@PAUL@VISHAL	77 /2019 (I.P. Estate)
7	For Bail Bail Matters		1963/2019	STATE Vs. SADDAM	303 /2018 (Kamla Market)
8	Misc./ Appearance SC		799/2019	STATE Vs. BABLU @ TAPPU AND ORS.	303 /2019 (Kamla Market)
9	Cr Rev		644/2019	NARESH MOHAN SINGLA Vs. RANJANA BHATIA	10 () - 18-07-20
10	For Bail SC		968/2019	STATE Vs. VINEET KUMAR	113 /2019 (Sadar Bazar)
11	SC		1017/2019	STATE Vs. MADAN LAL @ BADAL	254 /2019 (Subzi Mandi)
12	Misc./ Appearance Cr Rev		38/2020	TENTIWAL METAL PRODUCTS LTD AND ORS Vs. VIRENDER KUMAR GUPTA	10 () - 21-07-20
13	CA		30/2020	MUKESH BALOTIA Vs. BHAWNA	10 () - 20-07-20
14	SC		120/2020	STATE Vs. MITHLESH	226 /2019 (Subzi Mandi)
15	Cr Rev		138/2020	STATE Vs. ABDUL WAJID AND ORS	10 () - 22-07-20
16	CA		92/2020	GURVINDER SINGH COCHAR AND ORS. Vs. VILDLIFE CRIME CONTROL BUREAU AND ORS.	10 () - 23-07-20
17	Charge SC		29037/2016	STATE Vs. MAHESH ORS.	410 /2014 (Pahar Ganj)
18	SC		211/2018	STATE Vs. VIJAY SINGH	231 /2016 (Kashmere Gate)
19	Prosecution Evidence SC	85/2011	28368/2016	STATE Vs. DHARMENDER KUMAR	418/10 /2010 (Sarai Rohilla)
20	SC	26/2012	28267/2016	STATE Vs. KAUSHAL KUMAR ETC.	248 /2010 (DBG Road)
21	SC	25/2015	28197/2016	STATE Vs. DANISH	170 /2015 (I.P. Estate)
22	SC	44/2015	28037/2016	STATE Vs. LALLU RAM	356 /2015 (Rajinder Nagar)
23	Defence Evidence SC	27/2013	27948/2016	STATE Vs. SANJAI KUMAR	296 /2007 (Anand Parbat)
24	Final Arguments SC	25/2013	27174/2016	STATE Vs. FULENA YADAV	295 /2007 (Anand Parbat)
25	Arguments CA		64/2020	RAKESH KUMAR Vs. PRAMOD KUMAR AGGARWAL AND ORS.	10 () - 21-07-20

Application: 19/09
 Prasad Nagar 1/1 State vs Anil @ 11/04

Room No-273

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Mahima Rai Singh
Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:24

महिमा राय सिंह
MAHIMA RAI SINGH
महानगर दण्डाधिकारी
Metropolitan Magistrate
महिला न्यायालय (केंद्रीय-02)
Mahila Court (Central-02)
कक्षा संख्या 273, प्रोवीय तल
Room No. 273, 1st Floor
सीएस इन्फार्मेशन न्यायालय, दिल्ली
115 Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./Appearance					
1	Cr. Case		307069/2016	STATE Vs. AMIT NATH SAINI	193 /2012 () 8/5/20
2	Cr. Case		1740/2019	STATE Vs. HARSH ARORA	198 /2017 (Sarai Rohilla) - 8/5/20
3	Cr. Case		331/2019	STATE Vs. RAJEEV BHARDWAJ	42 /2017 (GULABI BAGH) - 8/5/20
4	Cr. Case		872/2019	STATE Vs. NANAK CHAND CHABRA	13 /2016 (GULABI BAGH) - 11/5/20
5	Cr. Case		3594/2019	STATE Vs. PARKASH CHAND JAIN	87 /2018 (Kotwali) - 11/5/20
6	Ct. Cases		3009/2019	KRITH SHARMA Vs. VARUN WALIA	/2019 (Sarai Rohilla) - 11/5/20
7	EX CRL Charge		121/2019	DEEBA FARAH Vs. IRFAN QURESHI	/2019 () - 12/5/20
8	Cr. Case	104/2/2016	298400/2016	STATE Vs. HARSH KUMAR CHANDOK @ HANNI	133 /2015 (Lahori Gate) - 26/5/20
9	Cr. Case		304142/2016	STATE Vs. SAEED AHMED	28 /2015 (Bara Hindu Rao) - 30/5/20
10	Cr. Case		420/2018	STATE Vs. DEVENDER KUMAR	1475 /2015 (Sarai Rohilla) - 30/5/20
11	Cr. Case		631/2019	STATE Vs. MANOJ SHARMA	364 /2017 (Sarai Rohilla) - 1/6/20
12	Cr. Case		4103/2019	STATE Vs. BRAJENDRA KUAMR MISHRA	26 /2017 (Kotwali) - 11/5/20
Prosecution Evidence					
13	Ct. Cases	136/1/2011	516849/2016	DEBA FARAH Vs. MD. IRFAN QURESHI	/0 (Bara Hindu Rao) - 1/2/5/20
14	Ct. Cases		509218/2016	GEETA KHURANA Vs. VINOD KUMAR SHARMA	/0 (Sarai Rohilla) - 14/5/20
15	Ct. Cases	203/1/2014	524934/2016	MURSHIDA Vs. IMRAN	/0 (Sadar Bazar) - 1/2/5/20
16	Cr. Case	51/2/2016	289983/2016	STATE Vs. MOHD ASIF	203 /2014 (Bara Hindu Rao) - 20/5/20
17	Ct. Cases	126/1/2016	534090/2016	AMITA MISHRA Vs. BRAJENDRA KUMAR MISHRA	/0 (Chandni Chowk) - 11/5/20
18	Cr. Case		304305/2016	STATE Vs. SAHIL KUMAR	80/16 /0 (GULABI BAGH) - 21/5/20
19	Cr. Case		6632/2017	STATE Vs. IMRAN	435 /2015 (Sadar Bazar) - 1/2/5/20
Misc. Arguments					
20	Ct. Cases		539603/2016	LEELAWATI Vs. RAMESH CHAND	/0 (GULABI BAGH) - 21/5/20
21	Ct. Cases		16294/2017	MONIKA SINGH Vs. AMIT KUMAR	/0 (Sarai Rohilla) - 21/5/20
22	Ct. Cases		785/2019	SUNITA Vs. AZAD SINGH @ AZAD DUDHIYA AND ORS	/2019 (GULABI BAGH) - 21/5/20
23	Ct. Cases		7680/2019	ZULEKHA PARVEEN Vs. MOHD PARVEZ ALAM *	/2019 (Sadar Bazar) - 22/5/20
Final Arguments					
24	Ct. Cases	102/1/2008	531827/2016	ANJUMAN ARA Vs. MOHD.ASIM AND OTHERS	/0 (Sadar Bazar) - 22/4/20

COURT No.
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District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		396/2018	STATE Vs. SONU	26 /2017 (Roop Nagar) - 25/04/20 PE
Charge					
2	SC		545/2019	STATE Vs. RAVI KUMAR	70 /2019 (Timar Pur) - 25/04/20 ch.
3	SC		56/2020	STATE Vs. RAMAN KUMAR	3 /2020 (Sarai Rohilla) - 13/05/20 ch.
Prosecution Evidence					
4	SC	8/2015	27794/2016	STATE Vs. RAJIV SETHI	232 /2014 (Timar Pur) - 24/04/20 PE
5	SC	35/2015	27184/2016	STATE Vs. YASIN	202 /2015 (NDRS) - 25/04/20 PE
6	SC		28793/2016	STATE Vs. SONU	252 /2016 (Prashad Nagar) - 08/05/20 PE
Defence Evidence					
7	SC	6/2015	27807/2016	STATE Vs. SHARFE ALAM @ SONU	146 /2014 (Sarai Rohilla) - 08/05/20 DE
Final Arguments					
8	SC	88/2016	27449/2016	STATE Vs. ABDUL	527 /2016 (NDRS) - 29/04/20 FA

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjli
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:2

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. Arguments				
1	MCA DJ	94/2014	5/20	SMT. KAMINI MEHRA Vs. SH. KISHORE KUMAR ARORA 28/04
Final Arguments				
2	CS DJ	205/2016	14990/16	MRS. ASHA VIJAYRANN Vs. SH. RINKU KAPOOR OTHERS 16/05

District and Sessions Judge, Central, THC
IN THE COURT OF Shri Man Mohan Sharma
DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	OMP (COMM.)		71/19	M/S SHANIVI CONSTRUCTION PVT LTD Vs. GAIL INDIA LTD
Misc. cases/purpose				
2	CS (COMM)		401/18	NIHARIKA FABRICS (INDIA) (P) LTD. Vs. M/S DAKS INDIA
3	CS (COMM)		539/18	ICICI BANK LIMITED Vs. MOHD. SALIM
4	CS (COMM)		540/18	ICICI BANK LIMITED Vs. ANUJ KASANA
5	CS (COMM)		1352/19	ICICI BANK LTD. Vs. DINESH KUMAR
6	CS (COMM)		1353/19	ICICI BANK LIMITED Vs. KAMLESH SHARMA
7	Counter Claim		33/19	M/S NIHARIKA FABRICS (INDIA) PVT. LTD. Vs. M/S DAKS INDIA AND ORS.
Misc. Arguments				
8	CS (COMM)		2006/19	SUGANDHI SNUFFKING AND ORS. Vs. TRIVENI ZARDA BHANDAR AND OTHERS.
9	CS (COMM)		2077/19	HOLY-LAND MARKETING PVT LTD Vs. P.S. TRADING CO AND ORS
10	CS (COMM)		2138/19	VICTORINOX AG Vs. DINESH GUPTA AND ORS
Final Arguments				
11	ARBTN		440/18	JAYA KUMAR MANNARU Vs. M/S AAKASH EDUCATIONAL SERVICES PVT LTD AND ANR
12	OMP (COMM.)		23/19	M/S OM FOOD PRODUCTS Vs. M/S HANS HERBAL
13	OMP (COMM.)		31/19	M/S HANS HERBAL Vs. M/S OM FOOD (GRAM UDHYOG MANDAL)

29/3/20

29/3/20


मन मोहन शर्मा
MAN MOHAN SHARMA
 जिला न्यायाधीश
 District Judge
 (वाणिज्यिक न्यायालय)-06
 Commercial Courts Act
 (केन्द्रीय), कमरा नं. 102
 (Central Court No. 102
 The Commercial Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

COURT ROOM
No. 14

Criminal Cause List Dated 28-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC	108/2015	28433/2016	STATE Vs. JAGDISH PRASAD SHARMA	147 /2014 (Lahori Gate) 14/5/20
2	SC		28790/2016	STATE Vs. LAL CHAND @ CHANDAN	58 /2015 (H. Nizamuddin) - 30/6/2020
3	SC		492/2017	STATE Vs. MITESH	152 /2016 (GULABI BAGH) - 30/6/2020
4	SC		581/2018	STATE Vs. TARUN YADAV	248 /2015 (DBG Road) - 27/7/20
5	SC		1094/2018	STATE Vs. PRADEEP KUMAR	488 /2018 (Burari) - 4/7/2020
6	SC		13/2019	STATE Vs. KISHAN	514 /2018 (Burari) - 2/6/2020
Defence Evidence					
7	SC		173/2018	STATE Vs. HARVANSH	41 /2018 (Civil Lines) - 19/5/20
Final Arguments					
8	SC	39/2015	28310/2016	STATE Vs. LOUIS	333 /2014 (Chandni Mahal) - 16/4/20
9	SC		724/2018	STATE Vs. DILSHAD @ KALA	118 /2018 (Hauz Qazi) - 23/4/20 (23/4/20)

COURT
No-41

S.No.	दिल्ली Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	240/2016	94668/16	BARA MANDIR TRUST Vs. SHYAM KISHORE-17-08-20
2	CS SCJ	241/2016	94721/16	BARA MANDIR TRUST COMMITTEE Vs. SHYAM KISHORE-17-08-20 (DECEASED)
3	CS SCJ	1285/2011	95824/16	BARA MANDIR TRUST COMMITTEE RELIGIOUS PVT TRUST (R- Vs. OM PRAKASH 17-08-20
4	Misc SCJ	38/2013	59952/16	MS CEMENT CORPORATION OF INDIA(FACT FINDING-06-06-20 INQUIRY) Vs. S SULTAN CO.
5	Misc SCJ	49/2016	59776/16	BARA MANDIR Vs. CHAND KISHORE-17-08-20
6	Misc SCJ		60698/16	RAMESHWARI DEVI Vs. MAYA DEVI-24-08-20
7	CS SCJ		1312/17	VIMALJIT KAUR @ GAINDO Vs. BSES YAMUNA POWER LTD-13-10-20
8	CS SCJ		3046/18	RAM CHAND CHAUARSIA Vs. RAHUL-16-09-20
9	CS SCJ		476/19	MOHD. QAMAR Vs. NATH VED JI -22-09-20
10	Misc SCJ		104/19	RAM VILASH CHAUDHARY Vs. RAM SURAT CHAUDHARY-27-10-20
11	CS SCJ		2259/19	PRAVESH GROVER Vs. MOHD. RAFIQ-08-10-20
12	CS SCJ		3323/19	BAJRANG AGGARWAL Vs. SALASAR WELD INDUSTRIES-14-10-20
13	CS SCJ		3619/19	RATTAN LAL Vs. ASHOK KUMAR -14-10-20
14	CS SCJ		3641/19	IKON WIRES (INDIA) Vs. THWISHA STEEL PVT. LTD.-14-10-20
Plaintiff/Petitioner Evidence				
15	CS SCJ	113/2016	1509/16	RAMA KANT Vs. MS KARAMYOGI BUILDERS PVT. LTD:-08-09-20
16	CS SCJ	114/2016	1649/16	RAMA KANT Vs. KARAMYOGI BUILDERS -08-09-20
17	Misc SCJ	19/2016	60188/16	RAMA KANT Vs. DINESH KUMAR -08-09-20
18	CS SCJ		2401/16	BABAR QURESHI Vs. RAJ KUMAR-20-10-20
19	CS SCJ		3695/18	VEENA GUPTA Vs. S.B.I. LIFE INSURANCE COMPANY LTD.-07-09-20
20	CS SCJ		753/19	MEENA Vs. CENTRAL BOARD OF SECONDARY EDUCATION-05-08-20
Defendant/Respondent Evidence				
21	CS SCJ	177/2013	97951/16	ARUN KATHURIA Vs. SMT NEERU -10-08-20
Misc. Arguments				
22	CS SCJ	271/2016	1366/16	SHANKAR LAL Vs. ASHA -21-09-20
23	CS SCJ	1011/2014	97782/16	BALRAM AGGARWAL Vs. HARDWARI LAL-05-08-20
24	CS SCJ	159/2015	94424/16	ARCHANA SRIVASTAVA Vs. BRIJ MOHAN SRIVASTAVA-26-08-20
25	CS SCJ	123/2016	94858/16	GUDDI SHARMA Vs. VINOD SHARMA-20-10-20
26	Misc SCJ		60793/16	GUDDI SHARMA Vs. VINOD SHARMA AND ORS.-20-10-20
Misc./ Arguments				
27	Contempt Petition		16/17	GUDDI SHARMA (DECEASED) Vs. VINOD SHARMA-20-10-20
Misc. Arguments				
28	Misc SCJ		407/19	PARMESHWARI DEVI Vs. ASHA -21-09-20
29	CS SCJ		2494/19	SHRIKANT Vs. SPECTAR DIGI SERVICES PVT LTD.-07-09-20
30	CS SCJ		2495/19	ARYA KUMAR MUDULI Vs. SPECTAR DIGI SERVICES PVT LTD.-07-09-20
Final Arguments				
31	CS SCJ	97/2013	1404/16	VIJAY KUMAR FARSHWAL Vs. SARJU PRASAD-20-05-20
32	CS SCJ	342/2014	94205/16	ANAND PAL Vs. RATTAN SINGH -26-05-20

Principal Judge Family Court, Central, THC

शैल जैन
SHAIL JAIN

IN THE COURT OF Ms. Shail Jain

प्रधान न्यायाधीश (सिविल)

Principal Judge, Family Court, Central Dist

Principal Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases: 14

Room No. 101, Family Court

सिविल न्यायाधीश, दिल्ली
Tis Hazari, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	HMA	902/2014	62269/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	Misc		13/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA	38/2015	61946/16	VIJAY KUMAR Vs. SMT. JAMUNA DEVI @ POOJA
4	HMA		160/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	HMA		1368/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
6	ML		42/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		1846/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
8	HMA		1882/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	GP		8/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		173/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
Misc. Arguments				
11	CS		12/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
12	GP		9/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
13	HMA		1611/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
14	CS		1/19	XXXXXXXXXX Vs. XXXXXXXXXXXX

21/7/20

21/07/20

Principal Judge Family Court, Central, THC
IN THE COURT OF Ms. Shall Jain
Principal Judge, Family Court, Central Dist. कनक नं. 101, पारदर्शिता न्यायालय
Criminal Cause List Dated 28-03-2020 Total Cases: 2

प्रधान न्यायाधीश (दीवानी)
Principal Judge (Dewanee)
कनक नं. 101, पारदर्शिता न्यायालय
Room No. 101, Family Court
दीवानी न्यायालय
Dewanee Court

No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Mt. CASE		316/2019	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
2	Mt. CASE		410/2019	XXXXXXXXXXXX Vs. XXXXXXXXXXXX

700
700 21/07/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shilpi Jain
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		1463/2019	STATE Vs. PARMINDERJIT SINGH	122 /2018 (Timar Pur)
2	Cr. Case		1692/2019	STATE Vs. WAKIL SAHNI	288 /2017 (Timar Pur)
3	Cr. Case		2240/2019	STATE Vs. GAURAV SINGH TOMAR ANR.	121 /2016 (Timar Pur)
4	Cr. Case		7619/2019	STATE Vs. UNTRACE	187 /2018 ()
Misc. cases/purpose					
5	Cr. Case		8474/2019	STATE Vs. SHAMOO PASWAN	223 /2018 ()
Misc./ Appearance					
6	Ct. Cases		12634/2019	KAVERI KHANDELWAL Vs. MANOJ @ ROBIN KUMR	/2019 ()
Charge					
7	Cr. Case	171/G/2014	287265/2016	STATE Vs. GIRISH TIWARI	119 /2013 (Timar Pur)
8	Cr. Case	112/G/2014	287370/2016	STATE Vs. NISHANT	245 /2012 (Timar Pur)
9	Cr. Case	134/2016	300927/2016	STATE Vs. ASHAF KHAN	173 /2013 (Timar Pur)
10	Cr. Case		1516/2018	STATE Vs. RIZWAN	342 /2016 (Timar Pur)
11	Cr. Case		10511/2019	STATE Vs. ZAHID	74 /2018 (Timar Pur)
Prosecution Evidence					
12	Ct. Cases	572/1/2009	532254/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)
13	Cr. Case	31/2/2014	297102/2016	STATE Vs. MEHBOOB @ KALIA	275 /2013 (Timar Pur)
14	Cr. Case	512/G/2014	290020/2016	STATE Vs. HARISH KUMAR	217 /2012 (Timar Pur)
15	Cr. Case	172/G/2014	287859/2016	STATE Vs. SANJAY KR.	17 /2011 (Timar Pur)
16	Cr. Case	171/G/2014	291911/2016	STATE Vs. BIJENDER SINGH	131 /2013 (Timar Pur)
17	Cr. Case	285/G/2014	302718/2016	STATE Vs. ANIL	418 /2008 (Timar Pur)
18	Cr. Case	995/G/2014	296271/2016	STATE Vs. MANOJ KUMAR	439 /2007 (Timar Pur)
19	Cr. Case	617/2/2014	295686/2016	STATE Vs. SANDEEP @ MUSSA	694 /2014 (Timar Pur)
20	Cr. Case	2/3/2015	297950/2016	STATE Vs. PREM CHAND ANR.	718 /2014 (Timar Pur)
21	Cr. Case	211/2/2015	297767/2016	STATE Vs. PRADEEP	152 /2014 (Timar Pur)
22	Cr. Case	17/2016	289772/2016	STATE Vs. SONU	456 /2015 (Timar Pur)
23	Cr. Case	20/2016	289904/2016	STATE Vs. SONU	890 /2015 (Timar Pur)
24	Cr. Case	140/2016	298736/2016	STATE Vs. VISHAL SINGH	740 /2014 (Timar Pur)
25	Cr. Case		304483/2016	STATE Vs. ravinder kuamr	827 /2015 (Timar Pur)
26	Cr. Case		309663/2016	STATE Vs. SHABBU KHAN	58 /2013 (Timar Pur)
27	Cr. Case		11167/2017	STATE Vs. RAJESH KUMAR	521 /2016 (Timar Pur)
28	Cr. Case		3958/2018	STATE Vs. SANJU	6 /2018 (Timar Pur)
29	Ct. Cases		17581/2018	SUNITA DEVI Vs. FATIMA BEGUM AND ORS	/2018 (Timar Pur)
30	Cr. Case		539/2019	STATE Vs. TAZIM ALI	151 /2018 (Timar Pur)
31	Cr. Case		8796/2019	STATE Vs. JITENDER SINGH @ ROHIT	1148 /2018 ()
32	Cr. Case		13419/2019	STATE Vs. SANDEEP KUMAR	59 /2019 ()
Statement of Accused					
33	Ct. Cases	570/1/2009	532442/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)
Misc. Arguments					
34	Ct. Cases	555/1/2009	532440/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge

Court No 31

Criminal Cause List Dated 28-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		713/2019	RAKHI Vs. BHAGWAN DASS	/0 (Sarai Rohilla) 14/5/20
2	SC		706/2019	STATE Vs. AMIT SHARMA	120 /2019 (Sarai Rohilla) 15/5/20
3	Cr Rev		775/2019	RAJESH CHOUHAN Vs. M/S SHRI RAM ENTERPRISES	/0 () 16/5/20
4	CA		51/2020	YOGESH SHUKLA Vs. ASHWANI KUMAR	/0 () 18/5/20
5	Cr Rev		108/2020	SUDHIR KUMAR JAIN Vs. DARSHAN PAL SINGH AND ANR	/0 () 19/5/20
For Bail					
6	Bail Matters		376/2020	STATE Vs. VISHAL @ MUKUL	361 /2019 (Kotwali)
7	Bail Matters		502/2020	STATE Vs. AMIR @ ABID	12 /2020 (Kashmiri Gate (Metro))
Charge					
8	SC		835/2019	STATE Vs. AJMER SINGH	121 /2019 (Sarai Rohilla) 06/5/20
Prosecution Evidence					
9	SC	181/2013	27719/2016	STATE Vs. LAXMI KANT MANDAL	91 /2013 (Karol Bagh) 23/4/20
10	SC		701/2019	STATE Vs. VIMAL SINGH HARIT	98 /2019 (Civil Lines) 08/5/20
Defence Evidence					
11	SC		58/2017	STATE Vs. SUFIYAM	502 /2016 (Kotwali) 11/5/20
Misc. Arguments					
12	CA		298/2019	S. RAJU Vs. STATE	/0 () 12/5/20
Final Arguments					
13	SC	15/2012	28243/2016	STATE Vs. RAJAN @ MUNDAN	206 /2011 (Subzi Mandi) 16/4/20
14	SC	54/2015	27557/2016	STATE Vs. DANISH @ BEHRA .	84 /2014 (Darya Ganj) -17/4/20
15	SC		305/2019	STATE Vs. PRAKASH @ AKASH @ CHINU	398 /2018 (Nabi Karim) -28/4/20
Judgement					
16	CA		372/2019	ANKUR GUPTA AND ANR Vs. RUCHI AGGARWAL @ RUCHI GUPTA AND ORS	/0 () 13/4/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge

Court No 31

Criminal Cause List Dated 28-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		713/2019	RAKHI Vs. BHAGWAN DASS	/0 (Sarai Rohilla) 14/5/20
2	SC		706/2019	STATE Vs. AMIT SHARMA	120 /2019 (Sarai Rohilla) 15/5/20
3	Cr Rev		775/2019	RAJESH CHOUHAN Vs. M/S SHRI RAM ENTERPRISES	/0 () 16/5/20
4	CA		51/2020	YOGESH SHUKLA Vs. ASHWANI KUMAR	/0 () 18/5/20
5	Cr Rev		108/2020	SUDHIR KUMAR JAIN Vs. DARSHAN PAL SINGH AND ANR	/0 () 19/5/20
For Bail					
6	Bail Matters		376/2020	STATE Vs. VISHAL @ MUKUL	361 /2019 (Kotwali)
7	Bail Matters		502/2020	STATE Vs. AMIR @ ABID	12 /2020 (Kashmiri Gate (Metro))
Charge					
8	SC		835/2019	STATE Vs. AJMER SINGH	121 /2019 (Sarai Rohilla) 06/5/20
Prosecution Evidence					
9	SC	181/2013	27719/2016	STATE Vs. LAXMI KANT MANDAL	91 /2013 (Karol Bagh) 23/4/20
10	SC		701/2019	STATE Vs. VIMAL SINGH HARIT	98 /2019 (Civil Lines) 08/5/20
Defence Evidence					
11	SC		58/2017	STATE Vs. SUFIYAM	502 /2016 (Kotwali) 11/5/20
Misc. Arguments					
12	CA		298/2019	S. RAJU Vs. STATE	/0 () 12/5/20
Final Arguments					
13	SC	15/2012	28243/2016	STATE Vs. RAJAN @ MUNDAN	206 /2011 (Subzi Mandi) 16/4/20
14	SC	54/2015	27557/2016	STATE Vs. DANISH @ BEHRA .	84 /2014 (Darya Ganj) -17/4/20
15	SC		305/2019	STATE Vs. PRAKASH @ AKASH @ CHINU	398 /2018 (Nabi Karim) 28/4/20
Judgement					
16	CA		372/2019	ANKUR GUPTA AND ANR Vs. RUCHI AGGARWAL @ RUCHI GUPTA AND ORS	/0 () 13/4/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI
Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		65/19	HARJEET KAUR Vs. SUMITI GUPTA
2	CS SCJ		1952/19	DHIRAJ NATH SHARMA Vs. SHRI DEV
3	CS SCJ		2154/19	SUREKHA DESIGNS PVT. LTD. Vs. KALYANI SAREE AND SUITS COLLECTION
4	CS SCJ		2155/19	SUREKHA DESIGNS PVT. LTD. Vs. Shree Giriraj Saree House
5	EX		2064/19	ASTER HANDICRAFTS LIMITED Vs. MOHD. NADEEM
6	CS SCJ		3241/19	MITTAL FINSEC PVT. LTD. Vs. SUMAN JAISWAL
7	CS SCJ		3243/19	MITTAL FINSEC PVT. LTD. Vs. NIKHIL SACHDEVA
8	CS SCJ		3245/19	MITTAL FINSEC PVT. LTD. Vs. RAHUL AGGARWAL
9	CS SCJ		3247/19	MITTAL FINSEC PVT. LTD. Vs. ROHIT CHAUHAN
10	CS SCJ		3357/19	RAJENDRA KUMAR MEHTA Vs. CRYOSTAR TANKS AND VESSELS PVT. LTD.
11	CS SCJ		624/20	MANISH KUMAR Vs. RELIANCE HOME FINANCE LIMITED
Plaintiff/Petitioner Evidence				
12	CS SCJ	128/2015	99361/16	PUNAM JAIN Vs. GUNMALA JAIN
13	CS SCJ	194/2016	1004/16	NIDHI PARKASH Vs. MADHAV ROY
14	CS SCJ		317/19	TARUN MATHUR Vs. JAMEELA KHATUN
15	CS SCJ		2330/19	RAKHI SACHDEVA Vs. RENU NAYYAR
Defendant/Respondent Evidence				
16	CS SCJ	350/2014	1311/16	SMT. NIRMALA DEVI GUPTA Vs. SMT. VEENA GUPTA
Misc. Arguments				
17	CS SCJ	637/2014	96823/16	NIAYAZ ALI Vs. MITHLESH KUMAR
18	CS SCJ	59/2016	98561/16	MANVIR SHARMA Vs. SAROJ SHARMA
Order on Misc. Application				
19	CS SCJ	127/2014	1356/16	RAMESH PRAKASH Vs. DAYA KAUR
Final Arguments				
20	CS SCJ		3203/16	RAM PYARI DEVI SHARMA Vs. RAJENDER SHARMA
21	CS SCJ		679/18	ICICI BANK LIMITED Vs. TARUN KUMAR

COURT OF SH. VINOD JOSHI
CJ-05, CENTRAL

R. No :- 125

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Arul Varma
Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		4252/2017	STATE Vs. UNTRACE	275 /2016 (DBG Road)
2	Cr. Case		4537/2017	STATE Vs. ABDUL RASHID	146 /2016 (GULABI BAGH)
3	Cr. Case		1043/2019	STATE Vs. RAMESH CHAND	217 /2018 (DBG Road)
4	Misc CrI		41/2020	IDFC FIRST BANK LTD Vs. RAJ KISHORE AND ANR	/2020 (Pahar Ganj)
5	Misc CrI		42/2020	IDFC FIRST BANK LTD Vs. MOHD SHAMSHAD	/2020 ()
Charge					
6	Cr. Case		13451/2018	STATE Vs. BABU LAL	23 /2017 (GULABI BAGH)
Prosecution Evidence					
7	Cr. Case	224/2/2014	295611/2016	STATE Vs. ROHIT GUPTA	229 /2014 (DBG Road)
8	Cr. Case		11341/2017	STATE Vs. MAGAN KUMAR	156 /2016 (DBG Road)

13-7-2020

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. PRIGYA GUPTA

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:30

06-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	128/1/2014	523420/2016	TEJPAL PURI Vs. MANINDER SINGH NARULA	/0 (Kotwali)
2	Cr. Case		12469/2017	STATE Vs. ASMAUL SHEKH	197 /2017 (Kamla Market)
3	Cr. Case		15539/2018	STATE Vs. BADSHAH	92 /2015 (Chandni Mahal)
4	Cr. Case		12463/2019	STATE Vs. AMAAN @ FATEH	101 /2019 (Chandni Mahal)
Misc. cases/purpose					
5	Cr. Case		13303/2019	STATE Vs. UNTRACE	000088 /2019 (Kamla Market)
Misc./ Appearance					
6	Cr. Case		2176/2020	STATE Vs. FIROZ KHAN	01395 /2019 (Kotwali)
7	Cr. Case		2188/2020	STATE Vs. ARJUN	257 /2018 (Kotwali)
8	Cr. Case		2202/2020	STATE Vs. IQBAL	363 /2018 (Kotwali)
Charge					
9	Cr. Case		9910/2019	STATE Vs. YOGESH @ AJAY	172 /2019 (Kotwali)
10	Cr. Case		13239/2019	STATE Vs. ANKUR KUMAR	01261 /2017 (Kotwali)
11	Cr. Case		2536/2020	STATE Vs. ABDUL VAASE	113 /2019 (Chandni Mahal)
Prosecution Evidence					
12	Ct. Cases	61/1/2014	525091/2016	UMESH GUPTA Vs. SPAROMA HAPPINESS PVT LTD ORS	/0 (Kotwali)
13	Cr. Case	796/2/2015	293679/2016	STATE Vs. MAZID	55 /2015 (Chandni Mahal)
14	Cr. Case	202/3/2015	293674/2016	STATE Vs. 1 KAPIL TYAGI 2 AJAY KR. SHAH	175 /2015 (Kamla Market)
15	Cr. Case	252/K/2016	302128/2016	STATE Vs. VIKAS WALTER	DD4PP /2016 (Kotwali)
16	Ct. Cases		539582/2016	Syed Amir Ali Vs. Mohd Yunus	/0 (Chandni Mahal)
17	Cr. Case		8707/2017	STATE Vs. SANJEEV JAIN	139 /2017 (Kotwali)
18	Ct. Cases		8026/2018	MANISH GOEL Vs. ANIL GUPTA	/0 (Kamla Market)
19	Cr. Case		10878/2018	STATE Vs. NARESH	54 /2018 ()
20	Cr. Case		11851/2018	STATE Vs. AAKASH	56 /2018 (Kamla Market)
21	Cr. Case		13208/2018	STATE Vs. RAMAN KUMAR	000539 /2017 (Kotwali)
22	Cr. Case		13243/2019	STATE Vs. JAVED	DD NO 22A /2019 (Kotwali)
23	Cr. Case		969/2020	STATE Vs. SHIV SINGH	387 /2018 (Kotwali)
Statement of Accused					
24	Cr. Case		12617/2019	STATE Vs. ABHISHEK	200 /2019 (Kamla Market)
Defence Evidence					
25	Cr. Case	178/3/2010	302647/2016	STATE Vs. SUNIL KUMAR	135 /2009 (Kamla Market)
Misc. Arguments					
26	Ct. Cases	64/1/2014	514652/2016	BHIM RAJ VERMA Vs. SHRI SAGAR SINGH KALSHI	/0 (Kotwali)
27	Ct. Cases	43/1/2015	525778/2016	SUJAUDDIN Vs. MOHD. RAFIQ @ BABU	/0 (Chandni Mahal)
Final Arguments					
28	Cr. Case	223/3/2010	302716/2016	STATE Vs. USHA SAXENA	93 /2009 (Kamla Market)
Order on Misc. Application					

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. PRIGYA GUPTA

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:30

06-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		6178/2019	SITA RAM SUREKA(HUF) Vs. BASANT KUMAR BIYANI	/2019 (Kamla Market)
Arguments					
30	Ct. Cases		7442/2019	AAMIR AHMED Vs. MOHD DANISH	/2019 ()

06-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:58

ANNEX
I

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	229/1/2014	521704/2016	AMAR SINGH Vs. TEJPAL SINGH	/0 (Subzi Mandi)
2	Ct. Cases	882/1/2015	519006/2016	NABCO BATTERIES Vs. KEVIN POWER SOLUTIONS LTD	/0 (Maurice Nagar)
3	Ct. Cases	696/1/2015	516476/2016	MS LAXMI PUBLICATIONS PVT. LTD Vs. HARINDER SINGH	/0 (Darya Ganj)
4	Ct. Cases	234/1/2015	520280/2016	SATISH GUPTA Vs. DINESH DUTT	/0 (Roop Nagar)
5	Ct. Cases	2534/2015	513790/2016	RAJA POCKET BOOKS Vs. MANORAMA BOOK DEPOT	/0 (DBG Road)
6	Ct. Cases		541686/2016	RAMGARHIA COOPERATIVE BANK LTD Vs. GURDEV SINGH	/0 (Pahar Ganj)
7	Ct. Cases		254/2017	VIJAY KUMAR SAURAN Vs. M/S KINGEL	/0
8	Ct. Cases		2448/2017	VISHAL GUPTA Vs. SABIR KHAN	/0 (Kamla Market)
9	Ct. Cases		3311/2016	SHABANA PRAVIN Vs. KHUSHNUMA	/0 (Kotwali)
10	Ct. Cases		6130/2017	BHUSARI AND SONS Vs. JAGDISH SHARMA	/0 (Pahar Ganj)
11	Ct. Cases		6433/2017	NAVI SHER Vs. B A LATEEF	/0 (Hauz Qazi)
12	Ct. Cases		6206/2018	EVEREST TRADERS Vs. NEHA KALRA	/0 (Sadar Bazar)
13	Ct. Cases		12330/2018	RAMGARHIA COOPERATIVE BANK LIMITED Vs. ARVINDER SINGH	/2018 ()
14	Ct. Cases		16338/2018	AJAY HARDWARE INDUSTRIES PRIVATE LIMITED Vs. ALL TECH BUILDING SYSTEMS LIMITED	/2018 (Kotwali)
15	Ct. Cases		18618/2018	GOBIND RAM AND SONS Vs. S S ENGINEERS AND CONSULTANTS	/2018 (Hauz Qazi)
16	Ct. Cases		19386/2018	SANDEEP GOEL Vs. MOHD REHAN	/2018 ()
17	Ct. Cases		20448/2018	R K SAFETY CARE PVT LTD Vs. CORK JOINTINGS AND PACKINGS AND ANR	/2018 ()
18	Ct. Cases		2623/2019	RAMESH DUBEY Vs. SARDAR RANJIT SINGH	/2019 ()
19	Ct. Cases		2652/2019	ADITIA REALITY PVT LTD Vs. SHISHIR VERMA	/2019 ()
20	Ct. Cases		2736/2019	MOHIT KUMAR Vs. OM PRAKASH MISHRA	/2019 ()
21	Ct. Cases		8707/2019	MOHD RASHID QURESHI Vs. THE SILVER HOUSE	/2019 (Kashmere Gate)
22	Ct. Cases		9486/2019	VIKRANT JOHAR Vs. TYBROS INDIA TOURS PVT.LTD	/2019 (Rajinder Nagar)
23	Ct. Cases		9936/2019	SWAMI KAPILANAND Vs. NOOTAN MISHRA	/2019 (Civil Lines)
24	Ct. Cases		12674/2019	SAMEER GUPTA Vs. DHARMENDRA JAIN	/2019 (Kotwali)
25	Ct. Cases		129/2020	DEVRAJ AGGARWAL Vs. AJAY GOYAL	/2019 ()
26	Ct. Cases		145/2020	ANU PRODUCTS LTD Vs. PAMMI SEETA RAMULU	/2019 ()
27	Ct. Cases		148/2020	ANU PRODUCTS LTD Vs. P NARAYANA REDDY	/2019 ()
28	Ct. Cases		149/2020	ANU PRODUCTS LTD Vs. ROHTASH KUMAR	/0 ()
29	Ct. Cases		156/2020	ANU PRODUCTS LTD Vs. W K RAMESH	/2019 (Darya Ganj)
30	Ct. Cases		157/2020	ANU PRODUCTS LTD Vs. SRIDHARALA PUSHPALATHA	/2019 ()
31	Ct. Cases		158/2020	ANU PRODUCTS LTD Vs. JASBIR SINGH	/2019 ()
32	Ct. Cases		159/2020	ANU PRODUCTS LTD Vs. RAJ KUMAR	/2019 ()
33	Ct. Cases		160/2020	ANU PRODUCTS LTD Vs. SURINDER SINGH	/2019 ()

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**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:58

S.No.	Case Type	Old Case No.	Case No.	Title	FILED
34	Ct. Cases		161/2020	ANU PRODUCTS LTD Vs. SUNKARI PADMA	/2019 ()
35	Ct. Cases		162/2020	ANU PRODUCTS LTD Vs. VIRENDER	/2019 ()
36	Ct. Cases		163/2020	ANU PRODUCTS LTD Vs. BALINDER KUMAR	/2019 ()
37	Ct. Cases		164/2020	ANU PRODUCTS LTD Vs. PARVEEN KUMAR	/2019 ()
38	Ct. Cases		165/2020	ANU PRODUCTS LTD Vs. PAVAN KUMAR NANDYALA	/2019 ()
39	Ct. Cases		167/2020	ANU PRODUCTS LTD Vs. RAJENDER SINGH	/2019 ()
40	Ct. Cases		168/2020	ANU PRODUCTS LTD Vs. POOSARALA SRIHARI	/2019 ()
41	Ct. Cases		169/2020	ANU PRODUCTS LTD Vs. PULLESHWARA RAO TONDAPU	/2019 ()
42	Ct. Cases		171/2020	ANU PRODUCTS LTD Vs. SAVEEN KUMAR	/2019 ()
43	Ct. Cases		173/2020	ANU PRODUCTS LTD Vs. SURESH KUMAR	/2019 ()
44	Ct. Cases		688/2020	RITU JAIN Vs. RAMESHWAR	/2020 (Sarai Rohilla)
Charge					
45	Ct. Cases	465/1/2015	519018/2016	INA SARIN Vs. MS FILTER MANUFACTURING INDUSTRIES PV.T LTD. AND ORS.	/0 (Karol Bagh)
46	Ct. Cases		4490/2017	AHSAN AKHTAR Vs. AKHTARUDDIN JAVED	/0 (Darya Ganj)
Prosecution Evidence					
47	Ct. Cases	631/1/2012	522142/2016	ASHISH JAIN Vs. MS AAGREE CONTRACTS PVT. LTD	/0 (Kotwali)
48	Ct. Cases	993/1/2014	527683/2016	SMT. KAMLA DEVI Vs. BHANU PRATAP	/0 (Sarai Rohilla)
49	Ct. Cases	1333/2016	514107/2016	RASTRIYA MAHILA KOSH Vs. COUNCIL OF PROFESSIONAL SOCIAL WORKERS	/0 (I.P. Estate)
Defence Evidence					
50	Ct. Cases	484/1/2016	511967/2016	MANOJ KUMAR Vs. MS HITECH BULK HANDLING SYSTEMS PRIVATE LIMITED	/0 (Karol Bagh)
Misc. Arguments					
51	Ct. Cases	1287/2015	516079/2016	HARSHIT INFRATECH PVT LTD Vs. KAPIL ARORA	/0 (Rajinder Nagar)
52	Ct. Cases	569RT/2016	529930/2016	SIR GANGA RAM HOSPITAL Vs. MS SAI ENTERPRISES ORS	/0 (Rajinder Nagar)
53	Ct. Cases	563RT/2016	530402/2016	SIR GANGA RAM HOSPITAL Vs. SAI ENTERPRISES	/0 (Rajinder Nagar)
54	Ct. Cases	512RT/2016	520217/2016	GANGA RAM HOSPITAL Vs. SAI ENTERPRISES	/0 (Rajinder Nagar)
55	Ct. Cases	1306/2016	524144/2016	HARI SHANKAR Vs. SH. ARVIND	/0 (Burari)
56	Ct. Cases		942/2016	DORSET KABA SECURITY SYSTEMS PVT LTD Vs. NORTH METAL TRADING	/0 (Rajinder Nagar)
57	Ct. Cases		17380/2018	SHALU WALIA Vs. ALOK NANDA	/2018 (Roop Nagar)
Final Arguments					
58	Ct. Cases	937/1/2011	517161/2016	SHARDA SHARMA Vs. AJAY VERMA	/0 (Darya Ganj)

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District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge
Criminal Cause List Dated 28-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	15/2016	28620/2016	STATE Vs. AHSAN	600 /2015 (DBG Road)
2	SC		707/2017	STATE Vs. MAKSUD AHMED	253 /2008 (Kashmere Gate)
3	SC		818/2018	STATE Vs. VIKAS @ SANJU	98 /2018 (Sadar Bazar)
Misc. cases/purpose					
4	CA		138/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	10 ()
5	CA		139/2019	OPERA GLOBAL PVT LTD AND ANR Vs. THE STATE AND ANR	10 ()
Misc./ Appearance					
6	SC		657/2019	STATE Vs. ANKIT@PAUL@VISHAL	77 /2019 (I.P. Estate)
For Bail					
7	Bail, Matters		1963/2019	STATE Vs. SADDAM	303 /2018 (Kamla Market)
Misc./ Appearance					
8	SC		799/2019	STATE Vs. BABLU @ TAPPU AND ORS.	303 /2019 (Kamla Market)
9	Cr Rev		644/2019	NARESH MOHAN SINGLA Vs. RANJANA BHATIA	10 () - 18-07-20
For Bail					
10	SC		968/2019	STATE Vs. VINEET KUMAR	113 /2019 (Sadar Bazar)
11	SC		1017/2019	STATE Vs. MADAN LAL @ BADAL	254 /2019 (Subzi Mandi)
Misc./ Appearance					
12	Cr Rev		38/2020	TENTIWAL METAL PRODUCTS LTD AND ORS Vs. VIRENDER KUMAR GUPTA	10 () - 21-07-20
13	CA		30/2020	MUKESH BALOTIA Vs. BHAWNA	10 () - 20-07-20
14	SC		120/2020	STATE Vs. MITHLESH	226 /2019 (Subzi Mandi)
15	Cr Rev		138/2020	STATE Vs. ABDUL WAJID AND ORS	10 () - 22-07-20
16	CA		92/2020	GURVINDER SINGH COCHAR AND ORS. Vs. VILDLIFE CRIME CONTROL BUREAU AND ORS.	10 () - 23-07-20
Charge					
17	SC		29037/2016	STATE Vs. MAHESH ORS.	410 /2014 (Pahar Ganj)
18	SC		211/2018	STATE Vs. VIJAY SINGH	231 /2016 (Kashmere Gate)
Prosecution Evidence					
19	SC	85/2011	28368/2016	STATE Vs. DHARMENDER KUMAR	418/10 /2010 (Sarai Rohilla)
20	SC	26/2012	28267/2016	STATE Vs. KAUSHAL KUMAR ETC.	248 /2010 (DBG Road)
21	SC	25/2015	28197/2016	STATE Vs. DANISH	170 /2015 (I.P. Estate)
22	SC	44/2015	28037/2016	STATE Vs. LALLU RAM	356 /2015 (Rajinder Nagar)
Defence Evidence					
23	SC	27/2013	27948/2016	STATE Vs. SANJAI KUMAR	296 /2007 (Anand Parbat)
Final Arguments					
24	SC	25/2013	27174/2016	STATE Vs. FULENA YADAV	295 /2007 (Anand Parbat)
Arguments					
25	CA		64/2020	RAKESH KUMAR Vs. PRAMOD KUMAR AGGARWAL AND ORS.	10 () - 21-07-20

Application 1 194/09
 Prasad Nagar 1/1 State vs Anil @ Wedy

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shilpi Jain
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		1463/2019	STATE Vs. PARMINDERJIT SINGH	122 /2018 (Timar Pur)
2	Cr. Case		1692/2019	STATE Vs. WAKIL SAHNI	288 /2017 (Timar Pur)
3	Cr. Case		2240/2019	STATE Vs. GAURAV SINGH TOMAR ANR.	121 /2016 (Timar Pur)
4	Cr. Case		7619/2019	STATE Vs. UNTRACE	187 /2018 ()
Misc. cases/purpose					
5	Cr. Case		8474/2019	STATE Vs. SHAMOO PASWAN	223 /2018 ()
Misc./ Appearance					
6	Ct. Cases		12634/2019	KAVERI KHANDELWAL Vs. MANOJ @ ROBIN KUMR	/2019 ()
Charge					
7	Cr. Case	171/G/2014	287265/2016	STATE Vs. GIRISH TIWARI	119 /2013 (Timar Pur)
8	Cr. Case	112/G/2014	287370/2016	STATE Vs. NISHANT	245 /2012 (Timar Pur)
9	Cr. Case	134/2016	300927/2016	STATE Vs. ASHAF KHAN	173 /2013 (Timar Pur)
10	Cr. Case		1516/2018	STATE Vs. RIZWAN	342 /2016 (Timar Pur)
11	Cr. Case		10511/2019	STATE Vs. ZAHID	74 /2018 (Timar Pur)
Prosecution Evidence					
12	Ct. Cases	572/1/2009	532254/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)
13	Cr. Case	31/2/2014	297102/2016	STATE Vs. MEHBOOB @ KALIA	275 /2013 (Timar Pur)
14	Cr. Case	512/G/2014	290020/2016	STATE Vs. HARISH KUMAR	217 /2012 (Timar Pur)
15	Cr. Case	172/G/2014	287859/2016	STATE Vs. SANJAY KR.	17 /2011 (Timar Pur)
16	Cr. Case	171/G/2014	291911/2016	STATE Vs. BIJENDER SINGH	131 /2013 (Timar Pur)
17	Cr. Case	285/G/2014	302718/2016	STATE Vs. ANIL	418 /2008 (Timar Pur)
18	Cr. Case	995/G/2014	296271/2016	STATE Vs. MANOJ KUMAR	439 /2007 (Timar Pur)
19	Cr. Case	617/2/2014	295686/2016	STATE Vs. SANDEEP @ MUSSA	694 /2014 (Timar Pur)
20	Cr. Case	2/3/2015	297950/2016	STATE Vs. PREM CHAND ANR.	718 /2014 (Timar Pur)
21	Cr. Case	211/2/2015	297767/2016	STATE Vs. PRADEEP	152 /2014 (Timar Pur)
22	Cr. Case	17/2016	289772/2016	STATE Vs. SONU	456 /2015 (Timar Pur)
23	Cr. Case	20/2016	289904/2016	STATE Vs. SONU	890 /2015 (Timar Pur)
24	Cr. Case	140/2016	298736/2016	STATE Vs. VISHAL SINGH	740 /2014 (Timar Pur)
25	Cr. Case		304483/2016	STATE Vs. ravinder kuamr	827 /2015 (Timar Pur)
26	Cr. Case		309663/2016	STATE Vs. SHABBU KHAN	58 /2013 (Timar Pur)
27	Cr. Case		11167/2017	STATE Vs. RAJESH KUMAR	521 /2016 (Timar Pur)
28	Cr. Case		3958/2018	STATE Vs. SANJU	6 /2018 (Timar Pur)
29	Ct. Cases		17581/2018	SUNITA DEVI Vs. FATIMA BEGUM AND ORS	/2018 (Timar Pur)
30	Cr. Case		539/2019	STATE Vs. TAZIM ALI	151 /2018 (Timar Pur)
31	Cr. Case		8796/2019	STATE Vs. JITENDER SINGH @ ROHIT	1148 /2018 ()
32	Cr. Case		13419/2019	STATE Vs. SANDEEP KUMAR	59 /2019 ()
Statement of Accused					
33	Ct. Cases	570/1/2009	532442/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)
Misc. Arguments					
34	Ct. Cases	555/1/2009	532440/2016	NAVEEN KALYAN Vs. RAMESH UPRETI	/0 (Karol Bagh)

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Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Mahima Rai Singh
Metropolitan Magistrate

महिमा राय सिंह
MAHIMA RAI SINGH
महानगर सफायाधिकारी
Metropolitan Magistrate
महिला न्यायालय (केंद्रीय-02)
Mahila Court (Central-02)
कक्षा संख्या 273, द्वितीय तल
Room No. 273, 2nd Floor
सीएस हज़ारी न्यायालय, दिल्ली
115 Hazari Courts, Delhi

Criminal Cause List Dated 28-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./Appearance					
1	Cr. Case		307069/2016	STATE Vs. AMIT NATH SAINI	193 /2012 () 8/5/20
2	Cr. Case		1740/2019	STATE Vs. HARSH ARORA	198 /2017 (Sarai Rohilla) - 8/5/20
3	Cr. Case		331/2019	STATE Vs. RAJEEV BHARDWAJ	42 /2017 (GULABI BAGH) - 8/5/20
4	Cr. Case		872/2019	STATE Vs. NANAK CHAND CHABRA	13 /2016 (GULABI BAGH) - 11/5/20
5	Cr. Case		3594/2019	STATE Vs. PARKASH CHAND JAIN	87 /2018 (Kotwali) - 11/5/20
6	Ct. Cases		3009/2019	KRITI SHARMA Vs. VARUN WALIA	/2019 (Sarai Rohilla) - 11/5/20
7	EX CRL		121/2019	DEEBA FARAH Vs. IRFAN QURESHI	/2019 () - 12/5/20
Charge					
8	Cr. Case	104/2/2016	298400/2016	STATE Vs. HARSH KUMAR CHANDOK @ HANNI	133 /2015 (Lahori Gate) - 26/5/20
9	Cr. Case		304142/2016	STATE Vs. SAEED AHMED	28 /2015 (Bara Hindu Rao) - 30/5/20
10	Cr. Case		420/2018	STATE Vs. DEVENDER KUMAR	1475 /2015 (Sarai Rohilla) - 30/5/20
11	Cr. Case		631/2019	STATE Vs. MANOJ SHARMA	364 /2017 (Sarai Rohilla) - 1/6/20
12	Cr. Case		4103/2019	STATE Vs. BRAJENDRA KUAMR MISHRA	26 /2017 (Kotwali) - 11/5/20
Prosecution Evidence					
13	Ct. Cases	136/1/2011	516849/2016	DEBA FARAH Vs. MD. IRFAN QURESHI	/0 (Bara Hindu Rao) - 12/5/20
14	Ct. Cases		509218/2016	GEETA KHURANA Vs. VINOD KUMAR SHARMA	/0 (Sarai Rohilla) - 14/5/20
15	Ct. Cases	203/1/2014	524934/2016	MURSHIDA Vs. IMRAN	/0 (Sadar Bazar) - 12/5/20
16	Cr. Case	51/2/2016	289983/2016	STATE Vs. MOHD ASIF	203 /2014 (Bara Hindu Rao) - 20/5/20
17	Ct. Cases	126/1/2016	534090/2016	AMITA MISHRA Vs. BRAJENDRA KUMAR MISHRA	/0 (Chandni Chowk) - 11/5/20
18	Cr. Case		304305/2016	STATE Vs. SAHIL KUMAR	80/16 /0 (GULABI BAGH) - 21/5/20
19	Cr. Case		6632/2017	STATE Vs. IMRAN	435 /2015 (Sadar Bazar) - 12/5/20
Misc. Arguments					
20	Ct. Cases		539603/2016	LEELAWATI Vs. RAMESH CHAND	/0 (GULABI BAGH) - 21/5/20
21	Ct. Cases		16294/2017	MONIKA SINGH Vs. AMIT KUMAR	/0 (Sarai Rohilla) - 21/5/20
22	Ct. Cases		785/2019	SUNITA Vs. AZAD SINGH @ AZAD DUDHIYA AND ORS	/2019 (GULABI BAGH) - 21/5/20
23	Ct. Cases		7680/2019	ZULEKHA PARVEEN Vs. MOHD PARVEZ ALAM	/2019 (Sadar Bazar) - 22/5/20
Final Arguments					
24	Ct. Cases	102/1/2008	531827/2016	ANJUMAN ARA Vs. MOHD.ASIM AND OTHERS	/0 (Sadar Bazar) - 22/4/20

COURT No.

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District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		396/2018	STATE Vs. SONU	26 /2017 (Roop Nagar) 25/04/20 PE
Charge					
2	SC		545/2019	STATE Vs. RAVI KUMAR	70 /2019 (Timar Pur) 25/04/20 PE
3	SC		56/2020	STATE Vs. RAMAN KUMAR	3 /2020 (Sarai Rohilla) 13/05/20 ch.
Prosecution Evidence					
4	SC	8/2015	27794/2016	STATE Vs. RAJIV SETHI	232 /2014 (Timar Pur) 24/04/20 PE
5	SC	35/2015	27184/2016	STATE Vs. YASIN	202 /2015 (NDRS) 25/04/20 PE
6	SC		28793/2016	STATE Vs. SONU	252 /2016 (Prashad Nagar) - 08/05/20 PE
Defence Evidence					
7	SC	6/2015	27807/2016	STATE Vs. SHARFE ALAM @ SONU	146 /2014 (Sarai Rohilla) - 08/05/20 DE
Final Arguments					
8	SC	88/2016	27449/2016	STATE Vs. ABDUL	527 /2016 (NDRS) 29/04/20 FA.

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjali
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:2


S.No.	Case Type	Old Case No.	Case No.	Title
Misc. Arguments				
1	MCA DJ	94/2014	5/20	SMT. KAMINI MEHRA Vs. SH. KISHORE KUMAR ARORA 28/03 28/07
Final Arguments				
2	CS DJ	205/2016	14990/16	MRS. ASHA VIJAYRANN Vs. SH. RINKU KAPOOR OTHERS → 16/05

District and Sessions Judge, Central, THC
IN THE COURT OF Shri Man Mohan Sharma
DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	OMP (COMM.)		71/19	M/S SHANIVI CONSTRUCTION PVT LTD Vs. GAIL INDIA LTD
Misc. cases/purpose				
2	CS (COMM)		401/18	NIHARIKA FABRICS (INDIA) (P) LTD. Vs. M/S DAKS INDIA
3	CS (COMM)		539/18	ICICI BANK LIMITED Vs. MOHD. SALIM
4	CS (COMM)		540/18	ICICI BANK LIMITED Vs. ANUJ KASANA
5	CS (COMM)		1352/19	ICICI BANK LTD. Vs. DINESH KUMAR
6	CS (COMM)		1353/19	ICICI BANK LIMITED Vs. KAMLESH SHARMA
7	Counter Claim		33/19	M/S NIHARIKA FABRICS (INDIA) PVT. LTD. Vs. M/S DAKS INDIA AND ORS.
Misc. Arguments				
8	CS (COMM)		2006/19	SUGANDHI SNUFFKING AND ORS. Vs. TRIVENI ZARDA BHANDAR AND OTHERS.
9	CS (COMM)		2077/19	HOLY-LAND MARKETING PVT LTD Vs. P.S. TRADING CO AND ORS
10	CS (COMM)		2138/19	VICTORINOX AG Vs. DINESH GUPTA AND ORS
Final Arguments				
11	ARB TN		440/18	JAYA KUMAR MANNARU Vs. M/S AAKASH EDUCATIONAL SERVICES PVT LTD AND ANR
12	OMP (COMM.)		23/19	M/S OM FOOD PRODUCTS Vs. M/S HANS HERBAL
13	OMP (COMM.)		31/19	M/S HANS HERBAL Vs. M/S OM FOOD (GRAM UDHYOG MANDAL)

29/4/20

29/4/20


MAN MOHAN SHARMA
 जिला न्यायाधीश
 District Judge
 (व्यवसायिक न्यायालय)-06
 Commercial Court-06
 (केन्द्रीय), कमरा नं. 102
 (Central Court No. 102)
 न्याय भवन, दिल्ली
 The High Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

COURT ROOM
No. 14

Criminal Cause List Dated 28-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC	108/2015	28433/2016	STATE Vs. JAGDISH PRASAD SHARMA	147 /2014 (Lahori Gate) 14/5/20
2	SC		28790/2016	STATE Vs. LAL CHAND @ CHANDAN	58 /2015 (H. Nizamuddin) — 30/6/2020
3	SC		492/2017	STATE Vs. MITESH	152 /2016 (GULABI BAGH) — 30/6/2020
4	SC		581/2018	STATE Vs. TARUN YADAV	248 /2015 (DBG Road) — 2/7/20
5	SC		1094/2018	STATE Vs. PRADEEP KUMAR	488 /2018 (Burari) — 4/7/2020
6	SC		13/2019	STATE Vs. KISHAN	514 /2018 (Burari) — 2/6/2020
Defence Evidence					
7	SC		173/2018	STATE Vs. HARVANSH	41 /2018 (Civil Lines) — 19/5/20
Final Arguments					
8	SC	39/2015	28310/2016	STATE Vs. LOUIS	333 /2014 (Chandni Mahal) — 16/4/20
9	SC		724/2018	STATE Vs. DILSHAD @ KALA	118 /2018 (Hauz Qazi) — 23/4/20 (23/4/20)

COURT
No. 41

S.No.	दिल्ली Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	240/2016	94668/16	BARA MANDIR TRUST Vs. SHYAM KISHORE-17-08-20
2	CS SCJ	241/2016	94721/16	BARA MANDIR TRUST COMMITTEE Vs. SHYAM KISHORE-17-08-20 (DECEASED)
3	CS SCJ	1285/2011	95824/16	BARA MANDIR TRUST COMMITTEE RELIGIOUS PVT TRUST (R- Vs. OM PRAKASH 17-08-20
4	Misc SCJ	38/2013	59952/16	MS CEMENT CORPORATION OF INDIA(FACT FINDING-06-06-20 INQUIRY) Vs. S SULTAN CO.
5	Misc SCJ	49/2016	59776/16	BARA MANDIR Vs. CHAND KISHORE-17-08-20
6	Misc SCJ		60698/16	RAMESHWARI DEVI Vs. MAYA DEVI-24-08-20
7	CS SCJ		1312/17	VIMALJIT KAUR @ GAINDO Vs. BSES YAMUNA POWER LTD-13-10-20
8	CS SCJ		3046/18	RAM CHAND CHAUARSIA Vs. RAHUL-16-09-20
9	CS SCJ		476/19	MOHD. QAMAR Vs. NATH VED JI - 22-09-20
10	Misc SCJ		104/19	RAM VILASH CHAUDHARY Vs. RAM SURAT CHAUDHARY-27-10-20
11	CS SCJ		2259/19	PRAVESH GROVER Vs. MOHD. RAFIQ-08-10-20
12	CS SCJ		3323/19	BAJRANG AGGARWAL Vs. SALASAR WELD INDUSTRIES-14-10-20
13	CS SCJ		3619/19	RATTAN LAL Vs. ASHOK KUMAR - 14-10-20
14	CS SCJ		3641/19	IKON WIRES (INDIA) Vs. THWISHA STEEL PVT. LTD.- 14-10-20
Plaintiff/Petitioner Evidence				
15	CS SCJ	113/2016	1509/16	RAMA KANT Vs. MS KARAMYOGI BUILDERS PVT. LTD.-08-09-20
16	CS SCJ	114/2016	1649/16	RAMA KANT Vs. KARAMYOGI BUILDERS -08-09-20
17	Misc SCJ	19/2016	60188/16	RAMA KANT Vs. DINESH KUMAR - 08-09-20
18	CS SCJ		2401/16	BABAR QURESHI Vs. RAJ KUMAR-20-10-20
19	CS SCJ		3695/18	VEENA GUPTA Vs. S.B.I. LIFE INSURANCE COMPANY LTD.-07-09-20
20	CS SCJ		753/19	MEENA Vs. CENTRAL BOARD OF SECONDARY EDUCATION-05-08-20
Defendant/Respondent Evidence				
21	CS SCJ	177/2013	97951/16	ARUN KATHURIA Vs. SMT NEERU - 10-08-20
Misc. Arguments				
22	CS SCJ	271/2016	1366/16	SHANKAR LAL Vs. ASHA -21-09-20
23	CS SCJ	1011/2014	97782/16	BALRAM AGGARWAL Vs. HARDWARI LAL -05-08-20
24	CS SCJ	159/2015	94424/16	ARCHANA SRIVASTAVA Vs. BRIJ MOHAN SRIVASTAVA-26-08-20
25	CS SCJ	123/2016	94858/16	GUDDI SHARMA Vs. VINOD SHARMA-20-10-20
26	Misc SCJ		60793/16	GUDDI SHARMA Vs. VINOD SHARMA AND ORS.-20-10-20
Misc./ Arguments				
27	Contempt Petition		16/17	GUDDI SHARMA (DECEASED) Vs. VINOD SHARMA-20-10-20
Misc. Arguments				
28	Misc SCJ		407/19	PARMESHWARI DEVI Vs. ASHA - 21-09-20
29	CS SCJ		2494/19	SHRIKANT Vs. SPECTAR DIGI SERVICES PVT LTD.-07-09-20
30	CS SCJ		2495/19	ARYA KUMAR MUDULI Vs. SPECTAR DIGI SERVICES PVT LTD.-07-09-20
Final Arguments				
31	CS SCJ	97/2013	1404/16	VIJAY KUMAR FARSHWAL Vs. SARJU PRASAD-20-05-20
32	CS SCJ	342/2014	94205/16	ANAND PAL Vs. RATTAN SINGH - 26-05-20

Principal Judge Family Court, Central, THC **SHAIL JAIN**
IN THE COURT OF Ms. Shall Jain प्रधान न्यायाधीश (के.सी.)
Principal Judge, Family Court, Central District
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:14
 Room No. 101, Family Court
 टि.एस. कालोनी, दिल्ली
 Tis Hazari, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	HMA	902/2014	62269/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	Misc		13/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA	38/2015	61946/16	VIJAY KUMAR Vs. SMT. JAMUNA DEVI @ POOJA
4	HMA		160/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	HMA		1368/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
6	ML		42/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		1846/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
8	HMA		1882/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	GP		8/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		173/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
Misc. Arguments				
11	CS		12/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
12	GP		9/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
13	HMA		1611/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
14	CS		1/19	XXXXXXXXXX Vs. XXXXXXXXXXXX

21/7/20

21/07/20

Principal Judge Family Court, Central, THC
 IN THE COURT OF Ms. Shall Jain
 Principal Judge, Family Court, Central Dist. कमरा नं. 101, एन.ए. रोड, दिल्ली
 Criminal Cause List Dated 28-03-2020 Total Cases: 2

प्रधान न्यायाधीश (परिवार)
 Principal Judge (Family)
 कमरा नं. 101, एन.ए. रोड, दिल्ली
 Room No. 101, Family Court
 न्यायाधीश (परिवार)
 Judge (Family)
 FIR/PS Delhi

No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Mt. CASE		316/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	Mt. CASE		410/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX

100
 100
 21/07/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller

Room. No. 27

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC		519/19	PARUL AGGARWAL Vs. MAHESH]13/07/20
Plaintiff/Petitioner Evidence				
2	RC ARC		1058/18	SAPNA JAIN Vs. PARVEEN KUMAR JAIN
3	RC ARC		575/19	SHRI SANATAN DHARAM SABHA LAXMI NARAYAN TEMPLE TRUST Vs. GAURAV SETHI]16/07/20
Defendant/Respondent Evidence				
4	RC ARC		291/17	ANKITA AGGARWAL Vs. MAHINDER PRASAD MUDGAL]06/07/20
Misc./ Arguments				
5	RC ARC		779/18	GOVIND RAM AGGARWAL Vs. KISHAN CHAND AND ORS
Misc. Arguments				
6	RC ARC		780/18	GOVIND RAM AGGARWAL Vs. USHA SHUKLA AND ORS
7	RC ARC		855/18	SUSHIL KUMAR VERMA Vs. MOHAN LAL ANOOP KUMAR
8	RC ARC		1080/18	SAEEDA BEGUM Vs. ABDUL FARRUKH MIRZ
9	RC ARC		1084/18	SAEEDA BEGUM Vs. ABDUL MAJEED]03/07/20
Misc./ Arguments				
10	RC ARC		525/19	CHANDA ARORA Vs. RAJESH BABBAR @ MONU
11	RC ARC		526/19	CHANDA ARORA Vs. ARUN JAIN]25/07/20
Misc. Arguments				
12	RC ARC		604/19	PURAN CHAND AND CO. Vs. GODREJ AND BOYCE MANUFACTURING CO. LTD.
Order				
13	RC ARC		1104/18	BABU RAM GUPTA Vs. CHANDER PRAKASH]15/04/20
Consideration				
14	RC ARC		168/20	WAKF K.B. NAWAB ABUL HASAN KHAN Vs. M/S VISHESH ENTERPRISES]26/05/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Puneet Pahwa
Additional Rent Controller

श्री पुनीत पाहवा
SH. PUNEET PAHWA
अतिरिक्त किराया नियंत्रक (2) केन्द्रीय
Addl. Rent Controller (2) Central
कमरा नं. - 38
Room No. 38

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:16

तीस हजारी न्यायालय, दिल्ली
The Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	71/2013	95210/16	NAZIR-UL-ISLAM AND ORS Vs. URMILA DEVI-17/7/20
2	RC ARC	142/2014	77674/16	MR. KULWARN SINGH Vs. MR. RAMESH KUMAR GOYAL-17/7/20
3	EX	EX-27/2015	96523/16	VIKRAM SHARMA Vs. KRISHAN GOPAL SEHGAL ETC.-17/7/20
4	RC ARC	151/2015	78311/16	SAVITRI BANSAL Vs. SURINDER NATH-17/7/20
5	EX		1457/17	NAZIR HUSSAIN Vs. CHANDI LAL CHAWLA-17/7/20
6	EX		2008/18	GOPAL KAPOOR Vs. MANJIT SINGH-17/7/20
7	EX		142/20	NALIN KUMAR RASTOGI Vs. HINDUSTAN TRANSMISSION PRODUCT LTD.-17/7/20
Plaintiff/Petitioner Evidence				
8	RC ARC	1033/2014	79809/16	SHAFIQ AHMED Vs. RAHEESA BEGUM-7/8/20
Defendant/Respondent Evidence				
9	RC ARC	987/2014	77381/16	NITIN GARG Vs. NARESH KUMAR ARORA-7/8/20
Misc./ Arguments				
10	RC ARC		11/19	CHANDRA KANTA AGARWALA Vs. RAM KUMAR AGARWAL-21/7/20
11	Misc Ex		76/19	SACHIN MAKOL Vs. BANWARI LAL AND SONS PVT. LTD.-21/7/20
12	Misc Ex		77/19	SACHIN MAKOL Vs. BANWARI LAL AND SONS PVT. LTD.-21/7/20
Final Arguments				
13	RC ARC	244/2014	80310/16	USHA CHAUHAN Vs. SHRI HARNAM DASS LUTHRA-18/5/20
14	RC ARC	465/2014	78025/16	SANATAN DHARAM SABHA, LAXMI NARAIN TEMPLE TRUST-19/5/20 Vs. SANTOSH KUMAR
15	RC ARC	783/2014	80465/16	SHRI Y.K. SHARMA ORS. Vs. SHRI RAM VILAS GARG-20/5/20
16	RC ARC	1025/2014	79658/16	MAN SINGH Vs. MS MOHD. MASOOD CO.-23/5/20

Room
No. 36

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1789/17	BRIJ PRAKASH GUPTA Vs. ASHWINI KUMAR → 26/05/20
2	CS SCJ		1382/19	M/S KARTIKA Vs. M/S NAKHRA → 28/07/20
3	CS SCJ		1383/19	M/S VALLABH SAREE EMPORIUM Vs. M/S NAKHRA → 28/07/20
4	EX		471/20	UCO BANK Vs. POONAM BHARDWAJ → 25/07/20
Issues				
5	CS SCJ		3284/17	SHANTI DEVI Vs. GEETA → 24/07/20
6	CS SCJ		2981/19	GIAN SINGH Vs. PRITHVI RAJ → 29/07/20
Plaintiff/Petitioner Evidence				
7	CS SCJ		2911/16	SANJEEV JAIN Vs. FOOD AND BIOTECH ENGINEERS (INDIA) PVT LTD → 27/07/20
8	CS SCJ		542/18	MANJU LATA @ MANJU BEHL Vs. THE DIRECTOR (EDUCATION) GNCT → 24/07/20
9	CS SCJ		1990/18	RAJEEV SHARMA Vs. ABHA SRIVASTAVA → 27/07/20
10	CS SCJ		2540/18	RAJ KUMAR JAIN Vs. RAVINDER SANDHU AND ANR. → 28/07/20
11	CS SCJ		2709/18	KAMAL KISHOR AGGARWAL Vs. HARENDER AASTHA ENTERPRISES → 29/07/20
12	CS SCJ		3377/19	CANARA BANK Vs. ASHISH BHASIN → 29/07/20
13	CS SCJ		3378/19	CANARA BANK Vs. SANJAY BHASIN → 29/07/20
Misc. Arguments				
14	CS SCJ	763/2014	95662/16	PARVEEN KUMARI Vs. R.K. ARORA → 27/07/20
15	CS SCJ		1488/18	SUNITA Vs. ANIL AND ORS. → 22/07/20
16	CS SCJ		1721/18	G.D. SEIGELL AND CO. PVT LTD Vs. SWARN NIJHAWAN → 25/07/20
17	CS SCJ		199/19	RAJINDER SINGH Vs. SUBHASH GRAPHICS → 23/07/20
18	CS SCJ		2491/19	ICICI BANK LIMITED Vs. RAJIV RANJAN KUMAR RAHUL → 25/07/20
Final Arguments				
19	CS SCJ	738/2014	99661/16	MOHD. JAHANGIR Vs. MOHD. SHAKIR → 05/06/20
20	CS SCJ	743/2014	1510/16	MOHD. JAHANGIR Vs. MOHD. SHAKIR → 05/06/20
Order on Misc. Application				
21	CS SCJ		1996/19	TARA DEVI Vs. GABBAR SINGH RAWAT → 28/07/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		751/19	JAI SINGH Vs. DTC
2	EX		1625/19	JAI SINGH Vs. D.T.C. } 13-04-20
3	Misc SCJ		483/19	KAILASH NARAYAN GUPTA Vs. SUDHA PURI → 21.07.20
4	EX		20/20	VINAY KUMAR MISHRA Vs. ANIL KUMAR GOEL → 24.07.20
5	RC ARC		24/20	SURENDER AHUJA Vs. VINOD MALHOTRA → 23.07.20
6	EX		87/20	M.L. KHANNA Vs. THE SECRETARY D.S.P.C.A. → 17.07.20
7	RC ARC		118/20	MOHD. RIAZ Vs. HIRA DEVI - 25.07.20.
Plaintiff/Petitioner Evidence				
8	RC ARC		882/17	PREM LATA TIWARI Vs. GOKAL CHAND → 17.08.20
Misc. Arguments				
9	RC ARC	E-306/2009	78681/16	NARINDER KUMAR JAIN Vs. SURINDER SINGH - 26.09.20
10	RC ARC		978/18	KAMLA DEVI Vs. TARAN SINGH → 28.09.20

COURT No. 222

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Neelofer Abida perveen
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 28-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		506/2017	STATE Vs. JAIVEER MALIK	274-20 223 /2016 (Burari)
Misc./ Appearance					
2	SC		692/2019	STATE Vs. SACHIN BHATIA	214-20 120/2017 ()
Prosecution Evidence					
3	SC	2/2016	28399/2016	STATE Vs. SUNIL SHARMA	208-20 82 /2015 (Crime Branch-Central Delhi)
4	SC		28740/2016	STATE Vs. VIKASH VERMA @ SHERU ACT.	184-20 117 /2016 (Sarai Rohilla)
(Main Matter : SC/0000059/2016)					
5	SC		486/2017	STATE Vs. NARENDER @ CHHOTU	68-20 23 /2017 (I.P. Estate)
6	SC		306/2019	STATE Vs. UJJAWAL	294-20 793 /2014 (Burari)
Final Arguments					
7	Cr Rev		8/2019	SH ATTAR SINGH Vs. STATE	1-7/00 2020
Arguments					
8	CA		256/2019	RAKESH KUMAR Vs. STATE	2-7/00 2020
9	Cr Rev		536/2019	ANSHUMAN BHARDWAJ Vs. STATE	3-7/00 2020

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TAPASYA AGARWAL

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:68

20/3/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	2879/2015	535708/2016	JITENDER KUMAR ARORA Vs. PAWAN KUMAR	/0 (Kashmere Gate)
2	Ct. Cases	2878/2015	535707/2016	JEETENDER KUMAR ARORA Vs. PAWAN KUMAR	/0 (Kashmere Gate)
3	Ct. Cases	173/1/2015	516092/2016	AJAY KUMAR BHATIA Vs. VIPIN TYAGI	/0 (Karol Bagh)
4	Ct. Cases	172/1/2015	516093/2016	AJAY KUMAR BHATIA Vs. VIPIN TYAGI	/0 (Karol Bagh)
Misc./ Appearance					
5	Ct. Cases	2763/2015	522107/2016	MS B. LAL FABRICS PVT.LTD Vs. MS BOY LONDON AND ANR.	/0 (Karol Bagh)
6	Ct. Cases	2831/2015	536111/2016	RAHUL DAWAR Vs. HARSH KALRA	/0 (Pahar Ganj)
7	Ct. Cases	953/2016	535004/2016	PARAS KESARI EXPO FAB Vs. TEXTURE INDIA	/0 (Kotwali)
8	Ct. Cases		539161/2016	SMC COMTRADE LTD Vs. INDERJIT GHOSH	/0
9	Ct. Cases		539331/2016	ALSTONE INTERNATIONAL Vs. R RAJ GOPAL PROP GAYATRI ENTERPRISES	/0 (Pahar Ganj)
10	Ct. Cases		542179/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S BHARTIYA JAN JAGRITI	/0
11	Ct. Cases		542180/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S VELUGU MANDAL	/0
12	Ct. Cases		542181/2016	M/S RASTRIYA MAHILA KOSH Vs. M/S ANKITA MANDAL	/0
13	Ct. Cases		542182/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S SNEHA URBAN	/0
14	Ct. Cases		542183/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S CHENNAKESAVA MANDAL	/0
15	Ct. Cases		542184/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S AJHANTHA MANDAL	/0
16	Ct. Cases		542185/2016	M/S RASHTRIYA MAHILA KOSH Vs. M/S ULKUNDA TARUN	/0
17	Ct. Cases		15965/2017	TATA CAPITAL FINANCIAL Vs. FAIM KHAN	/0 (Pahar Ganj)
18	Ct. Cases		15966/2017	TATA CAPITAL FINANCIAL Vs. FAIM KHAN	/0 (Pahar Ganj)
19	Ct. Cases		15967/2017	TATA CAPITAL FINANCIAL Vs. FAIMKHAN	/0 (Pahar Ganj)
20	Ct. Cases		15968/2017	TATA CAPITAL FINANCIAL Vs. FAIM KHAN	/0 (Pahar Ganj)
21	Ct. Cases		15969/2017	TATA CAPITAL FINANCIAL Vs. FAIM KHAN	/0 (Pahar Ganj)
22	Ct. Cases		7678/2018	BHANWARI DEVI Vs. RAMESH KUMAR JAIN	/0 (Sarai Rohilla)
23	Ct. Cases		9964/2018	R K BHATNAGAR Vs. PULISH PRASAD SINGH @ POLICE SINGH	/0 (Sadar Bazar)
24	Ct. Cases		10028/2018	KESHAV SEHKARI BANK LTD Vs. UMA D	/0 (Karol Bagh)
25	Ct. Cases		10029/2018	KESHAV SEHKARI BANK LTD Vs. AMARPREET KAUR	/0 (Karol Bagh)
26	Ct. Cases		10030/2018	KESHAV SEHKARI BANK LTD Vs. ABHAY SINGH	/0 (Karol Bagh)
27	Ct. Cases		10032/2018	KESHAV SEHKARI BANK LTD Vs. ANUPAM	/0 (Karol Bagh)
28	Ct. Cases		11729/2018	LOKESH GARG Vs. PIYUSH INFRASTRUCTURES INDIA PVT.LTD	/2018 ()
29	Ct. Cases		11730/2018	VANDANA GOEL Vs. PIYUSH INFRASTRUCTURES INDIA PVT.LTD	/2018 ()

20/3/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. TAPASYA AGARWAL
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:65

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
26	Ct. Cases		19020/2018	THE CITIZEN CO-OPERATIVE BANK LTD Vs. PARAVESH	/2018 (Nabi Karim)
27	Ct. Cases		19022/2018	THE CITIZEN CO-OPERATIVE BANK LTD Vs. PAWAN KUMARI	/2018 (Nabi Karim)
28	Ct. Cases		19023/2018	THE CITIZEN CO-OPERATIVE BANK LTD Vs. MANISH	/2018 (Nabi Karim)
29	Ct. Cases		235/2019	MANOJ KUMAR BATRA Vs. ANIL PATEL	/2019 (Hauz Qazi)
30	Ct. Cases		390/2019	ALTEC ENTERPRISES Vs. AWADH AGENCIES SITAPUR UP	/2018 (Kotwali)
31	Ct. Cases		391/2019	ALTEC ENTERPRISES Vs. JASHAN MULTY TRADING COMPANY	/2018 ()
32	Ct. Cases		4624/2019	JANA SMALL FINANCE BANK LTD Vs. GUDI KAUR	/2019 ()
33	Ct. Cases		4631/2019	JANA SMALL FINANCE BANK LTD Vs. INDERJIT KAUR	/2019 ()
34	Ct. Cases		4818/2019	JANA SMALL FINANCE BANK LTD Vs. PRAHLAD RAY	/2019 (Karol Bagh)
35	Ct. Cases		4822/2019	JANA SMALL FINANCE BANK LTD Vs. SAMIYA	/2019 (Karol Bagh)
36	Ct. Cases		4824/2019	JANA SMALL FINANCE BANK LTD Vs. SUNITA	/2019 (Karol Bagh)
37	Ct. Cases		4825/2019	JANA SMALL FINANCE BANK LTD Vs. AALAUDDIN	/2019 (Karol Bagh)
38	Ct. Cases		4827/2019	JANA SMALL FINANCE BANK LTD Vs. MANJU CHAWLA	/2019 (Karol Bagh)
39	Ct. Cases		5567/2019	ASHOKA ENTERPRISES Vs. SWARAN ENGINEERING TECHNOLOGIES	/2019 ()
40	Ct. Cases		6679/2019	NAVEEN Vs. GARNISH ARORA	/2019 ()
41	Ct. Cases		6693/2019	D E NEERS TOOLS LLP Vs. AIR TORQ TOOLS	/2019 ()
42	Ct. Cases		8744/2019	RAJENDER SINGH SISODIA Vs. KANHAIYA LAL	/2019 (Sadar Bazar)
43	Ct. Cases		8745/2019	KAPIL AGENCIES Vs. ZAKIR	/0 ()
44	Ct. Cases		10210/2019	OM PRAKASH Vs. HARISH YADAV	/2019 ()
45	Ct. Cases		11421/2019	AMBA ENTERPRISES Vs. RAJE OPTICS	/2019 (Pahar Ganj)
46	Ct. Cases		11990/2019	SVAJAS INTERNATIONAL Vs. BEANT BEARING HOUSE	/2019 (Kashmere Gate)
47	Ct. Cases		11992/2019	AMARJIT SINGH Vs. ABHISHEK NARULA	/2019 (Pahar Ganj)
Charge					
48	Ct. Cases	708/1/2016	515165/2016	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs. LAKHANI INDIA LIMITED	/0 (Pahar Ganj)
49	Ct. Cases	682/1/2016	530089/2016	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs. LAKHANI INDIA LIMITED	/0 (Pahar Ganj)
50	Ct. Cases	700/1/2016	515167/2016	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs. LAKHANI INDIA LIMITED	/0 (Pahar Ganj)
51	Ct. Cases	699/1/2016	530919/2016	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs. LAKHANI INDIA LIMITED	/0 (Pahar Ganj)
52	Ct. Cases	698/1/2016	534085/2016	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs. LAKHANI INDIA LIMITED	/0 (Pahar Ganj)
53	Ct. Cases		10123/2017	M/S AMS COLLECTIONS PVT LTD Vs. RIMA INTERNATIONAL	/0 (Darya Ganj)

- 27/6/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. TAPASYA AGARWAL
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:65

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
54	Ct. Cases		16347/2017	MAGNA INFRASTRUCTURE PVT LTD Vs. INSTYLE EXPORTS PVT LTD	/0 (Darya Ganj)
55	Ct. Cases		9419/2019	SANJAY BHATIA Vs. AD VICTORIAM VENTURES PVT LTD	/2019 (Karol Bagh)
Prosecution Evidence					
56	Ct. Cases	1657/2015	523910/2016	AJAY Vs. VINAY KUMAR	/0 (Kamla Market)
57	Ct. Cases	745/1/2016	534381/2016	ASHIT JAIN Vs. NITIN JAIN	/0 (Chandni Chowk)
58	Ct. Cases		7737/2018	M/S PSKS IMPEX Vs. M/S FIT LINE	/0 (Karol Bagh)
Statement of Accused					
59	Ct. Cases		543226/2016	FARHANA SHAKEEL @ FARHANA SUFIYAN Vs. NAUSHAD AHMED	/0 (Jama Masjid)
60	Ct. Cases		543227/2016	SUFIYAN Vs. NAUSHAD AHMED	/0 (Jama Masjid)
Defence Evidence					
61	Ct. Cases		539089/2016	AMIT KUMAR AGGARWAL Vs. KAMAL KOHLI	/0 (Karol Bagh)
62	Ct. Cases		8678/2017	NITIKA DANIEL @ NITIKA NEGI Vs. HUKUM CHAND	/0 (Karol Bagh)
63	Ct. Cases		8679/2017	NITIKA DANIEL @ NITIKA NEGI Vs. HUKUM CHAND	/0 (Karol Bagh)
64	Ct. Cases		8680/2017	NITIKA DANIEL @ NITIKA NEGI Vs. HUKUM CHAND	/0 (Karol Bagh)
65	Ct. Cases		8681/2017	NITIKA DANIEL @ NITIKA NEGI Vs. HUKUM CHAND	/0 (Karol Bagh)

27/6/20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	M Ex		668/19	SOMA DEVI Vs. VIRENDER AND ORS 26/5/20
2	Misc DJ		36/20	MAHESH (APPLICATON) Vs. SHO 8/9/20
Plaintiff/Petitioner Evidence				
3	MACT	63/2015	56484/16	YASHPAL JUNEJA Vs. RAJAT KAPOOR
4	MACT	802/2015	57610/16	SHAKUNTAL (MO, DECEASED ROHTASH (FIR 27814DBG ROADPETITION) Vs. CHANDER MOHAN
5	MACT		58129/16	ABDUL HAMEED (SR. CITIZEN)(I)(FIR62/16/B H RAO) Vs. JAI SINGH (NIC)
6	MACT		58215/16	ROHIT PRATAP SINGH (I)(FIR371/16/KOTWALI) Vs. MOHD. SALIM (FUTURE GENERALI) 15/19
7	MACT		58298/16	NIKHIL (I)(FIR93/16/GULABI BAGH) Vs. SHYAM KUMAR (OIC)
8	MACT		58299/16	JASWANT (I)(FIR93/16/GULABI BAGH) Vs. SHYAM KUMAR RAI (OIC)
9	MACT		527/18	ABHISHEK LAMBA (I)(FIR83/18/BURARI) Vs. VINAY GAUTAM (NEW INDIA ASS.)
Defendant/Respondent Evidence				
10	MACT	70/2015	56675/16	ROHIT (I)(FIR22914GULABI BAGH) Vs. DINESH SHAHNI (NIC) 3-9/20
Misc. Arguments				
11	MACT	346/2014	57340/16	KARTAR SINGH (F) Vs. RAJAT KAPOOR 22/5/20
Final Arguments				
12	MACT	976/2014	57715/16	ANITA RANI WO, DECEASED (F) Vs. ISHA MOHAMMAD (HDFC)

Room No. 211

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Sh. Kapil Kumar

Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:37

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		14033/2017	STATE Vs. PAWAN	459 /2014 (Roop Nagar)
(Main Matter : Cr. Case/0030473/2017)					
2	Cr. Case		6502/2018	STATE Vs. SANDEEP YADAV	250 /17 (Darya Ganj)
3	Ct. Cases		16061/2018	TARIQ KHAN Vs. SHAHEEN AFROZ	/2018 ()
4	Ct. Cases		10839/2019	LAXMAN @ L. KUMAR Vs. KHAZAN SINGH	/2019 (Nabi Karim)
5	Ct. Cases		11669/2019	SHARDA FOOD SPECIALITIES Vs. STATE	/2019 ()
Misc. cases/purpose					
6	Cr. Case		13745/2019	STATE Vs. MD TABREJ	0143 /2019 (Roop Nagar)
Misc./ Appearance					
7	Ct. Cases		1748/2020	PRINCE KAPOOR Vs. MUTHOOT FINCORP AND ANR	/2020 (Roop Nagar)
Charge					
8	Cr. Case	362/D/2015	297489/2016	STATE Vs. RAJ KUMAR	276 /2014 (Darya Ganj)
9	Cr. Case		305766/2016	STATE Vs. MOHD. SALMAN	150 /2016 (Darya Ganj)
10	Cr. Case		7860/2017	STATE Vs. ARJUN JAIN	115 /2017 (Darya Ganj)
11	Cr. Case		7945/2017	STATE Vs. ARUN JAIN ETC.	116 /2017 (Darya Ganj)
12	Cr. Case		17540/2018	STATE Vs. ANMOL KHURANA	221 /2018 (Darya Ganj)
Prosecution Evidence					
13	Cr. Case	80/ST/2015	293010/2016	STATE Vs. SHARDA NAND BANSAL	237 /2014 (Roop Nagar)
14	Cr. Case	350/D/2015	288634/2016	STATE Vs. SANJAY VARMA ORS	199 /2011 (Darya Ganj)
15	Cr. Case	543/D/2015	298992/2016	STATE Vs. SITARAM	437 /2013 (Darya Ganj)
16	Ct. Cases	174/1/2015	526937/2016	NAVEEN JAIN Vs. SUBASH CHAND SHOREWALA	/0 (Darya Ganj)
17	Cr. Case	702/D/2015	288530/2016	STATE Vs. SATENDER KUMAR ETC.	164 /2014 (Darya Ganj)
18	Ct. Cases	288/1/2015	522274/2016	VINOD KUMAR Vs. MOHD SABIR ORS	/0 (Darya Ganj)
19	Cr. Case		306981/2016	STATE Vs. SATISH	275 /2013 (Darya Ganj)
20	Cr. Case		2621/2017	STATE Vs. SHANKAR MORWAL	160 /2014 (Nabi Karim)
21	Ct. Cases		7777/2017	SUNIT PAL SINGH Vs. GURVINDER PAL SINGH @ GOLDY	/0 (Roop Nagar)
(Main Matter : Ct. Cases/0011975/2017)					
22	Cr. Case		10138/2017	STATE Vs. MUSTKIM	54 /2017 (Darya Ganj)
23	Ct. Cases		15306/2017	SUDHIR KHOSLA Vs. RAJAT GUPTA AND ORS	/0 (Darya Ganj)
24	Cr. Case		8487/2018	STATE Vs. SAEED AHMED	138 /2017 (Darya Ganj)
25	Ct. Cases		18503/2018	M/s. RACHNA SAGAR PVT LTD Vs. AEKTA AGGARWAL	/2018 (Darya Ganj)
26	Cr. Case		17331/2018	STATE Vs. GOLU @ GOPAL	205 /2018 ()
27	Ct. Cases		2752/2019	GULSHAN CHAWLA Vs. ANKIT KUMAR DHINGRA	/2019 (Nabi Karim)
28	Cr. Case		14585/2019	STATE Vs. DHARMENDER	220 /2018 (Nabi Karim)
29	Cr. Case		15228/2019	STATE Vs. MOHD UZAIR	000374 /2019 (Darya Ganj)
30	Cr. Case		13/2020	STATE Vs. RAJ KUMAR	96 /2019 (Roop Nagar)
Statement of Accused					
31	Cr. Case	296/D/2015	298036/2016	STATE Vs. IRFAN KHAN	264 /2012 (Darya Ganj)
Misc. Arguments					
32	Ct. Cases	257/1/2015	519011/2016	MR. PAWAN S JAIN Vs. P R AGGARWAL	/0 (Darya Ganj)
Final Arguments					

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:37

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Ct. Cases	111/5/2014	512200/2016	RAJESH GUPTA Vs. VIJAY AITU	/0 (Nabi Karim)
Arguments					
34	Cr. Case	569/D/2015	292669/2016	STATE Vs. PARAMESHWAR	231 /2011 (Darya Ganj)
35	Cr. Case	382/D/2015	293645/2016	STATE Vs. HIMANSHU MEHTA ETC.	96 /2014 (Darya Ganj)
36	Ct. Cases	136/1/2015	517540/2016	SH. INDER RAJ GUPTA Vs. THE COMMISSIONER OF POLICE AND OTHER	/0 (Darya Ganj)
37	Ct. Cases	165/1/2015	526936/2016	NAVEEN JAIN Vs. SUBASH CHAND SHOREWALA	/0 (Darya Ganj)

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room no. 347

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:9

Next date of hearing

1	EX 504/19	KAPIL MUNI TIWARI Vs. RAJESH KUMAR DUBEY	18.07.20
2	EX 2063/19	STATE BANK OF INDIA Vs. DEEPAK CHAUHAN	25.07.20
3	Contempt Petition 4/20	JOGINDER KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION OF DELHI	18.04.20
4	EX 493/20	JEEWAN MALA HOSPITAL PVT. LTD. Vs. VIKAS	25.07.20
5	EX 494/20	HDFC BANK LTD. Vs. SALIK RAM	25.07.20
6	EX 570/20	DSFDC Vs. RAMESH	25.07.20
7	CS SCJ 1952/18	RAM BABU Vs. ABHAY SINGH YADAV	28.08.20
8	CS SCJ 614/18	RAKESH KUMAR JAIN Vs. HARMEET SINGH	19.05.20
9	CS SCJ 615/18	RAKESH KUMAR JAIN Vs. SUSHIL SAHA	19.05.20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate

POORVA MEHRA
Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343,
Tis Hazari Courts, Delhi

Criminal Cause List Dated 28-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	64/6/2013	512341/2016	MEENAKSHI KATARIA Vs. JAYESH ROHTAGI	/0 (Hauz Qazi)
2	EX CRL	6/4/2016	312/2016	NOOR JAHAN Vs. MOHD AKHLAQ	/0 (Nabi Karim)
3	EX CRL		73/2017	NOOR JAHAN Vs. MOHD AKHLAQ	/0 (Nabi Karim)
(Main Matter : EX CRL/0000036/2017)					
4	Ct. Cases		6527/2017	POOJA TEWARI Vs. UMANG TEWARI	/0 (Rajinder Nagar)
(Main Matter : Ct. Cases/0000096/2017)					
5	Ct. Cases		11054/2017	SHAIHTA Vs. SAFWAT AMIN	/0 (Chandni Mahal)
(Main Matter : Ct. Cases/0000171/2017)					
6	Cr. Case		4285/2018	STATE Vs. ASHOK KUMAR	145 /2017 (Roop Nagar)
7	EX CRL		122/2018	HEM LATA Vs. HARDAYAL@ KAKU	/2018 ()
8	EX CRL		196/2018	NOOR JAHAN Vs. MOHD AKHLAQ	/2018 ()
9	Cr. Case		76/2019	STATE Vs. ANUP PILLAI	21 /2013 (I.P. Estate)
10	Ct. Cases		3591/2019	NAZIA BEGUM Vs. MOHD ADIL	/2019 (Hauz Qazi)
11	Ct. Cases		7595/2019	SHIBA HUMA Vs. QAYYUM KHAN	/2019 (Chandni Mahal)
12	EX CRL		150/2019	ASHIYA BEGUM Vs. MOHD ISMAIL	/2019 (Chandni Mahal)
13	EX CRL		152/2019	KAISAR JAHAN Vs. MOHD USMAN	/2019 (Nabi Karim)
14	EX CRL		154/2019	NOOR JAHAN Vs. MOHD AKHLAQ	/2019 (Nabi Karim)
15	Cr. Case		15669/2019	STATE Vs. MOHD AKHLAK	298 /2018 (Nabi Karim)
16	Cr. Case		1639/2020	STATE Vs. MANOJ KAPOOR	228 /2018 (Rajinder Nagar)
17	Ct. Cases		2522/2020	FARHEEN Vs. IRSHAD	/2020 (Chandni Mahal)
Prosecution Evidence					
18	Ct. Cases	23A/6/2014	524417/2016	NAZIA KHAN Vs. MOHD QAIYYUM @ TANVEER	/0 (Chandni Mahal)
19	Cr. Case	75/2/2015	303033/2016	STATE Vs. ZAINUL-ABEDEEN	54 /2012 (Jama Masjid)
20	Cr. Case	142H/2016	302105/2016	STATE Vs. MD JAVED NASEER	79 /2016 (Hauz Qazi)
21	Cr. Case		94/2017	STATE Vs. KHURRAM KURESHI	196 /2016 (Chandni Mahal)
22	Cr. Case		3202/2017	STATE Vs. KAMAL KISHOR	176 /2016 (Hauz Qazi)
23	Ct. Cases		10138/2017	KAISAR JAHAN Vs. MOHD. USMAN	/0 (Nabi Karim)
(Main Matter : Ct. Cases/0000154/2017)					
24	Cr. Case		12372/2017	STATE Vs. RAVI KUMAR @ RAVINDER	143 /2012 (Nabi Karim)
25	Cr. Case		7880/2018	STATE Vs. MD SHAKEEL AHMED	163 /2017 (Hauz Qazi)
26	Cr. Case		11020/2018	STATE Vs. SAHANWAJ	150 /2017 (Hauz Qazi)
27	Cr. Case		721/2019	STATE Vs. AJAY BEDI	0028 /2016 ()
28	Cr. Case		9331/2019	STATE Vs. PRADEEP @ TINKU	326 /2017 (Nabi Karim)
Misc. Arguments					
29	Ct. Cases	243/6/2014	520362/2016	SHIVALI SHARMA Vs. HARISH GOYAL ORS	/0 (Rajinder Nagar)
30	Ct. Cases		541237/2016	NOOR JAHAN Vs. MOHD. AKHLAQ AND ANR.	/0 (Nabi Karim)
Arguments					
31	Cr. Case	61/2/2014	301120/2016	STATE Vs. CANCELLATION REPORT	259 /2014 (Rajinder Nagar)
Final Arguments					
32	Cr. Case	28/2/2015	294546/2016	STATE Vs. MIRZA IBRAHIM BEG	238 /2014 (Hauz Qazi)
33	Ct. Cases	166/1/2015	531252/2016	KHALIL QURESHI Vs. HILAL	/0 (Darya Ganj)

23/3/20

**District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Satish Kumar
Additional Sessions Judge**

R.No 136

Criminal Cause List Dated 28-03-2020 Total Cases:3

Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge		920/2019	STATE Vs. TASLIM AHMAD KHAN	236 /2019 (Pahar Ganj)
SC		130/2020	STATE Vs. SAUMIL SHARMA	535 /2018 (Karol Bagh)
Prosecution Evidence		625/2018	STATE Vs. HARPAL SINGH	134 /2018 (Nabi Karim)

-24/4/20 CV.

23/4/20

23/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		265/18	SURAJ BHAN SUNIL KUMAR AND CO Vs. PRIYA — 15.4.20
2	CS (COMM)		266/18	SURAJ BHAN SUNIL KUMAR AND CO. Vs. DURESH GROVER — 15.4.20
3	CS (COMM)		448/18	ICICI BANK LTD Vs. DEEPANSHU BANSAL — 28.5.20
4	CS (COMM)		1945/19	ANURAG MITTAL Vs. M/S R.S. INDUSTRIES AND ANR. — 28.5.20
5	CS (COMM)		2276/19	SANJAY KHEMKA Vs. CHANDER GOPAL ARORA — 28.5.20
6	CS (COMM)		2551/19	ICICI Bank Vs. SAMAR — 28.5.20
7	CS (COMM)		142/20	ICICI BANK LIMITED Vs. SHOKAT KHAN — 28.5.20
8	CS (COMM)		202/20	ICICI Bank Vs. VIVEK SINGH — 28.5.20
9	CS (COMM)		763/20	ICICI Bank Vs. SHIVAM SADHNA AND ANR. — 28.5.20
10	CS (COMM)		766/20	ICICI Bank Vs. NARESH — 28.5.20
Issues				
11	CS (COMM)		1485/19	Canara Bank Vs. O.P IMPEX PVT. LTD. AND ORS. — 28.5.20
Misc. Arguments				
12	CS (COMM)		2823/19	ICICI BANK LIMITED Vs. AMIT TYAGI — 28.5.20
Final Arguments				
13	ARBTN	139/2016	7/19	KANIKA MITTAL Vs. HEMANT TYAGI AND OTHERS — 28.5.20
14	ARBTN		85303/16	MMTC Vs. M/S NOVELTY JEWELLERS — 16.4.20
15	ARBTN		318/18	SURENDER GUPTA Vs. USHA GUPTA AND ORS. — 16.4.20

Senior Civil Judge cum BC, Central, THC
IN THE COURT OF Sh. Dharendra Rana
JSCC-cum-Addl. SCJ-cum-Guardian Judge

R.N-12

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:24

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	854/2013	94405/16	MOHD. NASHIT Vs. MANJU DALMIA - 04/7/20
Misc./ Appearance				
2	Misc SCJ		442/18	KHALID HASAN Vs. DEEPAK GUPTA - 04/7/20
Misc. cases/purpose				
3	CS SCJ		2321/19	KIRAN LAMBA NEE MALTI Vs. NDMC - 04/7/20
4	RCA SCJ		28/19	SANTOSH Vs. DEVENDER KUMAR SHARMA - 08/7/20
5	CS SCJ		3530/19	MEENAKSHI Vs. COMMISSIONER NORTH MUNICIPAL CORPORATION - 08/7/20
6	CS SCJ		3584/19	RAJEEV MEHRA Vs. MEHTAB AHMAD - 18/7/20
7	CS SCJ		348/20	RAFIQ AHMED Vs. ZAFAR Q - 18/7/20
Plaintiff/Petitioner Evidence				
8	Doc. Filing Civil	22278/2016	27679/16	RAM KISHAN Vs. JAGPAL SINGH - 22/8/20
9	CS SCJ		487/19	DHRAMINDER GUPTA Vs. BASANT - 22/8/20
Defendant/Respondent Evidence				
10	CS SCJ	869/2013	1417/16	DEVENDER KUMAR KAKKAR Vs. RAM AVATAR - 16/5/20
Misc. Arguments				
11	EX	123/2013	97162/16	SUBHASH CHAND Vs. MS TAYAL PAPERS - 25/7/20
12	CS SCJ	637/2013	97091/16	SAYYAD ABDUL KHALIQ Vs. NORTH DMC
13	CS SCJ	730/2013	99926/16	BABULAL MUNDHARA Vs. NORTH DMC
14	CS SCJ	758/2013	94099/16	SANJEEV SONI Vs. BABULAL MUNDHARA - 25/7/20
Misc./ Arguments				
15	Misc DJ	116/2013	4/16	BABU LAL MUNDHARA Vs. NORTH DMC - 18/7/20
16	RCA SCJ	35/2014	1203/16	KRANTI KUMAR CHOPRA Vs. RAJAN CHOPRA - 18/7/20
Misc. Arguments				
17	CS SCJ	17/2014	98660/16	MANGAL DAS VISHAMBER LAL JAIN Vs. NORTH DELHI MUNICIPAL CORP. - 18/7/20
Misc./ Arguments				
18	Misc DJ	25/2015	95/16	MANJINDER KAUR Vs. SBI GENERAL INS - 18/7/20
Misc. Arguments				
19	CS SCJ	122/2015	97736/16	PRADEEP KUMAR AGGARWAL Vs. MANJU MAHANT - 04/7/20
Misc./ Arguments				
20	RCA SCJ	37/2015	1150/16	VINOD BALA SHARMA Vs. THE MANAGEMENT OF MS - 22/8/20
21	MCA SCJ		34/17	SHRIRAM INSTITUTE OF INDUSTRIAL RESEARCH DELHI JAL BOARD Vs. CHAITANYA CONSTRUCTION CO. - 22/8/20
Misc. Arguments				
22	CS SCJ		2377/18	MUKESH BILLA Vs. TRILOCHAN SINGH @ LOCHI - 22/8/20
Final Arguments				
23	EX	63/2012	96092/16	D. K SAKHUJA Vs. BANSI LAL (DECEASED) - 25/7/20
24	CS SCJ	119/2015	1101/16	NATHI RAM Vs. CHAMELI DEVI - 02/5/20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Rajinder Singh

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		532/17	ATUL GUPTA Vs. RAJ KUMAR GUPTA - 27/7/2020
2	CS DJ		182/19	MOHD. KASHIF Vs. EHSAN MIRZA BEIG - 22/7/2020
3	EX		1178/19	EMIMONEY PVT. LTD. Vs. VASU STORES AND ORS. - 27/7/2020
4	EX		68/20	ICICI Bank Vs. REENA DAS AND ORS. - 27/7/2020
Issues				
5	CS DJ		19259/16	KIRAN DALMIA Vs. ANAND PRAKASH GUPTA - 13/8/2020
6	CS DJ		19260/16	M/S HIND CORPORATION Vs. ANAND PRAKASH GUPTA - 28/8/2020
7	CS DJ		19261/16	ANIL DALMIA Vs. ANAND PRAKASH GUPTA - 13/8/2020
8	CS DJ		19262/16	M/S ATHENA ENTERPRISES Vs. M/S SHREE GANESH AGRO - 28/8/2020
Plaintiff/Petitioner Evidence				
9	CS DJ		688/18	DIMPLE SHARMA Vs. SATYA NARAYAN SHARMA - 07/8/2020
Defendant/Respondent Evidence				
10	CS DJ	698/2014	17336/16	SONATA INFRASTRUCTURE PVT LTD Vs. AGARWAL STEEL SYNDICATE AND ANR - 13/7/2020
11	CS DJ	609/2015	17615/16	JAGAN NATH BAGGA Vs. VIJAY MANCHANDA - 07/8/2020
12	CS DJ	119/2016	14205/16	SH. LAKHVIR SINGH Vs. SH. AMRIK SINGH ORS. - 07/7/2020
Misc. Arguments				
13	CS DJ	156/2014	11559/16	MAYA DEVI Vs. AMAR SINGH ETC. - 22/8/2020
14	CS DJ	475/2016	14588/16	NAND KISHORE Vs. ADI INTERNATIONAL PVT. LTD. - 16/7/2020
15	RCA DJ		173/17	MAYA DEVI Vs. AMAR SINGH AND ORS. - 22/8/2020
16	Misc DJ		115/19	HIND CORPORATION Vs. ANAND PRAKASH GUPTA AND ORS. - 22/8/2020
Final Arguments				
17	CS DJ	201/2016	12705/16	SHIV CHARAN Vs. SRI CHAND] 29/7/2020
18	CS DJ	202/2016	15145/16	SRICHAND Vs. SHIV CHARAN]
19	CS DJ	73/2016	10079/16	MRS. NEELAM BATRA Vs. MR VIJAY NARANG - 16/5/2020.
20	CS DJ		19534/16	MOTI RAM BALDHARI PRASAD AND COMPANY Vs. NORTH INDIA COATING PVT LTD - 25/7/2020

District and Sessions Judge, Central, THC
IN THE COURT OF MR. ARUN SUKHIJA
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	136/2009	9775/16.	MST. FEROZA BEGUM Vs. SHRI MOHAMMED RAFIQ 26/05/20
2	RCA DJ	46/2015	61450/16	MOHD. SABIR Vs. S. PARAMJEET SINGH 18/04/20
3	CS DJ	490/2016	10291/16	IDEA ESTATES PRIVATE LIMITED Vs. MS GREEVES LIMITED 29/04/20
4	CS DJ		36/20	SATISH KUMAR Vs. SHEFALI AGGARWAL AND ANR 08/07/20
Misc. Arguments				
5	RCA DJ	7/2016	61648/16 137	MS TELECOMMUNICATION CONSULTANTS Vs. JAGA SINGH YADAV 13-7-20
6	RCA DJ	6/2016	61657/16 137	MS TELECOMMUNICATIONS CONSULTANTS INDIA LTD. Vs. RAM NARAYAN
7	Misc DJ		342/19	RAJESH KUMAR AND ORS Vs. NARAIN AND ORS 02/07/20
Final Arguments				
8	CS DJ	333/2015	15903/16	HONEY KAPOOR Vs. GEETA KAPOOR ORS. 19/05/20
9	RCA DJ	47/2015	61451/16	MOHD. SABIR Vs. S PARAMJEET SINGH 18/04/20
10	CS DJ	86/2016	17716/16	SH. BANKEY BIHARI ENTERPRISES. ANR Vs. MS SETHI ENTERPRISES ORS. 13/07/20
11	RCA DJ		106/18 137	DELHI STATE INDUSTRIAL DEVELOPMENT CORORATION LTB Vs. PREM SINGHANIA 15-7-20
Judgement				
12	CS DJ	94/2016	13629/16	ANIL DUA Vs. VIJAY SHARMA ORS. 04/04/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:21

Sl. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		2032/17	TARANJEET SINGH Vs. RONNIE FINANCE LTD - 11/08/20
Main Matter : CS SCJ/0000280/2017)				
2	CS SCJ		3400/18	AMAN ENTERPRISES Vs. RAVINDRA NATH REDDY
3	CS SCJ		3535/18	TANISH ENTERPRISES Vs. RAVINDRA NATH REDDY
4	CS SCJ		3536/18	KIRAN ENTERPRISES Vs. RADHA SILK ARTS
5	CS SCJ		3620/18	ANZONE INDIA Vs. RAVINDRA NATH REDDY
6	CS SCJ		1186/19	ASHA RAM AND SONS PVT. LTD. Vs. LA NOURRITURE SPECIALITIES
7	CS SCJ		1187/19	ASHA RAM AND SONS PVT. LTD. Vs. SHIVASHEESH ENTERPRISES
8	CS SCJ		1188/19	ASHA RAM AND SONS PVT. LTD. Vs. GYATARI ENTERPRISES
9	CS SCJ		3802/19	M/S. GANPATI AD. CORP. Vs. M/S. PRINCE CORP. PVT. LTD.
10	CS SCJ		295/20	NIKKI KUMARI Vs. RAMAGYA EDUCATIONAL SERVICE PVT. LTD. AND ORS.
Issues				
11	CS SCJ		1194/19	ARUN KUMAR GUPTA Vs. PRAVEEN KUMAR ARORA - 19/08/20
Plaintiff/Petitioner Evidence				
12	CS SCJ		110/17	SHAILESH KUMAR Vs. UNIVERSITY OF DELHI
Sub Matter : CS SCJ/0000702/2017				
13	CS SCJ		1/16	PRATIMA DUGGAL Vs. PRATAP
14	CS SCJ		224/18	RAISUDDINE Vs. ALEENA RAIS
15	CS SCJ		87/18	SUPI ARMAN HUSSAIN SIDDIQUI Vs. DELHI DEVELOPMENT AUTHORITY
Sub Matter : CS SCJ/0000764/2018				
Defendant/Respondent Evidence				
16	CS SCJ		3049/17	VEENA KUMARI WADHWA Vs. NAVEEN KUMAR WADHWA - 16/08/20
Misc. Arguments				
17	CS SCJ	211/2015	96763/16	SUKHBIR SHARMA Vs. BHARTIYA BRAHMIN CHARITABLE TRUST (REGD) - 20/08/20
18	CS SCJ		1796/18	STATE BANK OF INDIA Vs. DHEERAJ KUMAR - 20/08/20
Final Arguments				
19	CS SCJ	120/2016	94706/16	MS TYAGI CO. Vs. YASH PAL - 23/05/20
20	CS SCJ		1761/18	ICICI BANK LTD Vs. SIDDHARTH AIRCON
21	CS SCJ		3187/18	ICICI BANK LTD Vs. SAMEER NAIYIR

Court Room No - 354A

विवेक बेनीवाल
VIVEK BENIWAL
दीवानी न्यायाधीश-02 (केन्द्रीय)
Civil Judge-02 (Central)
कमरा नं. 354 ए, तृतीय तल
Room No. 354 A, 11th Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Jitender Singh
Additional District Judge (ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases: 15

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	CS DJ		2095/18	VINAY KUMAR GUPTA Vs. SUDAMA PRASAD GUPTA — 30/05/2020
Misc. cases/purpose				
2	EX	7/2015	24169/16	MS SHRI RAM TRANSPORT FINANCE COMPANY LIMITED Vs. SH. AMREEK SINGH AND ANR.
3	EX		179/17	KOTAK MAHINDRA BANK LTD. Vs. DEEPAK SAXENA
4	EX		5877/18	KRISHAN KUMAR SHARMA @ KRISHAN KUMAR RAJAN Vs. PREM PRAKASH SHARMA AND ORS.
5	CS DJ		74/20	DR. NAVNEET GARG Vs. PAWAN SARASWAT
6	CS DJ		211/20	VISHWAS AWASTHI Vs. VIKAS AWASTHI
Plaintiff/Petitioner Evidence				
7	CS DJ	98/2015	16287/16	MADAN LAL CHAWLA Vs. MS MUTHOOT FINANCE LTD.
8	CS DJ		300/17	RAHUL LALWANI AND ANR Vs. ANJU SARDANA AND ANR
9	CS DJ		2023/17	PAWAN KUMAR AND OTHERS Vs. SANJAY KUMAR AGGARWAL AND ANR.
10	CS DJ		1540/18	ASMA BEGUM Vs. LAIQ AHMAD HASHMI
Defendant/Respondent Evidence				
11	CS DJ	51/2010	11839/16	SKC INFRA TECH PVT. LTD. Vs. ASSOCIATED BUYING SERVICES PVT. LTD. AND ORS. — 13/7/20
Final Arguments				
12	CS DJ	549/2015	17804/16	MOHD. ASLAM Vs. MOHD. ZAHID
13	CS DJ	307/2016	10394/16	BANARSI DASS Vs. JASWINDER PAL SINGH
14	CS DJ	306/2016	14317/16	JASWINDER PAL SINGH Vs. ASHWANI KUMAR GULATI
15	CS DJ		19739/16	M/S KAPILA COLOURS PVT. LTD. Vs. SANIDHYA ENGINEERS PVT. LTD.

28/08/20

02/09/20

29/05/20

2, No. 308

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. M.C. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		455/20	ICICI Bank Vs. SONU CHAWRA
2	CS DJ		6046/18	M/S R.S. TRADERS Vs. JENEOON CRAFTS
3	CS DJ		6155/18	ICICI BANK LTD Vs. RAHUL KUMAR BORROWER AND ANR
4	CS (COMM)		63/18	ICICI BANK LIMITED Vs. SUMIT DOGRA
5	CS (COMM)		785/19	ICICI Bank Vs. SANCHIT
6	CS (COMM)		1166/19	PUNJAB NATIONAL BANK Vs. SAGAR BHARDWAJ AND ANR
7	CS (COMM)		2809/19	RAJESH GUPTA PROPRIETOR OF M/S JSPC AND SONS Vs. M/S PANCHANN INTERNATIONAL PVT LTD
Final Arguments				
8	CS DJ		1709/18	STATE BANK OF INDIA Vs. HARVINDER SINGH BAWA - 4/7/20
9	CS (COMM)		94/19	ICICI Bank Ltd Vs. NEERAJ KUMAR (BORROWER) - 4/4/20
10	CS (COMM)		99/19	ICICI Bank Ltd Vs. TARUN KUMAR (BORROWER) - 4/4/20
11	CS (COMM)		104/19	ICICI Bank Vs. RAJU KUMAR PRASAD (BORROWER) - 4/4/20
12	CS (COMM)		105/19	ICICI Bank Ltd Vs. MEGHSHYAM (Borrower) - 8/4/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	CS DJ	349/2016	18478/16	HAIDER ALI Vs. HASSAN AHMED - 6/5/20
2	CS DJ	179/2016	9740/16	MRS. VEENA SAHNEY Vs. SH. HAVELI RAM SAHNEY - 20/8/20
3	EX	214/2011	23640/16	MMTC LIMITED Vs. JAGDISH KUMAR - 21/8/20
4	ARBTN		2045/17	SMC COMTRADE LTD. Vs. SANYUKTA COMMODITIES PVT. LTD. AND ORS. - 20/8/20
5	Dkt. Eq		240	DEPARTMENT VS. NARENDER SHARMA
6	CS DJ		1140/19	GHAN SHYAM GUPTA Vs. M/S ADAB (P) LTD AND ANR - 20/8/20
7	Misc DJ		892/19	ARUN SHARMA Vs. M/S ICICI BANK LTD. - 20/8/20
Plaintiff/Petitioner Evidence				
8	CS DJ		620/18	ANKIT JAIN Vs. RAJENDER PRASHAD GUPTA
9	CS DJ		621/18	ANJU JAIN Vs. RAJENDER PRASHAD GUPTA
10	CS DJ		637/18	ANJU JAIN Vs. M/S APARNA LACE CRFTS
11	CS DJ		644/18	ABHISHEK JAIN Vs. RAJENDAR PRASAD GUPTA
12	CS DJ		669/18	GOPI RAM JAIN AND SONS Vs. APARNA COLLECTION
Defendant/Respondent Evidence				
13	CS DJ	169/2013	11853/16	MS SHREE SHYAM JEWELLERS Vs. SONIA VERMA - 22/7/20
Misc. Arguments				
14	CS DJ	136/2016	11584/16	MS AHUJA IMPEX PVT. LTD. Vs. UNION BANK OF INDIA - 10/8/20
15	CS DJ	167/2016	12818/16	MMTC LTD. Vs. JAGDISH KUMAR - 21/8/20
16	CS DJ		6595/18	AMAR SINGH THAKUR (SENIOR CITIZEN) Vs. SABIHUDDIN SIDDIQUI - 10/8/20
17	CS DJ		444/19	SANT NIRANKARI MANDAL (REGD) Vs. BIRENDER SINGH AZAD AND ANR - 10/8/20
Final Arguments				
18	CS DJ	239/2011	12861/16	SH. MOHINI DUGGAL (SENIOR CITIZEN) Vs. SMT. INDU BALA ANR. - 2/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	CS DJ	349/2016	18478/16	HAIDER ALI Vs. HASSAN AHMED - 4/5/20
2	CS DJ	179/2016	9740/16	MRS. VEENA SAHNEY Vs. SH. HAVELI RAM SAHNEY - 20/8/20
3	EX	214/2011	23640/16	MMTC LIMITED Vs. JAGDISH KUMAR - 21/8/20
4	ARBTN		2045/17	SMC COMTRADE LTD. Vs. SANYUKTA COMMODITIES PVT. LTD AND ORS. - 20/8/20
5	Dpt Eg		249	DEPARTMENT Vs. NARENDER SHARMA
6	CS DJ		1140/19	GHAN SHYAM GUPTA Vs. M/S ADAB (P) LTD AND ANR - 20/8/20
7	Misc DJ		892/19	ARUN SHARMA Vs. M/S ICICI BANK LTD. - 20/8/20
Plaintiff/Petitioner Evidence				
8	CS DJ		620/18	ANKIT JAIN Vs. RAJENDER PRASHAD GUPTA
9	CS DJ		621/18	ANJU JAIN Vs. RAJENDER PRASHAD GUPTA
10	CS DJ		637/18	ANJU JAIN Vs. M/S APARNA LACE CRFTS
11	CS DJ		644/18	ABHISHEK JAIN Vs. RAJENDAR PRASAD GUPTA
12	CS DJ		669/18	GOPI RAM JAIN AND SONS Vs. APARNA COLLECTION - 18/8/20
Defendant/Respondent Evidence				
13	CS DJ	169/2013	11853/16	MS SHREE SHYAM JEWELLERS Vs. SONIA VERMA - 22/7/20
Misc. Arguments				
14	CS DJ	136/2016	11584/16	MS AHUJA IMPEX PVT. LTD. Vs. UNION BANK OF INDIA - 10/8/20
15	CS DJ	167/2016	12818/16	MMTC LTD. Vs. JAGDISH KUMAR - 21/8/20
16	CS DJ		6595/18	AMAR SINGH THAKUR (SENIOR CITIZEN) Vs. SABIHUDDIN SIDIQUI - 10/8/20
17	CS DJ		444/19	SANT NIRANKARI MANDAL (REGD) Vs. BIRENDER SINGH AZAD AND ANR - 10/8/20
Final Arguments				
18	CS DJ	239/2011	12861/16	SH. MOHINI DUGGAL (SENIOR CITIZEN) Vs. SMT. INDU BALA ANR. - 27/8/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. AJEET NARAYAN
Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:69**

4-07-2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	628/K/2013	514838/2016	MS R.S. SWITCHGEARS Vs. MS LAKSHMI GANESH TRADERS	/0 (Karol Bagh)
2	Ct. Cases	356/1/2014	519058/2016	DHANLAXMI BANK LTD. Vs. SIOMOND PHARMACEUTICALS PVT. LTD	/0 (Karol Bagh)
3	Ct. Cases	762/1/2014	531217/2016	DHANLAXMI BANK LTD. Vs. SIOMOND PHARMACEUTICALS PVT.LTD	/0 (Karol Bagh)
4	Ct. Cases	763/1/2014	531218/2016	DHANLAXMI BANK LTD. Vs. SIOMOND PHARMACEUTICALS PVT.LTD	/0 (Karol Bagh)
5	Ct. Cases	276/1/2015	525324/2016	VENU INDIA ASSET FINANCE PVT LTD Vs. AUGUSTUS AVANI (PUNJAB) LAND DEVELOPERS PVT LTD	/0 (Darya Ganj)
6	Ct. Cases		509820/2016	MS. BAJAJ FINANCE LIMITED Vs. RAVINDER KAUR	/0 (Kotwali)
7	Ct. Cases	376/1/2016	532709/2016	MS VANTAGE INTEGRATED SECURITY SOLUTIONS PVT.LTD Vs. MS MENZO TECHNOLOGIES	/0 (Kotwali)
8	Ct. Cases	604/1/2016	526313/2016	MS. VENUS INDIA ASSET FINANCE PVT. LTD. Vs. MS. AUGUSTUS AVANI (PUNJAB) LAND DEVELOPERS PVT. LTD.	/0 (Darya Ganj)
9	Ct. Cases	920RT/2016	536379/2016	T T LIMITED Vs. SUNIL KUMAR	/0 (Karol Bagh)
10	Misc. cases/purpose Cl. Cases	853/1/2016	529835/2016	CHANDA BHATI Vs. INDU OBEROI	/0 (Pahar Ganj)
Misc./ Appearance					
11	Ct. Cases		509229/2016	MS INDUSIND BANK Vs. ABDUL RAHAMAN	/0 (Karol Bagh)
12	Ct. Cases		510358/2016	MS JIWAN BOOK INTERNATIONAL PVT.LTD Vs. SHESH NARAYAN	/0 (Darya Ganj)
13	Cl. Cases		510388/2016	NITIN AGGARWAL Vs. MADHU DWIVEDI ORS.	/0 (Sarai Rohilla)
14	Ct. Cases		537749/2016	BAJAJ FINANCE LTD Vs. HARKESH KUMAR	/0 (Kotwali)
15	Ct. Cases		538478/2016	NAMDHARI LEASING LTD. Vs. DD MERCHANT BANKERS LTD.	/0
16	Ct. Cases		540322/2016	BAJAJ FINANCE LTD Vs. PURIMILA MALLIKARJUN	/0 (Kotwali)
17	Ct. Cases		540979/2016	SUBHODH TIWARI Vs. MANGAL	/0 (Karol Bagh)
18	Ct. Cases		542348/2016	TARUN CHEMICAL COMPANY Vs. B M PROCESSING INDUSTRIES	/0 (Chandni Chowk)
19	Ct. Cases		9245/2017	VIPIN KUMAR GUPTA Vs. AKASH PRINT MASTERS	/0 (Karol Bagh)
20	Ct. Cases		9246/2017	VIPIN KUMAR GUPTA Vs. AKASH PRINT MASTERS	/0 (Karol Bagh)
21	Ct. Cases		10642/2017	RAASA FOOD CORPORATION Vs. RAJAN KALIA	/0 (Darya Ganj)
22	Ct. Cases		11303/2017	NIPUN GUPTA Vs. GANESH JADHAV	/0 (Hauz Qazi)
23	Ct. Cases		11304/2017	NIPUN GUPTA Vs. GANESH JADHAV	/0 (Hauz Qazi)
24	Ct. Cases		11310/2017	SIDHI CREATIONS Vs. ARVIND KUMAR MISHRA	/0 (Kotwali)
25	Ct. Cases		14636/2017	RACHNA SAGAR Vs. RAJEEV	/0 (Darya Ganj)
26	Ct. Cases		15740/2017	PREMIER OIL MILLS Vs. RAJESH SALVI	/0 (Subzi Mandi)
27	Ct. Cases		542/2018	INDUSIND BANK LTD. Vs. RAJESH TANEJA	/0 (Pahar Ganj)
28	Ct. Cases		543/2018	INDUSIND BANK LTD. Vs. PAWAN SHARAM A	/0 (Pahar Ganj)
29	Ct. Cases		1190/2018	P.C KHANNA AND SONS Vs. AFFINITY BEAUTY SALOON	/0 (Civil Lines)

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Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. AJEET NARAYAN
Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:69

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct. Cases		6054/2018	SUSHMA Vs. MOHAN DASS	/0 (DBG Road)
31	Ct. Cases		8276/2018	VIJENDER KUMAR AGGARWAL Vs. KUNDAN RAI	/0 (Pahar Ganj)
32	Ct. Cases		8278/2018	SUDHIR KUMAR MITTAL Vs. PUMA REALTORS	/0 (Kotwali)
33	Ct. Cases		17151/2018	ROOP KISHOR SAGAR Vs. NARENDER SETIA	/2018 (DBG Road)
34	Ct. Cases		17562/2018	SUDHIR KUAMR MITTAL Vs. PUMA REALTORS PVT.LTD	/2018 ()
35	Ct. Cases		18867/2018	THE KANGRA CO-OPERATIVE BANK LTD Vs. RAJANI SHARMA	/2018 ()
36	Ct. Cases		18868/2018	THE KANGRA CO-OPERATIVE BANK LTD Vs. VINOD KUMAR	/2018 (Pahar Ganj)
37	Ct. Cases		19333/2018	ICICI BANK LTD Vs. POOJA JUNEJA	/2018 ()
38	Ct. Cases		19337/2018	ICICI BANK LTD Vs. RAHUL MEENA	/2018 ()
39	Ct. Cases		19338/2018	ICICI BANK LTD Vs. GAURAV KUMAR	/2018 ()
40	Ct. Cases		1710/2019	VINOD KUMAR Vs. DHARMENDER	/2019 (Prashad Nagar)
41	Ct. Cases		3448/2019	GAYATRI HOSIERY Vs. SUMEET AHUJA	/2019 ()
42	Ct. Cases		3520/2019	RAM LAL BANSI WAL Vs. WASON TEMPO TRANSPORT	/2019 (Subzi Mandi)
43	Ct. Cases		12422/2019	MPH GROUP Vs. CLEAN AND GREEN TECHNOLOGY	/2019 (Sadar Bazar)
44	Ct. Cases		972/2020	NISHA GOEL Vs. SANJEEV CHAUHAN	/2020 ()
45	Ct. Cases		976/2020	CHOTE LAL JAISWAL Vs. KHUSHBOO CATTLE FEED PVT LTD	/2020 ()
46	Ct. Cases		978/2020	CHOTELAL JAISWAL Vs. KHUSHBOO CATTLE FEED PVT LTD	/2020 ()
47	Ct. Cases		1235/2020	RENU AGARWAL Vs. AMIT LODHA	/2020 (Darya Ganj)
Prosecution Evidence					
48	SC	3/2C/2012	9/2016	STATE Vs. RADHEYSHYAM MISHRA	79 /2005 (Civil Lines)
(Main Matter : Cr. Case/0000003/2012)					
49	Ct. Cases	269/1/2015	528871/2016	MUKUL TANDAN Vs. SANJU	/0 (Partap Nagar)
50	Ct. Cases	672RT/2016	513494/2016	PRAMOD KUMAR Vs. SOHAL LAL	/0 (Pahar Ganj)
51	Ct. Cases		540548/2016	R.S GUPTA Vs. RAM PAL	/0 (Sarai Rohilla)
52	Ct. Cases		541382/2016	RAJNISH GUPTA Vs. SANDEEP SHARMA	/0 (Karol Bagh)
53	Ct. Cases		2350/2017	RAJ KISHORE GUPTA Vs. L D SALWANIA	/0 (Karol Bagh)
54	Ct. Cases		5168/2017	RITU GUPTA Vs. MANOJ KUMAR	/0 (I.P. Estate)
55	Ct. Cases		2226/2018	ROHIT VASDEV Vs. GITIKA	/0 (Kashmere Gate)
56	Ct. Cases		14781/2018	SUSHIL KUMAR SHARMA Vs. DILEEP KUMAR	/2018 (Hauz Qazi)
57	Ct. Cases		19737/2018	CHANDERPAL SINGH RAWAT Vs. YOGESH KANWAR	/2018 ()
Statement of Accused					
58	Ct. Cases	225TY/2016	512621/2016	MS NOVA POLYCHEM Vs. TECHNO INDIA PAINTS	/0 (Pahar Ganj)
59	Ct. Cases	247RT/2016	529881/2016	MOONGIPA CAPITAL Vs. DALIP KUMAR	/0 (Karol Bagh)
60	Ct. Cases		8943/2018	RACHNA SAGAR Vs. BHARGAV PUSTAK BHAVAN	/0 (Darya Ganj)
Defence Evidence					
61	Ct. Cases	7/RN/2010	514822/2016	MS AHUJA CREATIONS PVT. LTD Vs. MS CATMOSS RETAIL P LTD.	/0 (Rajinder Nagar)
62	Ct. Cases	973/1/2015	512946/2016	MS JANAK PROPERTIES PVT.LTD Vs. SMT. URMILA VOHRA	/0 (Karol Bagh)
63	Ct. Cases	620/1/2015	520539/2016	PRADEEP KUMAR JHA Vs. RAJ SINGH	/0 (Subzi Mandi)
Misc. Arguments					

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Chief Metropolitan Magistrate, Central, THC
 IN THE COURT OF MR. AJEET NARAYAN
 Metropolitan Magistrate
 Criminal Cause List Dated 28-03-2020 Total Cases:69

4-7-20

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
64	Ct. Cases	502RT/2016	530699/2016	CANARA BANK LTD Vs. MS VASU TECH LTD ORS	/0 (Karol Bagh)
65	Ct. Cases	783RT/2016	531388/2016	NAMBRO CONSTRUCTIONS P LTD Vs. D D BUILDWELL	/0 (Karol Bagh)
Final Arguments					
66	Ct. Cases	991/1/2014	524044/2016	SUKMEET SINGH TALWAR Vs. SANJAY VASUDEVA	/0 (DBG Road)
67	Ct. Cases		539438/2016	GYAN CHAND GOEL Vs. KAMLESH RANI	/0 (Civil Lines)
Order on Misc. Application					
68	Ct. Cases		10897/2018	RAMPUR ENGINEERING Vs. SR. ENGINEERS ENTERPRISES	NA /2018 (Darya Ganj)
69	Ct. Cases		9829/2019	SURAJ CABLES Vs. MMJ CONSTRUCTION	/2019 ()

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4-7-20

District and Sessions Judge, Central, THC
 IN THE COURT OF Ms. Gestanji
 Additional District Judge(ADJ)
 CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:8

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. Cases/Purpose				
1	TM	21/2010	935/16	FORWARD BOOK DEPOT Vs. SMT. MADHU RASTOGI PROP. 26/05
2	TM	18/2010	1010/16	MADHU RASTOGI Vs. HARSH VARDHAN RASTOGI
3	TM	7/2016	1102/16	MUBARAK OVERSEAS (P) LTD Vs. MANISH JAIN
Plaintiff/Petitioner Evidence				
4	TM	24/2010	1015/16	HARSH VARDHAN RASTOGI Vs. MS CHAMPION PUBLICATIONS 27/07
5	TM	42/2010	937/16	NEW BHARAT RICE MILLS Vs. KHUSHI RAM BIHARI LAL 28/07
6	TM	41/2010	939/16	MS KHUSHI RAM BEHARI LAL Vs. MS NEW BHARAT RICE MILLS 29/07
Misc. Arguments				
7	MCA DJ	94/2014	5/20	SMT. KAMINI MEHRA Vs. SH. KISHORE KUMAR ARORA 28/04
Final Arguments				
8	CS DJ	205/2016	14990/16	MRS. ASHA VIJAYRANN Vs. SH. RINKU KAPOOR OTHERS 16/05

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA
Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	CS SCJ	1576/2011	96478/16	HARIPAL SINGH TANDON Vs. NIRMALA DHIR	N.D. 04/7/20 NDON
2	CS SCJ		3657/18	M/S KIRAN ENTERPRISES Vs. M/S YOUSUFAIN BAZAR	
3	CS SCJ		914/19	MUNNI DEVI Vs. UCO BANK	
4	EX		2172/19	M/S. HOME CREDIT INDIA FINANCE P LTD Vs. CHARANJIT	
5	CS SCJ		3410/19	BANK OF BARODA Vs. MONIKA SHARMA AND ANR.	
6	CS SCJ		176/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S GARG SAREE PALACE	
7	CS SCJ		177/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S ZENISHA	
8	CS SCJ		178/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S DHARMENDRA CLOTH HOUSE	
9	CS SCJ		179/20	SUREKHA DESIGNS PVT. LTD. Vs. M/S. GHUNGHAT DESIGNER SAREES	
10	CS SCJ		180/20	M/S. PRIYANSH TEXTILES Vs. M/S TRIPTI CREATION	
11	EX		171/20	ARMAN ULLAH QURESHI Vs. PARVINDER SINGH @ SANDEEP SINGH	
Issues					
12	CS SCJ		1804/18	SMT. PARUL RANI Vs. SMT. SUCHETA BANSAL AND ANR.	
Plaintiff/Petitioner Evidence					
13	CS SCJ		1592/18	VIJAY KUMAR Vs. MINDER	
14	CS SCJ		922/19	SAROJ Vs. PANKAJ KUMAR	
Misc. Arguments					
15	EX	152/2011	95375/16	ACHHARAJ RAM KAPOOR Vs. KEWAL KISHAN JAITLEY	
16	CS SCJ		1489/19	MAHINDER SINGH AND ANR. Vs. ANURADHA GUPTA AND ANR.	
Final Arguments					
17	CS SCJ	5/2016	627/16	REKHA GOEL Vs. DINESH KUMAR GUPTA	
Judgement					
18	CS SCJ	653/2013	99613/16	SARASWATI HOUSE PVT LTD Vs. CHC LOGISTIC PVT LTD	16/5/20

(COURT No. 137-A)